
Vol. XXXIII

November, 2019

No. 11

News digest

▪
*a monthly digest of news
for the law maker*
▪

**PREPARED BY
THE SECRETARIAT OF THE KERALA LEGISLATURE**

NEWS DIGEST

VOL. XXXIII

No. 11

November 2019

CONTENTS

	<u>PAGES</u>
I KERALA NEWS -	1-20
II NATIONAL NEWS -	21-40
III NEWS FROM OTHER STATES AND UNION TERRITORIES -	41-60
IV INTERNATIONAL NEWS -	61-80

ABBREVIATIONS USED

ദീ.	-	ദീപിക
മാ.	-	മാതൃഭൂമി
എ.	-	എക്സ്പ്രസ്സ്
കേ.കൗ.	-	കേരളകൗമുദി
ദേ.	-	ദേശാഭിമാനി
മ.മ.	-	മലയാള മനോരമ
മാധ്യ.	-	മാധ്യമം
മം.	-	മംഗളം
ജന്മ.	-	ജന്മഭൂമി
ച.	-	ചന്ദ്രിക
B.T.	-	Business Times
H.	-	The Hindu
P.	-	The Pioneer
N.I.E	-	The New Indian Express
I.E.	-	The Indian Express
T.O.I.	-	The Times of India
F.E.	-	Financial Express
E.T.	-	The Economic Times
S.	-	The Statesman
T.	-	The Telegraph

സംസ്ഥാനവാർത്തകൾ

ശബരിമലയിലേക്ക് 3000 ആരോഗ്യജീവനക്കാർ; 24 മണിക്കൂർ സൗജന്യ ആംബുലൻസ് സേവനം

ശബരിമലയിൽ ആരോഗ്യകരമായ മണ്ഡലകാല തീർത്ഥാടനം ഉറപ്പാക്കാൻ സംസ്ഥാന സർക്കാർ. 3000 ആരോഗ്യജീവനക്കാരെ ശബരിമലയിലെ വിവിധ കേന്ദ്രങ്ങളിലായി നിയമിക്കും. സ്പെഷലിസ്റ്റ് ഡോക്ടർമാരുടെ സേവനത്തിനൊപ്പം വിവിധ ജില്ലകളിൽനിന്ന് ഡോക്ടർമാരെയും ജീവനക്കാരെയും വിന്യസിക്കും. പമ്പമുതൽ സന്നിധാനംവരെയുള്ള 16 സ്ഥലങ്ങളിൽ അടിയന്തര ചികിത്സാ കേന്ദ്രം, ഓക്സിജൻ പാർലറുകൾ എന്നിവ സ്ഥാപിക്കും. നെഞ്ചിടിപ്പ്, ശ്വാസംമുട്ടൽ, നെഞ്ചുവേദന, ഹൃദയാഘാതം തുടങ്ങിയ പ്രശ്നങ്ങളുണ്ടാകുന്നവർക്ക് അടിയന്തരസഹായം ലഭ്യമാക്കും. നിലയ്ക്കൽ ആശുപത്രിയിൽ ഐസിയു ഉൾപ്പെടെയുള്ള അധികസൗകര്യം സജ്ജമാക്കും. സന്നിധാനം, നീലിമല, അപ്പാച്ചിമേട്, പമ്പ, നിലയ്ക്കൽ, ചരൽമേട് എന്നിവിടങ്ങളിൽ വെള്ളിയാഴ്ചമുതൽ മുഴുവൻസമയ ഡിസ്പെൻസറി പ്രവർത്തിക്കും. മറ്റിടങ്ങളിൽ 15 ന് തുടങ്ങും. പമ്പ, നിലയ്ക്കൽ പ്രദേശങ്ങളിൽ നാല് മൊബൈൽ ഡിസ്പെൻസറികളുണ്ടാകും. സന്നിധാനത്ത് അടിയന്തര ഓപ്പറേഷൻ തിയറ്റർ സജ്ജമാക്കും. സന്നിധാനം, നീലിമല, അപ്പാച്ചിമേട്, പമ്പ എന്നിവിടങ്ങളിൽ സിസിയു, കാർഡിയോളജിസ്റ്റിന്റെ സേവനം എന്നിവയുണ്ടാകും. സ്വാമി അയ്യപ്പൻ റോഡിലും ചരൽമേട്ടിലും ആശുപത്രി പ്രവർത്തിക്കും. പത്തനംതിട്ട ജനറൽ ആശുപത്രിയിലും എരുമേലി സിഎച്ച്സിയിലും കാഞ്ഞിരപ്പള്ളി താലൂക്ക് ഹെഡ്ക്വാർട്ടേഴ്സിലും സിസിയുവും പത്തനംതിട്ട ജനറൽ ആശുപത്രിയിൽ ട്രോമാകെയർ സെന്ററും ഒരുക്കും. വിദഗ്ധ വൈദ്യസഹായം ആവശ്യമുള്ളവർക്ക് സൗജന്യ ആംബുലൻസ് സേവനം ഒരുക്കിയിട്ടുണ്ട്. മരണം ഉണ്ടായാൽ മൃതശരീരം വീട്ടിൽ എത്തിക്കാൻ 24 മണിക്കൂറും ആംബുലൻസ് സൗകര്യം ഏർപ്പെടുത്തിയിട്ടുണ്ട്. കൊതുകു നിയന്ത്രണ പ്രവർത്തനങ്ങൾ നവംബർമുതൽ ജനുവരിവരെ തുടരും. ശബരിമല തീർത്ഥാടകർക്ക് മാത്രമായി പ്രത്യേക അത്യാഹിതവിഭാഗം, വാർഡ്, കാർഡിയാക് കെയർ യൂണിറ്റ് എന്നിവ സജ്ജമാക്കും. സമീപ ജില്ലകളിലെ ആശുപത്രികളിലും ഇടത്താവളങ്ങളിലും അവശ്യസൗകര്യങ്ങൾ ഏർപ്പെടുത്തും. ചെങ്ങന്നൂർ റെയിൽവേ സ്റ്റേഷനിൽ പ്രത്യേക ആരോഗ്യസേവന കേന്ദ്രം തുടങ്ങും.

(ഭേ., 1/11)

സ്വകാര്യസ്വത്ത് നശിപ്പിച്ചാൽ 5 വർഷം തടവും പിഴയും ; - ബിൽ സബ്ജക്ട് കമ്മിറ്റിക്ക്

ഹർത്താൽ, പ്രകടനം, ആഘോഷങ്ങൾ തുടങ്ങിയവയുടെ പേരിൽ സ്വകാര്യസ്വത്ത് നശിപ്പിച്ചാൽ ശിക്ഷിക്കുന്നതിനും നഷ്ടപരിഹാരം ഈടാക്കാനുമുള്ള ബിൽ സഭ സബ്ജക്ട് കമ്മിറ്റിക്ക് വിട്ടു. 2019 ലെ കേരള സ്വകാര്യ സ്വത്ത് നാശനഷ്ടം തടയലും നഷ്ടപരിഹാരം നൽകലും ബില്ലാണ് സഭയിൽ അവതരിപ്പിച്ചത്. നേരത്തെ സർക്കാർ ഓർഡിനൻസ് കൊണ്ടുവന്നിരുന്നു. നാശനഷ്ടം വരുത്തുന്നയാൾക്ക് അഞ്ചു വർഷത്തേക്ക് തടവും പിഴയും ബിൽ വ്യവസ്ഥ ചെയ്യുന്നു. തീയോ സ്റ്റോടകവസ്തുവോ ഉപയോഗിച്ചുള്ള ആക്രമണം നടത്തിയാൽ ജീവപര്യന്തമോ പത്ത് വർഷം തടവും പിഴയുമോ ആണ് ശിക്ഷ. ജാമ്യം ലഭിക്കില്ല. കോടതി വിധിക്കുന്ന നഷ്ട പരിഹാരം ഈടാക്കാൻ റവന്യൂ റിക്കവറി നടപ്പാക്കാം. ആക്രമണം വീഡിയോയിൽ പകർത്താൻ പൊലീസിന് അധികാരവും നൽകുന്നുണ്ട്.

(ഭേ., 1/11)

സർക്കാർ നിയമങ്ങളിൽ ഭിന്നശേഷിക്കാർക്ക് 4 ശതമാനം സംവരണം

സർക്കാർ നിയമങ്ങളിൽ ഭിന്നശേഷിക്കാരായ ഉദ്യോഗാർത്ഥികൾക്ക് അനുവദിച്ചിരുന്ന സംവരണം മൂന്ന് ശതമാനത്തിൽ നിന്നും നാല് ശതമാനമായി ഉയർത്തിക്കൊണ്ട് സാമൂഹ്യനീതി വകുപ്പ് ഉത്തരവ്

പുറപ്പെടുവിച്ചു. 2016 ലെ ആർപിഡബ്ല്യുഡി ആക്രമണസരിച്ചാണ് സംവരണ ശതമാനം വർദ്ധിപ്പിച്ചത്. മൂന്ന് ശതമാനം സംവരണമുള്ളപ്പോഴുള്ള പിഎസ്സിയിലെ 100 പോയിന്റ് നിയമന റോസ്റ്ററിലെ 1, 34, 67 ഔട്ടോഫ് ടേണുകളാണ് 100 പോയിന്റ് നിയമന റോസ്റ്ററിലെ 1, 26, 51, 76 എന്ന ടേണുകളാക്കി ഉത്തരവായത്. അന്ധതയും കാഴ്ചക്കുറവുമുള്ളവർ, ബധിരരോ കേൾവിക്കുറവ് വളരെയധികമുള്ളവരോ, ലോക്കോമോട്ടോർ ഡിസെബിലിറ്റി അല്ലെങ്കിൽ സെറിബ്രൽ പാൾസി, കഷ്ടം ഭേദമായവർ, പൊക്കക്കുറവുള്ളവർ, ആസിഡ് ആക്രമണ ഇരകൾ എന്നീ മൂന്ന് വിഭാഗങ്ങൾക്ക് പുറമേ ഓട്ടിസം, ബുദ്ധിപരമായ ഭിന്നശേഷിയുള്ളവർ, പഠനവൈകല്യമുള്ളവരും മാനസിക അസ്വസ്ഥതയുള്ളവരും, ഒന്നിൽ കൂടുതൽ ഭിന്നശേഷിയുള്ളവർ എന്നീ രണ്ട് വിഭാഗങ്ങളെക്കൂടി ചേർത്താണ് അധികമായി ഒരു ശതമാനം സംവരണം അനുവദിക്കുന്നത്. 2016 ലെ ആർ.പി.ഡബ്ല്യു.ഡി. ആക്ട് 2017 ഏപ്രിൽ 19 ന് നിലവിൽ വന്ന സാഹചര്യത്തെത്തുടർന്നാണ് ആക്ടിലെ വ്യവസ്ഥകളുടെ അടിസ്ഥാനത്തിൽ സർക്കാർ ഇക്കാര്യം വിശദമായി പരിശോധിച്ച് തീരുമാനമെടുത്തത്. ഉത്തരവ് നിലവിൽ വന്ന പശ്ചാത്തലത്തിൽ ഭിന്നശേഷിക്കാരായ ഉദ്യോഗാർത്ഥികൾക്ക് ഏർപ്പെടുത്തിയിരുന്ന ഗ്രേസ് മാർക്ക് സിസ്റ്റം നിർത്തലാക്കിക്കൊണ്ടും ഉത്തരവ് പുറപ്പെടുവിച്ചിട്ടുണ്ട്. ഭിന്നശേഷിക്കാരായ ഉദ്യോഗാർത്ഥികൾക്ക് പ്രത്യേക സംവരണം നിലവിൽ വരുന്നതിന് മുമ്പുള്ളതാണ് 1973 ലും 1978 ലും ഇറക്കിയ ഈ സർക്കാർ ഉത്തരവുകൾ. ഭിന്നശേഷിക്കാർക്ക് പ്രത്യേക സംവരണം നിലവിൽ വന്ന സാഹചര്യത്തിൽ ഗ്രേസ് മാർക്ക് സിസ്റ്റം ആവശ്യമില്ലെന്ന് കണ്ടെത്തിയതിനെ തുടർന്നാണ് ഇത് നിർത്തലാക്കുന്നതെന്നും മന്ത്രി വ്യക്തമാക്കി.

(ഭേ., 2/11)

കേരളത്തിൽ ഗുരുതര മനുഷ്യാവകാശപ്രശ്നങ്ങൾ ഇല്ല: ദേശീയ മനുഷ്യാവകാശ കമ്മീഷൻ

സംസ്ഥാനത്ത് ഗുരുതര മനുഷ്യാവകാശധ്വംസനങ്ങൾ ഇല്ലെന്ന് ദേശീയ മനുഷ്യാവകാശ കമ്മീഷൻ ചെയർമാൻ എച്ച് എൽ ദത്തു പറഞ്ഞു. ആദിവാസികളുടെ ഭൂപ്രശ്നവുമായി ബന്ധപ്പെട്ട ഒറ്റപ്പെട്ട പരാതികൾ മാത്രമാണ് ലഭിച്ചിട്ടുള്ളത്. പൊതുവെ സംസ്ഥാനത്തെ മനുഷ്യാവകാശസംരക്ഷണം തൃപ്തികരമെന്നും അദ്ദേഹം പറഞ്ഞു. പട്ടികവിഭാഗങ്ങൾ നേരിടുന്ന വിവിധ പ്രശ്നങ്ങളാണ് പരിഗണിച്ചത്.പാലക്കാട് മാവേലിസ്മാർഗ്ഗ് വധം സംബന്ധിച്ച് സംസ്ഥാന സർക്കാരിന്റെ റിപ്പോർട്ട് ലഭിച്ചോ എന്ന് വ്യക്തമല്ല. സംഭവസമയത്ത് കമ്മീഷൻ തിരുവനന്തപുരത്ത് സിറ്റിങ്ങിലായിരുന്നു. തിരികെ എത്തി റിപ്പോർട്ട് ലഭിച്ചായെന്ന് പരിശോധിക്കും. ആവശ്യമെങ്കിൽ വിശദീകരണം തേടും.വാളയാറിലെ പെൺകുട്ടികളുടെ മരണം കോടതിയുടെ പരിഗണനയിലാണ്. പ്രതികളെ വെറുതെവിട്ട വിധിക്കെതിരെ സർക്കാർ അപ്പീൽ പോകുമെന്ന് ചീഫ് സെക്രട്ടറി അനൗദ്യോഗികമായി അറിയിച്ചതായി കമ്മീഷൻ അംഗം ജ്യോതിക കൽറ പറഞ്ഞു.സംസ്ഥാനത്ത് 9000 പോക്സോ കേസുകൾ തീർപ്പാക്കാനുണ്ട്. ഓർത്തഡോക്സ് - യാക്കോബായ പള്ളിത്തർക്കത്തെ തുടർന്ന് യാക്കോബായ വിശ്വാസികൾക്ക് മൃതദേഹം സംസ്കരിക്കാൻ കഴിയുന്നില്ലെന്ന പരാതിയും ലഭിച്ചു.

(ഭേ., 2/11)

അഴിഞ്ഞിട്ടും അഴിയാതെ കേസുകെട്ടുകൾ

സംസ്ഥാനത്തെ കോടതികളിൽ കേസുകൾ കെട്ടിക്കിടക്കുന്നു. ഹൈക്കോടതിയിലും കീഴ്കോടതികളിലുമായി ലക്ഷക്കണക്കിന് കേസുകളാണ് കെട്ടിക്കിടക്കുന്നത്. വർഷങ്ങൾ പഴക്കമുള്ളവ തീർപ്പാക്കാൻ ബദൽ സംവിധാനം ഒരുക്കിയിട്ടും കേസുകൾ കുറഞ്ഞില്ല. കേരള ഹൈക്കോടതിയിലുള്ള 1,96,147 കേസുകളിൽ 1,59,596 കേസുകളും ഒരു വർഷത്തിലധികമായി കെട്ടിക്കിടക്കുന്നവയാണ്. കേസുകൾ കൂടിയിട്ടും ആവശ്യത്തിന് ജഡ്ജിമാരോ മറ്റു സംവിധാനങ്ങളോ ഇല്ലാത്തതാണ് ഏറെയും കെട്ടിക്കിടക്കാൻ കാരണം. ഇരുപത് വർഷത്തിലധികമായി കെട്ടിക്കിടക്കുന്ന 539 കേസുകൾ കേരള ഹൈക്കോടതിയിലുണ്ട്. എന്നാൽ രാജ്യത്തെ മറ്റു ഹൈക്കോടതികളെ അപേക്ഷിച്ച് കേരളത്തിൽ കേസുകൾ കെട്ടിക്കിടക്കുന്നത് കുറവാണ്. മൂപ്പത് വർഷത്തിലധികമായുള്ള കേസുകൾ കേരളത്തിൽ ഒൻപതെണ്ണം മാത്രമാണ്. ദേശീയ തലത്തിൽ ഇത് 42,663 കേസുകളാണ്.

(മാ., 3/11)

ശാസ്ത്രംകോട്ട ശുദ്ധജലതടാകത്തിൽ മത്സ്യസമ്പത്ത് കുറയുന്നു

തണ്ണീർ തടാകമായ ശാസ്ത്രംകോട്ട ശുദ്ധജലതടാകത്തിൽ മത്സ്യസമ്പത്ത് കുറഞ്ഞുവരുന്നു. കായലിന്റെ മത്സ്യസമ്പത്തിനെപ്പറ്റി പഠനം നടത്തിയ കേരള സർവ്വകലാശാല അക്വാട്ടിക് ബയോളജി ആന്റ് ഫിഷറീസ് വിഭാഗം കേരള ശാസ്ത്ര സാങ്കേതിക പരിസ്ഥിതി കൗൺസിലിന്റെയും ഇന്ത്യൻ സയൻസ് കോൺഗ്രസ് കൊച്ചിൻ യൂണിറ്റിന്റെയും സഹായത്തോടെ ശുദ്ധജലതടാകത്തിൽ സംഘടിപ്പിച്ച മത്സ്യ സെൻസസിലാണ് ഞെട്ടിക്കുന്ന കണ്ടെത്തൽ. ഇതുവരെ മുപ്പതിനത്തിൽപെട്ട മത്സ്യങ്ങളാണ് കായലിൽ കണ്ടെത്തിയിരുന്നതെങ്കിൽ ഇപ്പോൾ പതിനാറിനത്തിൽപെട്ട മത്സ്യങ്ങൾ മാത്രമാണ് സെൻസസിൽ ശാസ്ത്രംകോട്ട കായലിൽ നിന്നും ലഭ്യമായത്. ഒരു കാലത്ത് കായലിൽ സമൃദ്ധമായി ഉണ്ടായിരുന്ന കരിമീൻ സെൻസസിൽ ഒന്നും തന്നെ ലഭ്യമായില്ല. കായലിൽ ചെളി അടിയുന്നത് കാരണം മത്സ്യങ്ങളുടെ പ്രജനന കേന്ദ്രങ്ങൾ നഷ്ടമായിട്ടുണ്ടെന്ന് പഠനസംഘം വിലയിരുത്തി. വെള്ളത്തിന്റെ അളവിൽ വന്നിരിക്കുന്ന കുറവും, ചൂടു കൂടുന്നതും മത്സ്യങ്ങൾ ആഴം കൂടിയ ഭാഗങ്ങളിൽ മാത്രം പരിമിതപ്പെടാൻ കാരണമാകുന്നുണ്ട്.

(ച., 3/11)

കേരളത്തിന്റെ സ്വന്തം ഇ ഓട്ടോ നീംജി ഇന്ന് നിരത്തിൽ ; ഒരുതവണ ചാർജ്ജ് ചെയ്താൽ 100 കിലോമീറ്റർ സഞ്ചരിക്കാം

കേരളത്തിന്റെ സ്വന്തം ഇ ഓട്ടോയായ നീം-ജി തികളാഴ്ച നിരത്തിലിറങ്ങും. രാവിലെ എട്ടിന് എംഎൽഎമാരെ നിയമസഭാ മന്ദിരത്തിലേക്ക് എത്തിച്ചാണ് ആദ്യയാത്ര. കഴിഞ്ഞ ജൂലൈയിൽ മുഖ്യമന്ത്രി പിണറായി വിജയൻ നിർമ്മാണോദ്ഘാടനം ചെയ്ത് നാല് മാസത്തിനകമാണ് ഇ ഓട്ടോ നിരത്തിലിറങ്ങുന്നത്. ജൂണിലായിരുന്നു നിർമ്മാണത്തിന് കേന്ദ്രാനുമതി ലഭിച്ചത്. സംസ്ഥാന പൊതുമേഖലാ സ്ഥാപനമായ കേരള ഓട്ടോമൊബൈൽസ് ലിമിറ്റഡിന്റെ (കെഎഎൽ) നെയ്യാറ്റിൻകരയിലെ പ്ലാന്റിലാണ് നിർമ്മാണം. ഇതോടെ ഇലക്ട്രിക് വാഹനങ്ങളിലേക്കുള്ള മാറ്റത്തിനാവും കേരളം സാക്ഷ്യം വഹിക്കുക. 2.8 ലക്ഷം രൂപയാണ് ഇ-ഓട്ടോയുടെ വില. സർക്കാർ സബ്സിഡിയും ലഭിക്കും. പലിശരഹിതവായ്പയടക്കമുള്ള ആനുകൂല്യങ്ങളുമുണ്ട്. 15- ഓട്ടോകളാണ് ആദ്യഘട്ടത്തിൽ നിരത്തിലിറക്കുക. ഈ മാസം നൂറ് എണ്ണവും അടുത്ത മാർച്ചിനകം 1000 ഓട്ടോകളും ലഭ്യമാക്കും. നിലവിൽ കെഎഎൽ വഴിയായിരിക്കും വിൽപന. തുടർന്ന് ഡീലർഷിപ്പ് വഴി ജില്ലകളിൽ വിൽപനയ്ക്കെത്തിക്കും. മൂന്ന് യാത്രക്കാർക്കും സഞ്ചരിക്കാവുന്ന കേരള നീംജി കാഴ്ചയിൽ സാധാരണ ഓട്ടോ പോലെയാണ്. എന്നാൽ, സാധാരണ ഓട്ടോയിൽ ഒരുകിലോമീറ്റർ പിന്നിടാൻ രണ്ട് രൂപ ചെലവാകുമ്പോൾ ഇ ഓട്ടോയുടെ ചെലവ് വെറും 50 പൈസ മാത്രം. സംരക്ഷണചെലവും കുറവ്. ഏകദേശം നാലു മണിക്കൂർകൊണ്ട് വീട്ടിൽ നിന്നുതന്നെ ബാറ്ററി ചാർജ്ജ് ചെയ്യാം. ഒരുതവണ ചാർജ്ജ് ചെയ്താൽ 100 കിലോമീറ്റർ സഞ്ചരിക്കാം. ഗാർഹികവൈദ്യുതി നിരക്ക് മാത്രമേ ഇറുപ്പാക്കുകയുള്ളൂ.

(ദേ., 4/11)

മലയാള ശബ്ദാവലി: ആദ്യ പാനൽലിസ്റ്റ് ഇന്ന് കൈമാറും

പി.എസ്.സി. പരീക്ഷകൾക്ക് മലയാളത്തിലും ചോദ്യം ലഭ്യമാക്കാൻ ശബ്ദാവലി തയ്യാറാക്കുന്നതിന്റെ ഭാഗമായി രൂപീകരിച്ച ഉപസമിതി ചൊവ്വാഴ്ച മുഖ്യമന്ത്രിക്ക് ആദ്യ പാനൽലിസ്റ്റ് കൈമാറും. കോളേജ്,

ഹയർസെക്കൻഡറി അധ്യാപകർ ഉൾപ്പെടുന്ന 370 പേരുടെ പട്ടികയാണ് തയ്യാറാക്കിയിരിക്കുന്നത്. നിർദ്ദേശിക്കപ്പെട്ട 22 വിഷയത്തിലും മലയാളത്തിൽ ശബ്ദാവലി തയ്യാറാക്കാൻ പ്രാപ്തരായവരുടെ പട്ടികയാണ് നൽകുന്നതെന്ന് ഉപസമിതി കൺവീനറായ പ്രൊഫ. വി കാർത്തികേയൻനായർ പറഞ്ഞു. കഴിഞ്ഞ ഒക്ടോബർ ഒമ്പതിനാണ് സർവകലാശാല വൈസ്ചാൻസലർമാരുടെ യോഗം വിളിച്ചുചേർത്ത് ഉപസമിതി രൂപീകരിച്ചത്. 23 ന് ഉപസമിതി ചേർന്നു. തൊട്ടടുത്ത ദിവസം ഉന്നതവിദ്യാഭ്യാസ വകുപ്പിന് യോഗത്തിന്റെ റിപ്പോർട്ട് നൽകുകയുംചെയ്തു. ഇതേതുടർന്നാണ് ബിരുദം അടിസ്ഥാനയോഗ്യതയായ പരീക്ഷയ്ക്ക് മലയാളത്തിൽ ചോദ്യങ്ങൾ തയ്യാറാക്കാൻ കഴിയുന്നവരുടെ പട്ടിക സർക്കാരിന് സമർപ്പിക്കുന്നത്.

(ഭേ., 5/11)

വ്യാജമരണങ്ങൾ സംഭവിക്കുന്നത് തടയാൻ കർശന നടപടികളുമായി ആരോഗ്യവകുപ്പ്

ഇതരസംസ്ഥാനങ്ങളിൽ നിന്ന് കേരളത്തിലേക്ക് വ്യാജ മരണങ്ങൾ എത്തുന്നുവെന്ന പരാതിയെ തുടർന്ന് വിഷയത്തിൽ കർശന നടപടികൾ സ്വീകരിച്ചുവെന്ന് ആരോഗ്യമന്ത്രി കെ. കെ. ശൈലജ അറിയിച്ചു. പരിശോധനകൾ കർശനമാക്കി നടപടി സ്വീകരിക്കാൻ സെപ്തംബർ ആറിന് ഡ്രഗ്സ് കൺട്രോളർക്ക് നിർദ്ദേശം നൽകിയിരുന്നു. ഇതനുസരിച്ച് നിരവധി സ്ഥാപനങ്ങൾ പരിശോധിക്കുകയും നടപടികൾ സ്വീകരിക്കുകയും ചെയ്തു.മറ്റ് സംസ്ഥാനങ്ങളിൽ നിന്നും മരണങ്ങൾ സംഭവിക്കുന്നതായി കണ്ടെത്തിയിട്ടുള്ള സ്ഥാപനങ്ങളുടെ വിപണനം നിർത്തിവയ്ക്കുവാൻ നടപടി സ്വീകരിച്ചു. സംസ്ഥാനത്ത് നിലവിൽ ഇത്തരത്തിൽ മരണങ്ങൾ വിതരണം ചെയ്തിട്ടുള്ള ഒമ്പത് വിതരണക്കാർക്ക് നോട്ടീസയച്ചു. ഡൽഹിയിലെ രണ്ട് കമ്പനികൾക്കും തമിഴ്നാട്ടിലെ ഏഴ് കമ്പനികൾക്കുമാണ് നോട്ടീസയച്ചത്. കർശന പരിശോധനകൾ ഇനിയും തുടരുന്നതും മന്ത്രി വ്യക്തമാക്കി. ജി.എസ്.ടി നിലവിലുവന്നതിനെ തുടർന്ന് കേരളത്തിലെ ചില മരണ വിതരണക്കാർ ഇന്ത്യയിലെ പ്രമുഖ മരുന്നുകമ്പനികളുടെ ഏറ്റവും അധികം ചെലവുള്ള മരണങ്ങൾ അംഗീകൃത വിൽപന ശൃംഖലകൾ വഴി വാങ്ങുന്നതിന് പകരം അന്യ സംസ്ഥാനങ്ങളിൽ നിന്നും വാങ്ങുന്നതായാണ് ആരോപണമുയർന്നത്. ഇപ്രകാരം വാങ്ങുന്ന മരണങ്ങളുടെ ആധികാരികതയെക്കുറിച്ചും ഗുണനിലവാരത്തെക്കുറിച്ചും സംശയം ഉയർന്നതിനെ തുടർന്നാണ് മന്ത്രി അന്വേഷണത്തിന് ഉത്തരവിട്ടത്. ഇതിന്റെയടിസ്ഥാനത്തിൽ സംസ്ഥാന ഡ്രഗ്സ് കൺട്രോൾ വകുപ്പിലെ എല്ലാ എൻഫോഴ്സ്മെന്റ് ഉദ്യോഗസ്ഥരും മരണ വിതരണ സ്ഥാപനങ്ങളിൽ അടിയന്തിര പരിശോധന നടത്തി. ഇപ്രകാരമുള്ള മരണങ്ങൾ വിതരണം ചെയ്ത സ്ഥാപനങ്ങൾ സ്ഥിതി ചെയ്യുന്ന സംസ്ഥാനങ്ങളിലെ ഡ്രഗ്സ് കൺട്രോൾ അധികാരികളിൽ നിന്ന് കേരള സംസ്ഥാന ഡ്രഗ്സ് കൺട്രോളർ വിശദമായ അന്വേഷണ റിപ്പോർട്ടും ആവശ്യപ്പെട്ടിട്ടുണ്ട്.

(ഭേ., 5/11)

ജോലിസമയത്ത് അധ്യാപകർ ഫേസ്ബുക്കും വാട്സ്ആപ്പും ഉപയോഗിക്കരുത്; സംസ്ഥാനത്തെ സ്കൂളുകളിൽ മൊബൈൽ ഉപയോഗത്തിന് വിലക്ക്

ക്ലാസ് സമയത്ത് അധ്യാപകർ മൊബൈൽ ഫോൺ ഉപയോഗിക്കുന്നതിൽ നിന്ന് വിലക്കി പൊതുവിദ്യാഭ്യാസ വകുപ്പിന്റെ ഉത്തരവ്. വാട്സ്ആപ്പ്, ഫേസ്ബുക്ക് തുടങ്ങിയ നവമാധ്യമങ്ങൾ ഉപയോഗിക്കരുതെന്ന് ഉത്തരവ് വ്യക്തമാക്കുന്നു. സ്കൂളിലെ വിദ്യാർത്ഥികളുടെ മൊബൈൽ ഉപയോഗം വിലക്കിക്കൊണ്ട് നേരത്തെ തന്നെ ഉത്തരവ് നിലവിലുണ്ട്.വിദ്യാർത്ഥികളുടെ സ്കൂളിലെ മൊബൈൽഫോൺ ഉപയോഗം തടഞ്ഞുകൊണ്ടുള്ളതാണ് നേരത്തെയുള്ള ഉത്തരവ്. ഈ ഉത്തരവ് കാര്യക്ഷമമായി പാലിക്കപ്പെടുന്നില്ല എന്ന വിലയിരുത്തിലിന്ന് പിന്നാലെയെന്ന് പുതിയ ഉത്തരവെന്ന് പൊതുവിദ്യാഭ്യാസ

ഡയറക്ടർ ഉത്തരവിൽ വ്യക്തമാക്കുന്നുണ്ട്.വിദ്യാർത്ഥികൾ മൊബൈൽ ഫോൺ ഉപയോഗിക്കാൻ പാടില്ലെന്ന് നിർദ്ദേശിക്കുന്ന ഇതേ സർക്കുലറിൽ തന്നെയാണ് ക്ലാസ് സമയത്ത് അധ്യാപകർ വാട്സ്ആപ്പ്, ഫേസ്ബുക്ക് തുടങ്ങിയ നവ മാധ്യമങ്ങൾ ഉപയോഗിക്കരുതെന്നും നിർദ്ദേശിച്ചിരിക്കുന്നത്. സർക്കുലർ കർശനമായി നടപ്പാക്കാൻ പ്രഥമാധ്യാപകരും വിദ്യാഭ്യാസ ഓഫീസർമാരും ശ്രദ്ധിക്കണമെന്നും സർക്കുലർ നിർദ്ദേശിക്കുന്നു.കേരളത്തിലെ സ്കൂളുകളിൽ വിദ്യാർത്ഥികളുടെ മൊബൈൽ ഫോൺ ഉപയോഗവും ജോലി സമയത്ത് അധ്യാപകരുടെ സോഷ്യൽ മീഡിയ ഉപയോഗവും വിലക്കിക്കൊണ്ടുള്ളതാണ് പുതിയ ഉത്തരവ്.

(ഭേ., 6/11)

ഹീമോഫീലിയ രോഗികൾക്ക് സൗജന്യചികിത്സ ഉറപ്പാക്കും

കാരുണ്യ ബെനവലന്റ് ഫണ്ടിൽനിന്ന് സൗജന്യ മരുന്ന് ലഭിച്ചിരുന്ന ഹീമോഫീലിയ രോഗികൾക്ക് 2020 മാർച്ചിനുശേഷം സൗജന്യ ചികിത്സ ലഭ്യമാക്കാൻ പദ്ധതി തയ്യാറാക്കുമെന്ന് മന്ത്രി കെ കെ ശൈലജ അറിയിച്ചു. ഇതിനായി രത്തൻ ഖേൽക്കറുടെ നേതൃത്വത്തിൽ സമിതിയെ ചുമതലപ്പെടുത്തി. പ്രതിപക്ഷ നേതാവ് രമേശ് ചെന്നിത്തലയുടെ സബ്മിഷൻ മറുപടി നൽകുകയായിരുന്നു മന്ത്രി.ബിപിഎൽ, എപിഎൽ ഭേദമന്യേ മുഴുവൻ ഹീമോഫീലിയ രോഗികൾക്കും കാരുണ്യ ബെനവലന്റ് ഫണ്ട് സ്കീമിൽ ഉൾപ്പെടുത്തി ഫാക്ടർ 8,9,7,7 എ, ഫീബ മരുന്നുകൾ സൗജന്യമായി നൽകുന്നുണ്ട്. ഇതിനായി സംസ്ഥാന മെഡിക്കൽ സർവീസസ് കോർപ്പറേഷൻ വഴി ആവശ്യമായ ഫാക്ടറുകൾ സൗജന്യമായി ലഭ്യമാക്കുന്നു.1058 പേർക്കാണ് പദ്ധതിയിൽ ഹീമോഫീലിയ രോഗത്തിന് ചികിത്സ നൽകുന്നത്. ഈ ഇനത്തിൽ 107 കോടിരൂപയുടെ ഫാക്ടറുകൾ വിതരണം ചെയ്തു. സൗജന്യമായി മരുന്നു നൽകാൻ മാസം 2.75 കോടിരൂപ വിനിയോഗിക്കുന്നു. മാസം ശരാശരി 4502 യൂണിറ്റ് ഫാക്ടർ എട്ട്, 463 യൂണിറ്റ് ഫാക്ടർ ഒമ്പത്, 680 യൂണിറ്റ് ഫീബ മരുന്നുകളാണ് ആവശ്യമായി വരുന്നത്. മരുന്ന് ലഭ്യത ഉറപ്പാക്കാൻ ഫാക്ടറുകൾ കരുതൽ ശേഖരമായി സൂക്ഷിക്കുന്നുണ്ടെന്നും മന്ത്രി അറിയിച്ചു.

(ഭേ.,6/11)

കെ ഫോൺ: ഐടി മേഖലയ്ക്ക് കുതിപ്പാകും ; പദ്ധതി പ്രവർത്തനങ്ങൾ വേഗത്തിൽ

സംസ്ഥാനത്തെ ഐടി മേഖലയിൽ വൻ കുതിപ്പിന് വഴിതുറക്കുന്നതാണ് കെ ഫോൺ പദ്ധതി. മന്ത്രിസഭാ ഭരണാനുമതി നൽകിയതോടെ പദ്ധതി പ്രവർത്തനങ്ങൾ വേഗത്തിലാകും.ആർട്ടിഫിഷ്യൽ ഇന്റലിജൻസ്, ബ്ലോക്ക് ചെയിൻ, ഇന്റർനെറ്റ് ഓഫ് തിംഗ്സ്, സ്റ്റാർട്ടപ്പ് മേഖലകളിലും കെഫോണിന്റെ ശക്തമായ ഒപ്റ്റിക്കൽ ഫൈബർ ശൃംഖല സഹായമാകും.മുപ്പതിനായിരത്തിലധികം സർക്കാർ സ്ഥാപനങ്ങളിലും വിദ്യാഭ്യാസ സ്ഥാപനങ്ങളിലും അതിവേഗ നെറ്റ് കണക്ഷൻ ലഭ്യമാക്കും. സർക്കാർ സേവനങ്ങളെ കൂടുതൽ ഡിജിറ്റലാക്കാൻ കഴിയും. ഇ- ഹെൽത്ത് പോലുള്ള പദ്ധതി കാര്യക്ഷമമായി നടപ്പാക്കാനാകും. ഐടി പാർക്കുകൾ, എയർ പോർട്ട്, തുറമുഖം തുടങ്ങിയ കേന്ദ്രങ്ങളിലേക്ക് അതിവേഗ കണക്ടിവിറ്റി ലഭ്യമാക്കും.ഗ്രാമങ്ങളിൽ ചെറുകിട സംരംഭങ്ങൾക്ക് ഇ-കൊമേഴ്സ് വഴി വിൽപന നടത്താം. ഉയർന്ന നിലവാരമുള്ള വീഡിയോ കോൺഫറൻസിങ് സൗകര്യം, ഗതാഗതമേഖലയിൽ മാനേജ്മെന്റ് കാര്യക്ഷമമാക്കൽ തുടങ്ങിയവയും ഈ പദ്ധതിയിലൂടെ സാധ്യമാകും.നിലവിൽ മൊബൈൽ ടവറുകളിൽ ഏതാണ്ട് 20 ശതമാനം മാത്രമേ ഫൈബർ നെറ്റ് വർക്കുവഴി ബന്ധിപ്പിച്ചിട്ടുള്ളൂ. കെ-ഫോൺ പൂർത്തിയാകുന്നതോടെ എല്ലാ മൊബൈൽ ടവറുകളും ഫൈബർ ശൃംഖലവഴി ബന്ധിപ്പിക്കാനാകും. ഇതുവഴി ഇന്റർനെറ്റ്, മൊബൈൽ സേവന ഗുണമേന്മ വർദ്ധിപ്പിക്കാൻ കഴിയും.

(ഭേ., 7/11)

ദേശീയ ഗുണനിലവാരം : 13 സർക്കാർ ആശുപത്രിക്ക് എൻ.കൃ.എ.എസ്. അംഗീകാരം

സംസ്ഥാനത്തെ 13 സർക്കാർ ആശുപത്രികളുടെ നാഷണൽ ക്വാളിറ്റി അഷ്വറൻസ് സ്റ്റാൻഡേർഡ് (എൻ.കൃ.എ.എസ്) അംഗീകാരം. ഇതോടെ ഈ അംഗീകാരം നേടുന്ന ആശുപത്രികളുടെ എണ്ണം 55 ആയി. സേവനം, രോഗികളുടെ അവകാശം തുടങ്ങിയ എട്ട് വിഭാഗങ്ങളായി ആറായിരത്തഞ്ഞൂറോളം ചെക്ക് പോയിന്റുകൾ വിലയിരുത്തിയാണ് എൻ.കൃ.എ.എസ്. അംഗീകാരം നൽകുന്നത്. സംസ്ഥാനത്ത് ആരോഗ്യ മേഖലയിൽ ചെയ്യുന്ന മാതൃകാ പ്രവർത്തനങ്ങൾക്കുള്ള അംഗീകാരമാണിതെന്ന് മന്ത്രി കെ കെ ശൈലജ പറഞ്ഞു. ഈ വർഷം അവസാനത്തോടെ 140 സർക്കാർ ആശുപത്രിക്ക് എൻ.കൃ.എ.എസ് അംഗീകാരം നേടിയെടുക്കാനാണ് ശ്രമിക്കുന്നതെന്നും മന്ത്രി പറഞ്ഞു. ഈ അംഗീകാരം ലഭിച്ച പി.എച്ച്.സി.കൾക്ക് രണ്ടുലക്ഷം രൂപവീതവും മറ്റ് ആശുപത്രികൾക്ക് ഒരു കിടക്കയ്ക്ക് 10,000 രൂപ എന്ന നിലയിലും വാർഷിക ഇൻസന്റീവ് ലഭിക്കും. 10 ആശുപത്രികളുടെ സംസ്ഥാനതല പരിശോധന കഴിഞ്ഞ് ദേശീയതല പരിശോധനയ്ക്കായി കാത്തിരിക്കുകയാണ്. ഇതോടെ രാജ്യത്തെ മികച്ച പി.എച്ച്.സി. ഗണത്തിൽ ആദ്യ 12 സ്ഥാനവും കേരളത്തിന് സ്വന്തമായി. 12 സ്ഥാപനങ്ങൾക്ക് എൻ.കൃ.എ.എസ്. അംഗീകാരം കരസ്ഥമാക്കിയ കണ്ണൂർ ജില്ല ഒരു ഡസൻ സ്ഥാപനങ്ങൾക്ക് ഈ അംഗീകാരം നേടിയെടുക്കുന്ന രാജ്യത്തെ ആദ്യ ജില്ലയായി.

(ദേ., 7/11)

കലൂർ സ്റ്റേഡിയത്തിനും സൗരോർജ്ജം: കേരളത്തിൽ ആദ്യത്തേതും രാജ്യത്ത് മൂന്നാമത്തെയും സൗരോർജ്ജ സ്റ്റേഡിയമാകും

ജിസിഡിഎ കലൂർ അന്താരാഷ്ട്ര സ്റ്റേഡിയത്തിൽ കൊച്ചി അന്താരാഷ്ട്ര വിമാനത്താവള കമ്പനിയുമായി ചേർന്ന് സൗരോർജ്ജപദ്ധതി ആരംഭിക്കുമെന്ന് ജിസിഡിഎ ചെയർമാൻ അഡ്വ. വി സലീം വാർത്താസമ്മേളനത്തിൽ പറഞ്ഞു. രണ്ടു ഘട്ടങ്ങളിലായാണ് പദ്ധതി പൂർത്തിയാക്കുക. മാസം മൂന്നു മെഗാവാട്ട് വൈദ്യുതി ഉൽപ്പാദനമാണ് ലക്ഷ്യമിടുന്നത്. ആദ്യഘട്ടത്തിൽ ഒരു മെഗാവാട്ട് ഉൽപ്പാദിപ്പിക്കും. അഞ്ചു മാസത്തിനകം ആദ്യഘട്ടം പൂർത്തിയാക്കും. സ്റ്റേഡിയത്തിലെ മേൽക്കൂരകൾക്ക് മുകളിലായിരിക്കും സൗരോർജ്ജ പാനലുകൾ സ്ഥാപിക്കുക. സിയാലിന്റെ രൂപരേഖ സർക്കാരിനു സമർപ്പിക്കും. സർക്കാരിൽനിന്ന് അന്തിമ അനുമതി ലഭിച്ചാലുടൻ ആദ്യഘട്ട പദ്ധതി പൂർത്തിയാക്കും. ഉൽപ്പാദിപ്പിക്കുന്ന വൈദ്യുതി സംസ്ഥാന വൈദ്യുതി ബോർഡിന് കൈമാറും. ജിസിഡിഎയുടെ വൈദ്യുതി ബില്ലു കഴിച്ച് ബാക്കി തുക കെഎസ്ഇബി തിരിച്ചുനൽകും. സ്റ്റേഡിയത്തിൽ സൗരോർജ്ജ പദ്ധതി പൂർത്തിയാകുന്നതോടെ കേരളത്തിൽ ആദ്യത്തേതും രാജ്യത്ത് മൂന്നാമത്തേതുമായ സൗരോർജ്ജ സ്റ്റേഡിയമായി കലൂർ ജവാഹർലാൽ നെഹ്റു സ്റ്റേഡിയം മാറും. ജിസിഡിഎയുടെ ഗ്രീൻ സിറ്റി പദ്ധതിയുടെ ഭാഗമായാണ് പദ്ധതി നടപ്പാക്കുന്നത്. നാലുകോടി രൂപയാണ് മുതൽമുടക്ക്. ഏഴുവർഷംകൊണ്ട് പൂർണ്ണതോതിൽ ലാഭം കൈവരിക്കാനാകുമെന്നാണ് പ്രതീക്ഷ.

(ദേ., 8/11)

സാക്ഷ്യപത്രം മതി; വ്യവസായം തുടങ്ങാം ; ബില്ലുകൾ അവതരിപ്പിച്ചു

സംരംഭകർക്ക് വ്യവസായം തുടങ്ങാനുള്ള കടമ്പകൾ ലഘൂകരിക്കാനുള്ള ബില്ലുകൾ നിയമസഭയിൽ അവതരിപ്പിച്ചു. ഇതിലൂടെ വ്യവസായസംരംഭങ്ങൾ ആരംഭിക്കുന്നത് സുഗമമാക്കാനും പ്രോത്സാഹിപ്പിക്കാനും കഴിയുന്ന രണ്ട് സുപ്രധാന ബില്ലുകളാണ് അവതരിപ്പിച്ചത്. സൂക്ഷ്മ ചെറുകിട ഇടത്തരം വ്യവസായങ്ങൾ ആരംഭിക്കുന്നതിന് ആവശ്യമായ അംഗീകാരം, പരിശോധനകൾ എന്നിവയിൽനിന്ന് മൂന്നുവർഷത്തേക്ക് സംരംഭകരെ ഒഴിവാക്കുന്നതാണ് 2019 ലെ കേരള സൂക്ഷ്മ-ചെറുകിട-ഇടത്തരം വ്യവസായസ്ഥാപനങ്ങൾ സുഗമമാക്കൽ ബിൽ. ഏകജാലക ക്ലിയറൻസ് ബോർഡിന്റെ പ്രവർത്തനം സുഗമമാക്കാൻ പ്രത്യേക സെക്രട്ടറിയറ്റ് രൂപീകരിച്ചുള്ളതാണ്

2019 ലെ കേരള വ്യവസായ ഏകജാലക ക്ലിയറൻസ് ബോർഡുകളും വ്യവസായ നഗരപ്രദേശ വികസനവും ഭേദഗതി ബിൽ. നിലവിലെ വ്യവസായസൗഹൃദ അന്തരീക്ഷം കൂടുതൽ ശക്തിപ്പെടുത്തുകയാണ് ബില്ലുകളുടെ ലക്ഷ്യമെന്ന് മന്ത്രി പറഞ്ഞു. വ്യവസായങ്ങൾ ആരംഭിക്കുന്നതിന് വിവിധ അനുമതിപത്രവും സർട്ടിഫിക്കറ്റുകളും എൻഒസിയും ആവശ്യമാണ്. എന്നാൽ, പുതിയ നിയമപ്രകാരം സംരംഭകൻ കേരള വ്യവസായ ഏകജാലക ക്ലിയറൻസ് ബോർഡിലും ജില്ലാ ബോർഡിലും സ്വയം സാക്ഷ്യപത്രം നൽകിയാൽ മതി. മൂന്നുവർഷം കഴിഞ്ഞാൽ ആറ്റുമാസത്തിനകം ആവശ്യമായ എല്ലാ അംഗീകാരവും വാങ്ങണം. മലിനീകരണ നിയന്ത്രണ ബോർഡിന്റെ റെഡ് ലിസ്റ്റിൽപ്പെട്ട വ്യവസായം ഇതുവഴി ആരംഭിക്കാനാകില്ല.

(ഭേ., 8/11)

കാടിന്റെ മക്കൾക്കും പഠനം പകിട്ടോടെ

കാടിന്റെ മക്കൾക്ക് ഹൈടെക് പഠനം. കാട്ടുനായ്ക്ക - ചോലനായ്ക്ക വിഭാഗക്കാർ പഠിക്കുന്ന വെളിയന്തോട് ഇന്ദിരാഗാന്ധി സ്മാരക റെസിഡൻഷ്യൽ സ്കൂൾ അന്താരാഷ്ട്ര നിലവാരത്തിലേക്കയരും. ജില്ലയിലെ ഏക ട്രൈബൽ ഹയർ സെക്കൻഡറി വിദ്യാലയമാണിത്. സ്മാർട്ട് ക്ലാസ്റൂം, വിവിധോദ്യേശ സ്റ്റേഡിയം, സോളാർ പാനൽ, ഹോസ്റ്റൽ, ഓഡിറ്റോറിയം, സ്റ്റേജ് എന്നിവയുൾപ്പെടെ അഞ്ചുകോടിയുടെ പ്രവൃത്തി പുരോഗമിക്കുന്നു. പൊതുവിദ്യാഭ്യാസ സംരക്ഷണയജ്ഞത്തിലുൾപ്പെടുത്തി വിദ്യാഭ്യാസ-പട്ടികവർഗ വകുപ്പുകൾ ചേർന്നാണ് പദ്ധതി നടപ്പാക്കുന്നത്. ഒരുകോടി ചെലവിൽ നിർമ്മിക്കുന്ന ഇൻഡോർ കോർട്ടിന്റെയും ഓപ്പൺ ജിംനേഷ്യത്തിന്റെയും നിർമ്മാണം അന്തിമഘട്ടത്തിലാണ്. സ്റ്റാഫ് ക്യാർട്ടേജ് ഗെയ്റ്റ്, ഹോസ്റ്റൽ ശുചിമുറി എന്നിവയും പൂർത്തിയാക്കാനായി.

(ഭേ., 09/11)

ഇതാ ആരോഗ്യമേഖല മാറ്റുന്നു

ആർദ്രം പദ്ധതിയിൽമികച്ച സൗകര്യങ്ങളൊരുക്കി ജില്ലയിലെ 29 പിഎച്ച്.സി.കളെയാണ് ആരോഗ്യ വകുപ്പ് ആദ്യഘട്ടത്തിൽ കുടുംബാരോഗ്യ കേന്ദ്രങ്ങളാക്കുന്നത്. ഇതിൽ കയ്യൂർ, കരിന്തളം, എണ്ണപ്പാറ, ഉദുമ, മൊഗ്രാൽപുത്തൂർ, മുളളരിയ, ഓർക്കാട്ട് എന്നിവ പ്രവർത്തനം തുടങ്ങി. ഉടുമ്പനല, പള്ളിക്കര, അജാനൂർ, പാണത്തൂർ, മടിക്കൈ, ബായാർ, പടന്ന, തൈക്കടപ്പുറം, തുരുത്തി, വലിയപറമ്പ, മാവിലക്കടപ്പുറം, ബളൂർ, കുംബടാഞ്ചെ, ഓലാട്ട്, അടൂർ, പുത്തിഗെ, ആനന്ദാശ്രമം, മൗക്കോട്, ചട്ടഞ്ചാൽ, പെർള എന്നിവ കൂടി അടുത്ത നാളുകളിൽ കുടുംബാരോഗ്യ കേന്ദ്രങ്ങളാവും. ഗ്രാമീണ മേഖലയിലെ പാവപ്പെട്ടവർക്ക് മികച്ച ചികിത്സ കൈയെത്തും ദൂരത്ത് ലഭ്യമാക്കുകയാണ് സർക്കാർ. നിലവിൽ കിലോമീറ്ററോളം സഞ്ചരിച്ചാണ് ഗ്രാമീണ ജനത ചികിത്സ തേടുന്നത്. പലപ്പോഴും കബളിപ്പിക്കപ്പെടുകയും ചെയ്യുന്നു. തങ്ങളുടെ നാട്ടിൽ തന്നെ മികച്ച ആശുപത്രി സൗകര്യം ലഭിക്കുന്നതിൽ ജില്ലയിലെ കിഴക്കൻ മലയോര മേഖല ആഘോഷത്തിലാണ്.

(ഭേ., 09/11)

പ്രതിഭാതീരം പദ്ധതി സംസ്ഥാനതലത്തിലേക്ക്

ആലപ്പുഴ മണ്ഡലത്തിലെ തീരദേശത്തെ കുട്ടികളുടെ പഠന മുന്നേറ്റത്തിനായുള്ള പ്രതിഭാതീരം പദ്ധതി സംസ്ഥാനതലത്തിൽ വ്യാപിപ്പിക്കാനുള്ള നടപടിക്രമങ്ങൾ പുരോഗമിക്കുകയാണെന്ന് മന്ത്രി ടി. എം. തോമസ് ഐസക്. മന്ത്രി ടി എം തോമസ് ഐസക് ആവിഷ്കരിച്ച പദ്ധതിയാണ് പ്രതിഭാതീരം. തെരഞ്ഞെടുത്ത 13 കേന്ദ്രങ്ങളിലായി ഏഴ്, എട്ട്, ഒമ്പത് ക്ലാസുകളിലെ അഞ്ഞൂറോളം കുട്ടികളാണ് ഗുണഭോക്താക്കൾ. തീരദേശത്തെ വായനശാലകളുടെ സൗകര്യം മെച്ചപ്പെടുത്തിയാണ് പഠനവീടൊരുങ്ങുന്നത്. പ്രൊജക്ടർ, ഇന്ററാക്ടീവ് ബോർഡ്, വീഡിയോ കോൺഫറൻസിങ് തുടങ്ങിയ സംവിധാനവുമുണ്ട്. ഇന്റർനെറ്റ് സംവിധാനം, കമ്പ്യൂട്ടർ, പ്രിന്റർ, സ്കാനർ, ലാപ്ടോപ്പുകൾ എന്നിവയോടെയുള്ള കമ്പ്യൂട്ടർ ലാബുമുള്ള സായാഹ്ന പഠനവീടുകളായി വായനശാലകൾ മാറും.

(ഭേ., 10/11)

ഔട്ട് ആകും ഗതാഗതക്കുരുക്ക്

ചാക്ക മേൽപ്പാലം ഡിസംബറിൽ തുറക്കുന്നതോടെ അവസാനിക്കുന്നത് ജനങ്ങളെ മണിക്കൂറോളം വലച്ച ഗതാഗതക്കുരുക്ക്. ചാക്ക റെയിൽവേ മേൽപ്പാലത്തിൽനിന്ന് തുടങ്ങി അനന്തപുരി ആശുപത്രിവരെ 1050 മീറ്ററാണ് നീളം. പഴയ മേൽപ്പാലത്തിൽനിന്ന് ചാക്ക ജങ്ഷനിലേക്ക് പോകാനുള്ള റോഡും ഇതിനോടൊപ്പം നിർമ്മിച്ചിട്ടുണ്ട്. ഇരുഭാഗത്തുമുള്ള സർവീസ് റോഡുകളുടെ പണി പുരോഗമിക്കുകയാണ്. തുണുകളുടെ പണികൾ പൂർത്തിയായി. പ്രധാന പാലത്തിന്റെ ടാറിങ് പകുതി പൂർത്തിയായി. അവസാന അടുക്ക് ടാറിങ്ങും മറ്റ് അവസാനഘട്ട മിനുക്കുപണികളും രണ്ട് സ്റ്റാമ്പുകളുടെ നിർമ്മാണവുമാണ് ഇനി ബാക്കിയുള്ളത്. തെരുവുവിളക്കുകളും വൈകാതെ സ്ഥാപിക്കും. ഫൈനലിംഗ് പൂർത്തിയാകുന്നതോടെ ചാക്ക, ഈഞ്ചിന്റേൽ ജങ്ഷനുകളിലെ തിരക്ക് ഒഴിവാകും. എയർപോർട്ടിലേക്ക് ഗതാഗത തടസ്സമില്ലാതെ പോകാനും സാധിക്കും. ബൈപാസിലെ വാഹനങ്ങൾ മേൽപ്പാലം വഴി പോകുന്നതോടെ തിരുവനന്തപുരത്തുനിന്ന് ശംഖുമുഖം ഭാഗത്തേക്കുള്ള വാഹനങ്ങൾക്ക് കുരുക്കില്ലാതെ കടന്നുപോകും. 143 കോടിയാണ് മേൽപ്പാല നിർമ്മാണത്തിന്റെ ചെലവ്.

(ഭേ.,10/11)

വരുന്ന ഡിസൈൻ റോഡുകൾ; നവീകരിക്കുന്നത് 481 കി.മീ. റോഡ്

പ്രളയാനന്തരകേരളത്തിന്റെ പുനർനിർമ്മാണത്തിനായി ജർമൻ വികസന ബാങ്ക് (കെഎഫ്ഡബ്ല്യു) നൽകിയ വായ്പ ഉപയോഗിച്ച് രാജ്യാന്തര നിലവാരത്തിൽ നവീകരിക്കുന്നത് 481 കിലോമീറ്റർ റോഡ്. ആദ്യഘട്ടമായി 370 കിലോമീറ്റർ റോഡ് നവീകരണത്തിനുള്ള രൂപരേഖ ഉടൻ തയ്യാറാക്കും. ആകെ ചെലവ് 1872 കോടി രൂപ. ജർമൻ വായ്പയിൽ നിന്ന് 1326 കോടിയും സംസ്ഥാന സർക്കാർ വിഹിതമായി 546 കോടി രൂപയും വിനിയോഗിച്ചായിരിക്കും റോഡ് നവീകരണം. റോഡ് പണിയുടെ ഓരോ ഘട്ടവും പൂർത്തിയാക്കിയ ശേഷം മാത്രമേ കെഎഫ്ഡബ്ല്യു പണം കൈമാറൂ. പ്രളയം ഉൾപ്പെടെ പ്രകൃതിദുരന്തങ്ങളെ അതിജീവിക്കാൻ കഴിയുന്ന ഡിസൈൻ റോഡുകളാണു നിർമ്മിക്കുക. ഏറ്റവും ചുരുങ്ങിയത് 7 മീറ്റർ വീതിയിലായിരിക്കും റോഡ് വികസിപ്പിക്കുക.

(മ.മ., 11/11)

ബെമലിന്റെ ' സർവത്ര പാലം ' ഇനി സേനയുടെ ഭാഗം

കബ്രിക്കോട് ബെമലിൽ (ഭാരത് എർത്ത് മൂവേഴ്സ് ലിമിറ്റഡ്) നിർമ്മിച്ച ' സർവത്ര പാലം ' സൈന്യത്തിന് കൈമാറും. സേനാമുന്നേറ്റങ്ങൾക്കിടയിൽ നദികളും ജലാശയങ്ങളും കടക്കാൻ ഉപയോഗിക്കുന്ന താൽക്കാലിക പാലങ്ങളാണ് സർവത്ര പാലം. സൈന്യത്തിനായി ആദ്യമായാണ് ഇവ തദ്ദേശീയമായി നിർമ്മിക്കുന്നത്. ടാങ്കുകൾ, ട്രക്കുകൾ, മറ്റ് സൈനിക വാഹനങ്ങൾ എന്നിവയടക്കം 65 ടൺ വരെ താങ്ങാനുള്ള ശേഷി പാലത്തിനുണ്ട്. അഞ്ച് വാഹനങ്ങളോടുകൂടിയ പാലം അടങ്ങുന്നതാണ് ഒരു സെറ്റ്. പ്രത്യേകം ട്രെയ്ലർ ട്രക്കുകളിലാണ് ഇവ എത്തിക്കുക. 75 മീറ്ററാണ് നീളം. പാലം ആവശ്യമെങ്കിൽ കൂടുതൽ നീട്ടാനും രണ്ടരമണിക്കൂറിനകം നിർമ്മിക്കാനും കഴിയും. ഇത്തരത്തിൽ എല്ലാ വിധത്തിലും എല്ലാ സാഹചര്യത്തിലും ഉപയോഗിക്കാവുന്നതിനാലാണ് പാലത്തിനു ' സർവത്ര ' എന്ന് പേര് കൈവന്നത്. 2018 ൽ നിർമ്മിച്ചവയ്ക്ക് കഴിഞ്ഞയാഴ്ചയാണ് സാങ്കേതികവിഭാഗത്തിന്റെ അംഗീകാരം ലഭിച്ചത്.

(ഭേ., 11/11)

തോട്ടം തൊഴിലാളികൾക്കായി ഭവനപദ്ധതി; വയനാട്ടിൽ ബെവ്കോ വക 100 വീട്

വയനാട്ടിൽ പ്രളയബാധിതർക്കായി സംസ്ഥാന ബി.വ.ജെസ് കോർപ്പറേഷൻ (ബെവ്കോ) 100 വീട് നിർമ്മിച്ചു നൽകുമെന്ന് മന്ത്രി ടി. പി. രാമകൃഷ്ണൻ നിയമസഭയിൽ അറിയിച്ചു. ബെവ്കോ ഇതിനായി നാലു കോടി രൂപ നൽകുമെന്നും സി കെ ശശീന്ദ്രന്റെ ശ്രദ്ധക്ഷണിക്കലിന് മറുപടിയായി മന്ത്രി പറഞ്ഞു. തോട്ടം

തൊഴിലാളികൾക്കായി പ്രത്യേക ഭവനപദ്ധതി ആരംഭിക്കും. ഇതിനുള്ള ഭൂമിക്കായി ശ്രമം തുടരുന്നു. തോട്ടം ഉടമകളുടെ പെപ്പെയുള്ളവരുമായി ചർച്ച നടത്തി. ഭൂമി ലഭിക്കുന്ന മുറയ്ക്ക് പദ്ധതി ആരംഭിക്കും. തോട്ടം മേഖലയിൽ തൊഴിൽ വകുപ്പ് നടത്തിയ സർവ്വേയിൽ നാലു വിഭാഗത്തിലായി 32,591 കുടുംബങ്ങൾക്ക് വീടില്ലെന്ന് കണ്ടെത്തി. ഈ പട്ടിക ലൈഫ് മിഷൻ കൈമാറി. ഇതിൽ ഭൂമിയുള്ളവർക്ക് നാലുലക്ഷം രൂപ ചെലവിൽ 400 ചതുരശ്ര അടി വീടും അല്ലാത്തവർക്ക് 400 ചതുരശ്ര അടിയുടെ അപ്പാർട്ട്മെന്റും നൽകും. ദേവികുളം താലൂക്കിൽ കുറ്റിയാർവാലിയിൽ ലൈഫ് മിഷൻ പട്ടികയിൽപ്പെട്ട തോട്ടം തൊഴിലാളികൾക്കുള്ള ഭവനപദ്ധതി തുടങ്ങിയിട്ടുണ്ട്. മൂന്നാറിൽ ഇതിനായി 5.49 ഏക്കർ ഭൂമി കണ്ടെത്തി.

(ഭേ., 12/11)

കേരള സ്റ്റാർട്ടപ്പിന് അഭിനന്ദനം

ലോക റാങ്കിങ്ങിൽ ഒന്നാമതെത്തിയ കേരള സ്റ്റാർട്ടപ്പ് മിഷനെ മുഖ്യമന്ത്രി പിണറായി വിജയൻ അഭിനന്ദിച്ചു. യൂബിഐ ഗ്ലോബൽ നടത്തിയ വേൾഡ് ബെഞ്ച്മാർക്ക് പഠനത്തിലാണ് കേരള സ്റ്റാർട്ടപ്പ് മിഷൻ പബ്ലിക് ബിസിനസ് ആക്സിലറേറ്ററിനുള്ള ലോക ഒന്നാംറാങ്ക് കരസ്ഥമാക്കിയത്. കേരളം രാജ്യാതിർത്തികൾ കടന്ന് അന്താരാഷ്ട്രതലത്തിലും നേട്ടങ്ങൾ കൈവരിക്കുന്നത് സന്തോഷകരമാണെന്ന് മുഖ്യമന്ത്രി ഫെയ്സ്ബുക്കിൽ കുറിച്ചു. സംസ്ഥാനത്തെ സ്റ്റാർട്ടപ്പ് മേഖലയ്ക്ക് ഉയർന്ന പരിഗണന നൽകി പ്രോത്സാഹിപ്പിക്കുക എന്ന നയമാണ് സർക്കാർ നടപ്പാക്കുന്നതെന്നും അദ്ദേഹം കൂട്ടിച്ചേർത്തു. 82 രാജ്യങ്ങളിൽ നിന്നുള്ള 364 ഇൻകുബേറ്ററുകളുടെയും ആക്സിലറേറ്ററുകളുടെയും പ്രകടനം വിലയിരുത്തിയാണ് കേരള സ്റ്റാർട്ടപ്പ് മിഷൻ ഒന്നാം റാങ്ക് നൽകിയത്. സ്റ്റോക്ക്ഹോം ആസ്ഥാനമായുള്ള ഗവേഷണ സംഘടനയായ യൂബിഐ ഗ്ലോബലിന്റെ വേൾഡ് ബെഞ്ച്മാർക്ക് സ്റ്റഡീസ്, സ്റ്റാർട്ടപ്പ് മേഖലയിലെ മികവും ചലനങ്ങളും സ്വാധീനവുമാണ് വിലയിരുത്തിയത്.

(ഭേ., 12/11)

കിഫ്ബി സിഎജി പരിശോധനയ്ക്ക് വിധേയം ; രണ്ടു തവണ ഓഡിറ്റ് നടന്നു : ധനമന്ത്രി

കിഫ്ബിയുടെ പ്രവർത്തനങ്ങളെല്ലാം കംപ്ലോളർ ആൻഡ് ഓഡിറ്റർ ജനറലിന്റെ (സി ആൻഡ് എജി) ഓഡിറ്റിനു വിധേയമാണെന്ന് ധനമന്ത്രി ടി എം തോമസ് ഐസക് വ്യക്തമാക്കി. വകുപ്പ് 14(1) പ്രകാരമുള്ള ഓഡിറ്റ് മൂന്ന് വ്യവസ്ഥകൾക്കു വിധേയമാണ്. ഓഡിറ്റിന് തടസ്സമാകുന്ന ഒരു വ്യവസ്ഥയും കിഫ്ബി നിയമത്തിലോ മറ്റു നിയമങ്ങളിലോ ഇല്ല. കിഫ്ബി നിയമപ്രകാരമുള്ള സ്റ്റാറ്റ്യൂട്ടറി ഓഡിറ്റ് സിഎജിയുടെ വകുപ്പ് 14(1) പ്രകാരമുള്ള ഓഡിറ്റിന് വിഘാതമല്ല. സ്ഥാപനത്തിന് സ്റ്റാറ്റ്യൂട്ടറി ഓഡിറ്റ് ഉണ്ടെങ്കിലും വകുപ്പ് 14(1) പ്രകാരമുള്ള സിഎജി ഓഡിറ്റ് പരമോന്നതവും സമ്പൂർണ്ണവുമാണെന്ന് വ്യക്തം. കിഫ്ബിക്ക് ലഭിക്കുന്ന സർക്കാർ ഗ്രാന്റ് അതിന്റെ ആകെ ചെലവിന്റെ 75 ശതമാനത്തേക്കാൾ ഏറെ താഴെയായാൽ 14(1)ന്റെ ഓഡിറ്റിന്റെ പരിധിയിൽനിന്നും പുറത്തുപോകില്ലെ എന്ന വാദം നിലനിൽക്കില്ല. വരുന്ന രണ്ടു വർഷം 14(1) പ്രകാരമുള്ള ഓഡിറ്റ് തടസ്സപ്പെടില്ല. രണ്ടു വർഷം കഴിഞ്ഞാൽ വകുപ്പ് 14(2) പ്രകാരം സർക്കാരിന്റെ അനുമതിയോടെ ഓഡിറ്റ് നടത്താൻ സിഎജിയെ അധികാരപ്പെടുത്തുന്നുണ്ട്. ഏതെങ്കിലും നിയമവ്യവസ്ഥ പ്രകാരം സിഎജി ഓഡിറ്റ് ബാധകമല്ലാത്ത സ്ഥാപനങ്ങളുടെ ഓഡിറ്റിനുവേണ്ടി സർക്കാരിനെ സമീപിക്കുന്നതിനുള്ള വകുപ്പാണ് 20(2). കിഫ്ബിയുടെ കാര്യത്തിൽ 14(1) വകുപ്പ് പ്രകാരം സകല വരവു-ചെലവു കണക്കും സിഎജി ഓഡിറ്റിനു വിധേയമാണ്. അവർ അത് ചെയ്യുന്നുമുണ്ട്. 20(2) കിഫ്ബിക്കു ബാധകമേയല്ലെന്നും ധനമന്ത്രി വ്യക്തമാക്കി.

(ഭേ., 13/11)

ഇടമൺ - കൊച്ചി പവർ ഹൈവേ ഉദ്ഘാടനം 18 ന്

ഇടമൺ-കൊച്ചി പവർ ഹൈവേയുടെ ഉദ്ഘാടനം 18 ന് അടുരിലെ ഗ്രീൻവാലി ഓഡിറ്റോറിയത്തിൽ മുഖ്യമന്ത്രി പിണറായി വിജയൻ നിർവഹിക്കും. ചാർജ് ചെയ്ത നിമിഷംമുതൽ വൈദ്യുതി അനുസൃതം പ്രവഹിക്കുകയാണ് ലൈനിലൂടെ. നിലവിൽ 450 മെഗാവാട്ട് വൈദ്യുതിയാണ് എത്തിക്കുന്നത്. ആവശ്യകത ഉയർന്നാൽ അതിനനുസരിച്ച് വൈദ്യുതി ലഭ്യമാക്കാൻ കഴിയും. വൈദ്യുതി തടസ്സവും വോൾട്ടേജ് ക്ഷാമവും പരിഹരിക്കാൻ കഴിഞ്ഞതാണ് പദ്ധതിയുടെ മുഖ്യനേട്ടം. പാലക്കാട്, കൊച്ചി, കോട്ടയം തുടങ്ങിയ

മേഖലകളിൽ ശരാശരി രണ്ട് കെവി വോൾട്ടേജ് വർദ്ധിച്ചു. പ്രസരണനഷ്ടവും ഗണ്യമായി കുറഞ്ഞു. വൈദ്യുതി ഇറക്കുമതിശേഷി വർദ്ധിച്ചു. കേരള- തമിഴ്നാട് മേഖലയിലെ ലൈനുകളിലെ തിരക്ക് കുറയ്ക്കാനായി. രാജ്യത്ത് എവിടെനിന്നും ഇതുവഴി വൈദ്യുതി എത്തിക്കാം. കേന്ദ്രവിഹിതം മുഴുവനായും കൃത്യമായും ഉപയോഗിക്കാൻ കഴിയുമെന്നതും നേട്ടമാണ്. 400 കെവി ലൈനിലൂടെ 800 മെഗാവാട്ട് അധിക വൈദ്യുതിയാണ് പദ്ധതിയിലൂടെ സംസ്ഥാനത്ത് എത്തിക്കാനാകുക.

(ഭേ., 13/11)

ഈ രേഷൻ ഇനി ഇ കാർഡ് ; ആറ് മാസത്തിനുള്ളിൽ നൽകി തുടങ്ങും

പുറംചട്ടയുൾപ്പെടെ 22 പേജുള്ള രേഷൻ കാർഡ് പഴങ്കഥ. രണ്ട് പുറത്തും വിവരങ്ങളടങ്ങിയ ഒറ്റ കാർഡായി ഇനി രേഷൻ കാർഡ് ലഭിക്കും. രേഷൻ കാർഡിനായി സപ്ലൈ ഓഫീസുകളിൽ കയറിയിറങ്ങുകയും വേണ്ട. അക്ഷയ കേന്ദ്രങ്ങളിൽ അപേക്ഷ നൽകിയാൽ കാർഡ് പ്രിന്റ് ചെയ്ത് കൈയിലെത്തും. സംസ്ഥാനത്താകെ ആറ് മാസത്തിനുള്ളിൽ ഇ-രേഷൻ കാർഡ് സംവിധാനം ആരംഭിക്കാനുള്ള നീക്കത്തിലാണ് സിവിൽ സപ്ലൈസ് വകുപ്പ്. ഇതിനുള്ള ശുപാർശ ഒക്ടോബറിൽ സിവിൽ സപ്ലൈസ് വിഭാഗം സർക്കാരിന് നൽകി. അനുമതി ലഭിക്കുന്നതോടെ ആറ് മാസത്തിനകം ഇ-കാർഡ് നൽകി തുടങ്ങുമെന്ന് സിവിൽ സപ്ലൈസ് ഡയറക്ടർ ഡോ. നരസിംഹഗൗരി ടി എൽ റെഡ്ഡി പറഞ്ഞു. അന്വേഷണ, മുൻഗണന, പൊതുവിഭാഗങ്ങളിലായി നാല് നിറങ്ങളിൽ 22 പേജുകളിൽ പുസ്തക രൂപത്തിലാണ് ഇപ്പോൾ രേഷൻ കാർഡ്. ഇത് ആധാർ മാതൃകയിൽ ഒറ്റ കാർഡായി മാറ്റും. പുതിയ അപേക്ഷകർക്ക് ഇ-കാർഡ് നൽകും.

(ഭേ., 14/11)

ചുമടിന്റെ പരമാവധി ഭാരം ഇനി 55 കിലോഗ്രാം

ചുമടുതൊഴിലാളികളുടെ ചുമടിന്റെ പരമാവധി ഭാരം 75 കിലോഗ്രാമിൽനിന്ന് 55 കിലോഗ്രാമായി കുറയ്ക്കുന്നു. ഇതിനായി കേരള ചുമടുതൊഴിലാളി നിയമത്തിൽ ഭേദഗതി കൊണ്ടുവരാൻ മന്ത്രിസഭ തീരുമാനിച്ചു. കരടുബിൽ മന്ത്രിസഭ അംഗീകരിച്ചു. 15 - 18 പ്രായപരിധിയിലുള്ളവരും സ്ത്രീകളും എടുക്കുന്ന ചുമടിന്റെ പരമാവധി ഭാരം 35 കിലോഗ്രാമായി നിജപ്പെടുത്താനും ബില്ലിൽ വ്യവസ്ഥയുണ്ട്. ജനീവ രാജ്യാന്തരതൊഴിൽ സമ്മേളനം അംഗീകരിച്ച ശുപാർശകളുടെ അടിസ്ഥാനത്തിലാണ് ഭാരം കുറയ്ക്കുന്നത്.

(മ.മ., 14/11)

വെള്ളക്കരം ഇനി ഓൺലൈനായും; പരാതി അറിയിക്കാൻ 1916

ജലവിതരണം, മലിനജല സംവിധാനം എന്നിവയെക്കുറിച്ച് ജനങ്ങൾക്കു പരാതി അറിയിക്കാൻ ജലഅതോറിറ്റി 24 മണിക്കൂർ ടോൾ ഫ്രീ ഹെൽപ്പ് ലൈൻ നമ്പർ ആരംഭിച്ചു: 1916 ആണ് നമ്പർ. ഉപഭോക്താക്കൾക്ക് ഡെബിറ്റ്/ക്രെഡിറ്റ് കാർഡ് ഉപയോഗിച്ചു വെള്ളക്കരം അടയ്ക്കാൻ സൗകര്യം ഒരുക്കുന്ന പിഒഎസ് മെഷീനുകളുടെ പ്രവർത്തനോദ്ഘാടനവും മന്ത്രി കെ. കൃഷ്ണൻകുട്ടി നിർവഹിച്ചു. ഫോൺ വഴി ഒരേസമയം 30 പരാതികൾ സ്വീകരിക്കാവുന്ന കോൾ സെന്ററാണ് 1916 പരിഹാരവും നടപടി വിവരവും പരാതിക്കാരനെ കോൾ സെന്റർ വഴി അറിയിക്കും. മെച്ചപ്പെട്ട പരാതി പരിഹാരത്തിനായി 'കെഡബ്ല്യുഎ കസ്റ്റമർ റെസ്പോൺസ് സിസ്റ്റം' നിലവിൽ വരുമ്പോൾ ഹെൽപ്പ് ലൈൻ നമ്പറും അതിലേക്കു കൂട്ടിച്ചേർക്കും.

(മ.മ., 15/11)

16 ൽ പേരു ചേർക്കാം; 18 ൽ വോട്ട് ചെയ്യാം

16 വയസ്സായാൽ ഇനി വോട്ടർപട്ടികയിൽ പേരു ചേർക്കാൻ അപേക്ഷിക്കാം. പക്ഷേ, വോട്ട് ചെയ്യാൻ 18 തികയണം. തിരഞ്ഞെടുപ്പു കമ്മീഷന്റെ ‘ വോട്ടർ ഹെൽപ്ലൈൻ’ മൊബൈൽ ആപ്ലിക്കേഷനിലാണ് സൗകര്യം. വയസ്സ് തെളിയിക്കുന്ന സർട്ടിഫിക്കറ്റും അപ്ലോഡ് ചെയ്യണം. തത്സമയം ഈ വിവരം തിരഞ്ഞെടുപ്പു കമ്മീഷനിലെത്തും. 18 വയസ്സ് പൂർത്തിയാകുന്ന ദിവസം, വോട്ടർപട്ടികയിൽ പേരു ചേർക്കേണ്ട സമയമായെന്ന സന്ദേശം അപേക്ഷകരുടെയും ബൂത്ത് ലെവൽ ഓഫീസറുടെയും (ബിഎൽഒ) മൊബൈലിലെത്തും. ബിഎൽഒമാർ തുടർനടപടി സ്വീകരിക്കും. കുടുംബത്തിലെ എല്ലാ വോട്ടർമാരുടെയും വിവരങ്ങൾ ഒരു പേജിൽ ഉൾപ്പെടുത്താനാകുന്ന ‘ ഫാമിലി ടീ’ വിഭാഗവും ആപ്പിൽ പുതുതായി എത്തി.

(മ.മ., 15/11)

ബിൽ നിയമമായി: സ്വകാര്യസ്വത്ത് നശിപ്പിച്ചാൽ അഞ്ചുവർഷം തടവ്

ഹർത്താൽ, പ്രകടനം, ആഘോഷങ്ങൾ തുടങ്ങിയവയുടെപേരിൽ സ്വകാര്യസ്വത്ത് നശിപ്പിച്ചാൽ ഇനി ശിക്ഷ. നഷ്ടപരിഹാരവും ഈടാക്കാം. ഈ നിർദ്ദേശങ്ങൾ അടങ്ങിയ 2019 ലെ കേരള സ്വകാര്യസ്വത്തിനുള്ള നാശനഷ്ടം തടയലും നഷ്ടപരിഹാരം നൽകലും ബിൽ നിയമസഭ അംഗീകരിച്ചു. തീയോ സ്മോടകവസ്തുവോ ഉപയോഗിച്ചുള്ള ആക്രമണം നടത്തിയാൽ കുറഞ്ഞത് അഞ്ച് വർഷം കാഠിന്യം എന്നത് ഒരു വർഷമാക്കി കുറവ് ചെയ്തുള്ള ഭേദഗതിയോടെയാണ് ബിൽ പാസാക്കിയത്. കൂടിയ ശിക്ഷ പത്തു വർഷമാണ്. ജാമ്യം ലഭിക്കാത്ത കേസാകും രജിസ്റ്റർ ചെയ്യുക. മുഖ്യമന്ത്രിക്കുവേണ്ടി മന്ത്രി എ കെ ബാലനാണ് ബിൽ അവതരിപ്പിച്ചത്. സ്വത്തിന് നാശനഷ്ടം വരുത്തിയ വ്യക്തിക്ക് അഞ്ചുവർഷത്തേക്ക് തടവും പിഴയും വ്യവസ്ഥചെയ്യുന്നു. ജാമ്യം ലഭിക്കാത്ത കേസാകും രജിസ്റ്റർ ചെയ്യുക.

(ഭേ., 15/11)

പെരിയാർ കടുവാസങ്കേതത്തിന് ദേശീയ അംഗീകാരം

രാജ്യത്തെ മികച്ച കടുവാസങ്കേതത്തിനുള്ള ദേശീയ കടുവാസംരക്ഷണ അതോറിറ്റിയുടെ അവാർഡ് പെരിയാർ കടുവാസങ്കേതത്തിന് ലഭിച്ചു. കടുവാസംരക്ഷണപ്രവർത്തനങ്ങളിൽ ആധുനിക സാങ്കേതികവിദ്യ ഉപയോഗപ്പെടുത്തൽ, കടുവാസംരക്ഷണരീതികളും മാതൃകകളും, കാട്ടുതീ പ്രതിരോധപ്രവർത്തനങ്ങൾ തുടങ്ങിയവ പരിഗണിച്ചാണ് അംഗീകാരം. 93.4 പോയിന്റുകൾ കരസ്ഥമാക്കി പെരിയാർ ടൈഗർ റിസർവ്വം മഹാരാഷ്ട്രയിലെ പെഞ്ച് കടുവാസങ്കേതവും ഒന്നാംസ്ഥാനം പങ്കിട്ടു.

(ഭേ., 16/11)

മുനിസിപ്പൽ ജീവനക്കാരും ഇനി സർക്കാർ ജീവനക്കാർ

തദ്ദേശവകുപ്പിൽ ഏകീകൃതസർവീസ് രൂപീകരിച്ചതോടെ യാഥാർഥ്യമാകുന്നത് നഗരസഭാ ജീവനക്കാരുടെ വർഷങ്ങളായുള്ള ആവശ്യം. മുനിസിപ്പൽ കോമൺ സർവീസിലെ 6431 പേർ ഇനി സർക്കാർ ജീവനക്കാരാകും. വർഷങ്ങളായുള്ള രണ്ടുതരം ജീവനക്കാരെന്ന വിവേചനം അവസാനിക്കും. 2019 ലെ കേരള മുനിസിപ്പാലിറ്റി ഭേദഗതി ബിൽ കഴിഞ്ഞ ദിവസം നിയമസഭ പാസാക്കിയതോടെയാണ് തദ്ദേശ വകുപ്പിൽ

ഏകീകൃത പൊതുസർവീസ് നടപ്പാക്കിയത്. അടുത്ത ദിവസംതന്നെ ഇതിനുള്ള ഉത്തരവ് ഇറക്കം.പഞ്ചായത്ത്, നഗരകാര്യം, ഗ്രാമവികസനം, നഗരാസൂത്രണം, തദ്ദേശ എൻജിനീയറിംഗ്, നഗര ഗ്രാമാസൂത്രണ വകുപ്പ് എന്നിവയിലെ ജീവനക്കാരെ ഉൾപ്പെടുത്തിയാണ് പൊതുസർവീസ് രൂപീകരിച്ചത്. 30,987 ജീവനക്കാരാണ് ഈ ആറ് വിഭാഗത്തിലായുള്ളത്. ഇതിൽ മുനിസിപ്പൽ വിഭാഗത്തിലുള്ളവർ മാത്രമാണ് സർക്കാർ ജീവനക്കാരല്ലാത്തത്.1987 ലാണ് പഞ്ചായത്ത് വിഭാഗം സർക്കാർ ജീവനക്കാരായത്.

(ഭേ., 16/11)

പ്രകൃതിക്ഷോഭം അതിജീവിക്കുന്ന 25 റോഡ് ഉടൻ; 2021 ആദ്യം പണി പൂർത്തിയാകും

കേരള പുനർനിർമ്മാണ പദ്ധതിയിൽ, പ്രകൃതിക്ഷോഭം അതിജീവിക്കാൻ കഴിയുന്ന 25 റോഡ് നിർമ്മിക്കും. ലോക ബാങ്കിന്റെയും ജർമൻ ഡെവലപ്മെന്റ് ബാങ്കിന്റെയും സാമ്പത്തിക സഹായത്താലാണ് മലവെള്ളപ്പാച്ചിലുകളെപ്പോലും അതിജീവിക്കാൻ കഴിയുന്ന റോഡുകൾ നിർമ്മിക്കുന്നത്. 12 ജില്ലയിലെ 42 നിയോജകമണ്ഡലത്തിലാണ് ഈ 25 റോഡ്. നാല് പാക്കേജായി തിരിച്ച് 2020 ജനുവരിയിൽ നിർമ്മാണം ആരംഭിക്കുമെന്ന് നിർമ്മാണച്ചുമതല വഹിക്കുന്ന കെഎസ്ടിപി അധികൃതർ വ്യക്തമാക്കി.

(ഭേ., 16/11)

കുതിപ്പേകാൻ ഉൾനാടൻ ജലഗതാഗത ടൂറിസം പദ്ധതി

വടക്കൻ മലബാറിലെ നദികളെയും കായലുകളെയും സംയോജിപ്പിച്ച് ഉൾനാടൻ ജലഗതാഗത ടൂറിസത്തിന് വഴിയൊരുക്കി സംസ്ഥാന വിനോദ സഞ്ചാര വകുപ്പ്. 2017 ൽ സംസ്ഥാന സർക്കാർ രൂപീകരിച്ച പദ്ധതിപ്രകാരമാണ് കോഴിക്കോട്, കണ്ണൂർ, കാസർകോട് ജില്ലകളിലെ വിനോദ സഞ്ചാര കുതിപ്പിന് വഴിയൊരുങ്ങുന്നത്. മയ്യഴി പുഴയിൽ പെരിങ്ങത്തൂർ പാലത്തിന് സമീപം ബോട്ട് ഷെട്ടി നിർമ്മിക്കുന്നതിനായി പൈലിങ് പ്രവൃത്തി ആരംഭിച്ചു.മുന്ന് ജില്ലകളിലെയും പുഴ ഒഴുകുന്ന വഴികളിലെ ഗ്രാമീണ ജീവിതാനുഭവങ്ങളും കലകളും ഭക്ഷണരീതികളും സംസ്കാരവുമെല്ലാം സഞ്ചാരികളുമായി പങ്കിടുകയെന്ന ലക്ഷ്യമാണ് പദ്ധതിക്ക് പിന്നിലുള്ളത്. കേന്ദ്ര,സംസ്ഥാന സർക്കാരുകളുടെ സഹകരണത്തോടെ നടപ്പാക്കുന്ന പദ്ധതിക്ക് 365 കോടി രൂപയാണ് ചെലവ് വരുന്നത്.

(ഭേ., 17/11)

നദീജല ഹബ്ബ്; രണ്ടാംഘട്ടത്തിന് 2.61 കോടി

പാലക്കാട് ആസ്ഥാനമായുള്ള അന്തർ സംസ്ഥാന നദീജല ഹബ്ബിന്റെ രണ്ടാം ഘട്ടനിർമ്മാണത്തിന് സാമ്പത്തികാനുമതി ലഭിച്ചെന്ന് ജലവിഭവ മന്ത്രി കെ. കൃഷ്ണൻകുട്ടി അറിയിച്ചു. ഡാം റിഹാബിലിറ്റേഷൻ ആൻഡ് ഇംപ്രൂവ്മെന്റ് പ്രോജക്ട്(ഡിആർഐപി) മുഖേന രണ്ടാംഘട്ടത്തിന് 2.61 കോടി രൂപയുടെ സാമ്പത്തികാനുമതിയാണ് ലഭിച്ചത്.അന്തർസംസ്ഥാന നദീജല ആർക്കൈവ്സ് ലൈബ്രറി, മ്യൂസിയം, ഡാറ്റാ ഇന്റർപ്രറ്റേഷൻ സെന്റർ, ഡാം സുരക്ഷാ പരിശീലനത്തിനും കർഷകരെ പരിശീലിപ്പിക്കാനുമുള്ള സംവിധാനം ഒരുക്കുന്നതാണ് രണ്ടാംഘട്ടം. അന്തർസംസ്ഥാന നദീജല വിഷയങ്ങളെ ഏകോപിപ്പിക്കാൻ പുറമെയുള്ള പ്രവൃത്തികളാണിവ. 2020 മേയ് 31 നകം പ്രവർത്തന സജ്ജമാക്കുന്ന രീതിയിലാണ് അന്തർസംസ്ഥാന നദീജല ഹബ്ബ് പാലക്കാട് പൂർത്തിയാകുന്നത്.ഹബ്ബ് പ്രവർത്തനം ആരംഭിക്കുന്നതോടെ തമിഴ്നാട്, കർണാടക സംസ്ഥാനങ്ങളിലേതുപോലെ അന്തർസംസ്ഥാന നദീജല വിഷയങ്ങൾ പൂർണ്ണമായി ഏകോപിപ്പിക്കാൻ കേരളത്തിലും സംവിധാനം നിലവിൽ വരും.

(ഭേ., 17/11)

സർക്കാർ ‘ നന്നാക്കം’ , ആദ്യ കുറ്റവാളികളെ; നൂതനപദ്ധതിയുമായി സാമൂഹ്യനീതി വകുപ്പ്

കുറ്റവാളികൾ ഇല്ലാത്ത കേരളം എന്ന ലക്ഷ്യം സാക്ഷാത്കരിക്കാൻ നൂതനപദ്ധതിയുമായി സാമൂഹ്യനീതി വകുപ്പ്. ആദ്യമായി കേസിൽപ്പെട്ട 18-30 പ്രായപരിധിയിൽ ഉള്ളവർ വീണ്ടും കുറ്റകൃത്യങ്ങളിൽ അകപ്പെടാതിരിക്കാൻ സാമൂഹ്യ മനഃശാസ്ത്ര സംരക്ഷണ പദ്ധതി നടപ്പാക്കാൻ തീരുമാനിച്ചു. ആദ്യം തിരുവനന്തപുരത്തെ പൂജപ്പുര ജില്ലാജയിലിലും സമീപത്തെ പൊലീസ് സ്റ്റേഷനിലും പദ്ധതി നടപ്പാക്കും. വീണ്ടും കുറ്റകൃത്യത്തിൽ ഏർപ്പെടുന്നത് സാമൂഹ്യ, മനഃശാസ്ത്ര ഇപെടലുകളിലൂടെ തടയുകയാണ് മുഖ്യലക്ഷ്യം. തൊഴിൽപരിശീലനം, കൗൺസലിങ്, ചികിത്സ തുടങ്ങിയ സേവനങ്ങൾ ലഭ്യമാക്കും. കുടുംബവും സമൂഹവും തമ്മിലുള്ള നല്ലബന്ധവും ആശ്രിതർക്കുള്ള പുനരധിവാസ പദ്ധതികളും ഉറപ്പാക്കും. ആദ്യകുറ്റവാളികളുടെ വിവരണ ശേഖരണവും നടത്തും. ജയിൽവകുപ്പിന്റെയും പൊലീസിന്റെയും സഹായത്തോടെ ആദ്യ കുറ്റവാളികളെ കണ്ടെത്തും.

(ഭേ., 18/11)

സിനിമാ ടിക്കറ്റ് നിരക്കിൽ വർധന; സാധാരണ ടിക്കറ്റിന് ഇനി 130 രൂപ

ഇന്നു മുതൽ സംസ്ഥാനത്തെ തിയറ്ററുകളിൽ ടിക്കറ്റ് നിരക്കു കുത്തനെ ഉയരും. 10 രൂപ മുതൽ 30 രൂപ വരെ വിവിധ ക്ലാസുകളിലെ ടിക്കറ്റുകൾക്കു കൂടും. സാധാരണ ടിക്കറ്റ് നിരക്ക് 130 രൂപ. ടിക്കറ്റുകളിന്മേൽ ജിഎസ്ടിക്കും ക്ഷേമനിധി തുകയ്ക്കും പുറമെ വിനോദ നികുതിയും ഏർപ്പെടുത്തിയ സർക്കാർ തീരുമാനത്തിനു തൽക്കാലം വഴങ്ങാൻ തിയറ്റർ സംഘടനകൾ തീരുമാനം എടുത്തതോടെയാണിത്. തദ്ദേശഭരണചട്ടം ചൂണ്ടിക്കാട്ടി സർക്കാർ അടിസ്ഥാനവിലയിൽ 5% വിനോദ നികുതി ചുമത്തുകയും പിന്നീട് അതിന്റെ മേൽ 5% ജിഎസ്ടിയും ചേർത്ത് ഉത്തരവിറക്കുകയും ചെയ്തു. ഇതോടെ ടിക്കറ്റിന്റെ അടിസ്ഥാനവില 95 ൽ നിന്നു 106 രൂപയായി ഉയർന്നു. ജിഎസ്ടി ഫലത്തിൽ 18 % ആയി. ഇനി മുതൽ സാധാരണ ടിക്കറ്റ് നിരക്ക് 130 രൂപ ആകും.

(മ.മ., 18/11)

പുതിയ കെട്ടിടനിർമ്മാണ ചട്ടം കർശനം; ജനസൗഹൃദം

ഒരുതണ്ട് ഭൂമിയിൽ വീടുവയ്ക്കാൻ ഗ്രാമീണ റോഡിൽനിന്ന് മൂന്നുമീറ്റർ അകലം പാലിക്കണമെന്ന നിയമം ഇനിയില്ല. പുതിയ കെട്ടിട നിർമ്മാണ ചട്ടപ്രകാരം വിജ്ഞാപനം ചെയ്യാത്ത ഗ്രാമീണ റോഡുകളിൽനിന്ന് ഇനി രണ്ട് മീറ്റർ മാത്രം അകലം പാലിച്ചാൽമതി. ആറു മീറ്ററിൽതാഴെ വീതിയുള്ള വിജ്ഞാപനം ചെയ്യാത്ത ഗ്രാമീണ റോഡുകൾക്കടുത്ത് വീട് വയ്ക്കുന്നവർക്കാണ് ഇതിന്റെ ആനുകൂല്യം ലഭിക്കുക. പുതിയ കെട്ടിട നിർമ്മാണ ചട്ടം മന്ത്രിസഭ അംഗീകരിച്ചു. ബോധപൂർവ്വമല്ലാത്ത കാരണങ്ങൾകൊണ്ട് ചെറിയ തോതിൽ ചട്ടങ്ങൾ പാലിക്കാനായില്ലെങ്കിൽ ചില മാനദണ്ഡങ്ങൾക്ക് വിധേയമായി ഇനി ഇളവ് ലഭിക്കും. പുതിയ ചട്ട പ്രകാരം സർക്കാരിന് അപ്പീൽ നൽകാം. പതിനഞ്ച് ശതമാനംവരെയും കവറേജിൽ അഞ്ച് ശതമാനവുമാണ് ഇളവ് അനുവദിക്കുക.

(ഭേ., 18/11)

ഇതരസംസ്ഥാന തൊഴിലാളികളുടെ പ്രസവത്തിനും ഇൻഷുറൻസ് ; ആനുകൂല്യങ്ങളിൽ ഇരുട്ടി വർധന
ഇതര സംസ്ഥാന തൊഴിലാളികളുടെ ചികിത്സയുൾപ്പെടെയുള്ള ഇൻഷുറൻസ് ആനുകൂല്യങ്ങൾ ഇരുട്ടിയാക്കിയതായി മന്ത്രി ടി. പി. രാമകൃഷ്ണൻ പറഞ്ഞു. പ്രസവത്തിനും ഇനിമുതൽ ആനുകൂല്യം ലഭിക്കും.

56 ആശുപത്രികളിൽ ഇൻഷുറൻസ് ലഭിക്കും. ഇതര സംസ്ഥാന തൊഴിലാളികൾക്കായി സംസ്ഥാന സർക്കാർ ആരംഭിച്ച ആവാസ് ഇൻഷുറൻസ് പദ്ധതിയുടെ ചികിത്സാസഹായം 10,000 ൽ നിന്ന് 25,000 രൂപയായാണ് കൂട്ടിയത്. അംഗവൈകല്യം സംഭവിച്ചാൽ ഒരു ലക്ഷം രൂപവരെയും അപകട മരണത്തിന് രണ്ട് ലക്ഷം രൂപ വരെയും ഇൻഷുറൻസുണ്ട്. നിർമ്മാണ മേഖലയിലെ കുടിയേറ്റ തൊഴിലാളികളായി പരിഗണിച്ചുള്ള ക്ഷേമനിധി ആനുകൂല്യവും കൂട്ടി. അംഗങ്ങൾക്ക് മരണാനന്തര സഹായമായി 25,000 രൂപ ലഭിക്കും. അപകട മരണത്തിന് 50,000 രൂപയിൽനിന്ന് രണ്ട് ലക്ഷമായും ഉയർത്തി. 2000 രൂപയുള്ള ചികിത്സാസഹായം 20,000 മാക്കി. വിരമിക്കൽ ആനുകൂല്യം 25,000 മുതൽ 50,000 രൂപ വരെയാണ്. മൃതദേഹം കൊണ്ടു പോകാനുള്ള ആനുകൂല്യം 50,000 രൂപയാക്കി.

(ഭേ., 19/11)

പിഎസ്സി പരീക്ഷയ്ക്ക് ഒടിപി കർശനമാക്കുന്നു

പിഎസ്സി പരീക്ഷ എഴുതുന്നതിന് ഉദ്യോഗാർത്ഥികൾ സ്ഥിരീകരണം നൽകുന്നത് ഒടിപി (വൺ ടൈം പാസ് വേഡ്) മുഖേനയാക്കും. അതിന് 10 മിനിറ്റ് സമയസാധുതയുള്ള ഒടിപി അനുവദിക്കാനും പിഎസ്സി യോഗം തീരുമാനിച്ചു. ചില പരീക്ഷാ പരിശീലന കേന്ദ്രങ്ങളിൽനിന്നു കൂട്ടമായി സ്ഥിരീകരണം നൽകുന്നതു ശ്രദ്ധയിൽപെട്ട സാഹചര്യത്തിലാണ് ഓരോ ഉദ്യോഗാർത്ഥിയും നേരിട്ട് ഇതു ചെയ്യാൻ നിർബന്ധിതമാക്കുന്ന പുതിയ പരിഷ്കാരം. വിവിധ പൊലീസ് ബറ്റാലിയനുകളിലെ സിവിൽ പൊലീസ് ഓഫീസർ തസ്തികയിലേക്കു നിയമന ശുപാർശ ചെയ്ത ഉദ്യോഗാർത്ഥികളെ ബയോമെട്രിക് പരിശോധനയ്ക്കു വിധേയമാക്കിയതിനു ശേഷമായിരിക്കും 21, 22 തീയതികളിൽ നിയമന ശുപാർശ നേരിട്ടു കൈമാറുക. ഇതിലേക്കായി ഉദ്യോഗാർത്ഥികൾ അവരുടെ പ്രൊഫൈൽ ആധാറുമായി ലിങ്ക് ചെയ്യുകയും ആധാർ ഹാജരാക്കുകയും ചെയ്യണം.

(മ.മ., 19/11)

പിൻസീറ്റിലും വേണം ഹെൽമറ്റ്

ഇരുചക്ര വാഹനങ്ങളിൽ പിൻസീറ്റിലിരുന്ന് യാത്ര ചെയ്യുന്നവർക്കും ഇനി ഹെൽമറ്റ് നിർബന്ധം. നാലു വയസിനു മുകളിലുള്ള എല്ലാ യാത്രക്കാർക്കും എത്രയും വേഗം ഹെൽമറ്റ് നിർബന്ധമാക്കണമെന്ന് ഹൈക്കോടതി ഉത്തരവിട്ടു. ഇരുചക്ര വാഹനത്തിൽ മുനിലും പിന്നിലും ഇരുന്ന് യാത്ര ചെയ്യുന്നവർക്ക് ഹെൽമറ്റ് നിർബന്ധമാക്കിയ കേന്ദ്ര മോട്ടോർ വാഹന നിയമത്തിലെ പുതിയ ഭേദഗതിയുടെ ചുവട് പിടിച്ചാണ് നടപടി. ഇതു നടപ്പാക്കാൻ സംസ്ഥാന സർക്കാരിനും ബാധ്യതയുണ്ടെന്നും ചീഫ് ജസ്റ്റിസ് എസ്. മണികമാർ, ജസ്റ്റിസ് എ. എം. ഷെഫീഖ് എന്നിവരുൾപ്പെട്ട ഡിവിഷൻ ബഞ്ച് വ്യക്തമാക്കി. ആഗസ്റ്റ് 09-നാണ് ഭേദഗതി നിലവിൽ വന്നത്.

(മാ., 20/11)

കർഷക കടാശ്വാസ ആനുകൂല്യം രണ്ടു ലക്ഷം രൂപയാക്കി

കർഷക കടാശ്വാസ കമ്മീഷന്റെ ആനുകൂല്യം രണ്ടു ലക്ഷം രൂപയാക്കി ഉയർത്തിയുള്ള നിയമഭേദഗതി ബിൽ പാസ്സായി. 2019-ലെ കേരള കർഷക കടാശ്വാസ കമ്മീഷൻ ഭേദഗതി ബില്ലാണ് നിയമസഭ പാസ്സാക്കിയത്. അര ലക്ഷം രൂപയ്ക്ക് മുകളിലുള്ള കാർഷിക വായ്പയ്ക്ക് നൽകിയിരുന്ന ആനുകൂല്യം ഒരു ലക്ഷമായിരുന്നത് രണ്ടു ലക്ഷം രൂപയായാണ് ഉയർത്തിയത്. ഓർഡിനൻസ് വഴി സർക്കാരിന് നടപ്പാക്കിയിരുന്നു. അര ലക്ഷം രൂപയ്ക്ക് മേൽ വായ്പ എടുത്താലും തിരിച്ചടവ് മുടങ്ങിയാൽ പലിശയും പിഴപ്പലിശയുമെല്ലാമായി വൻതുകയാകും. ഇത്തരം സന്ദർഭത്തിൽ കർഷകർ കടാശ്വാസ കമ്മീഷനെ സമീപിച്ചാൽ അന്വേഷണവും സിറ്റിംഗും നടത്തി അർഹരെന്ന് കണ്ടെത്തിയാൽ ബാങ്കുമായി നീക്കപോക്ക് നടത്തും. തുടർന്ന് തിരിച്ചടവിനുള്ള ഒരു തുക നിശ്ചയിക്കും . ആ തുക സർക്കാർ നൽകും. ഈ തുകയാണിപ്പോൾ രണ്ടു ലക്ഷമായി ഉയർത്തിയത്.

(ഭേ., 20/11)

ശബരിമലയ്ക്ക് പ്രത്യേക നിയമം

ഗുരുവായൂർ, തിരുപ്പതി, പുട്ടപർത്തി തുടങ്ങിയ ക്ഷേത്രങ്ങളുടെ മാതൃകയിൽ ശബരിമലയ്ക്കും പ്രത്യേക ദേവസ്വം ബോർഡ് രൂപീകരിക്കാമെന്നും അതിനായി പ്രത്യേക നിയമം കൌണ്ടുവരണമെന്നും കേരള സർക്കാരിനോട് സുപ്രീംകോടതി. ഇതിന്റെ കരട് നാലാഴ്ചയ്ക്കകം സുപ്രീംകോടതിയിൽ സമർപ്പിയ്ക്കണം.

(മ.മ, 21/11)

കാറ്റം എ.സിയുമുണ്ടെങ്കിൽ ഇനി സാമൂഹിക സുരക്ഷാ പെൻഷനിലൂ

വീട്ടിൽ എ.സി.യും 1000 സി.സി.യിൽ കൂടുതൽ ശേഷിയുള്ള കാറ്റുമുള്ളവർ ഇനി സാമൂഹിക സുരക്ഷാ പെൻഷന് അർഹരല്ല. മികച്ച ഭൗതിക സൗകര്യങ്ങളുള്ളവരെ പെൻഷൻ അർഹതാ പട്ടികയിൽ നിന്നും നീക്കാൻ തീരുമാനിച്ചിരുന്നെങ്കിലും എങ്ങനെയാണ് ഭൗതിക സാഹചര്യം അളക്കേണ്ടതെന്ന് നിർദ്ദേശിച്ചിരുന്നില്ല. ധനവകുപ്പ് പുറത്തിറക്കിയ ഉത്തരവനുസരിച്ച് 2000 ചതുരശ്രയടിയിൽ കൂടുതൽ വിസ്തീർണ്ണമുള്ളതും ആധുനിക രീതിയിൽ ഫ്ലോറിംഗ് നടത്തിയിട്ടുള്ളതും കോൺക്രീറ്റ് ചെയ്തതുമായ കെട്ടിടങ്ങൾ ഉള്ളവർ ക്ഷേമ പെൻഷന് അർഹരല്ല.

(മ.മ, 21/11)

ഒറ്റത്തവണ പ്ലാസ്റ്റിക്കിന് ജനുവരി ഒന്നു മുതൽ നിരോധനം

ക്യാരി ബാഗ് (കനം നോക്കാതെ) ഉൾപ്പെടെ ഒറ്റത്തവണ ഉപയോഗത്തിനുള്ള എല്ലാ പ്ലാസ്റ്റിക് വസ്തുക്കൾക്കും ജനുവരി ഒന്നു മുതൽ സംസ്ഥാനത്തു നിരോധനം. നിർമാണവും വിൽപനയും മാത്രമല്ല, സൂക്ഷിക്കലും നിരോധിക്കാനാണ് മന്ത്രിസഭാ തീരുമാനം.നിയമം ലംഘിക്കുന്ന പ്ലാസ്റ്റിക് നിർമാതാക്കൾക്കും മൊത്തവിതരണക്കാർക്കും ചെറുകിട വിൽപനക്കാർക്കും 10,000 രൂപ പിഴ; രണ്ടാമതും ലംഘിച്ചാൽ 25,000 രൂപ. തുടർന്നും ലംഘിച്ചാൽ 50,000 രൂപ പിഴ മാത്രമല്ല, പ്രവർത്തനാനുമതി റദ്ദാക്കുകയും ചെയ്യും. കലക്ടർ, സബ്ഡിവിഷനൽ മജിസ്ട്രേറ്റ്, മലിനീകരണ നിയന്ത്രണ ബോർഡ് നിയോഗിച്ച ഉദ്യോഗസ്ഥർ, തദ്ദേശസ്ഥാപന സെക്രട്ടറി, പരിസ്ഥിതി നിയമ പ്രകാരം കേന്ദ്രസർക്കാർ നിയോഗിച്ച ഉദ്യോഗസ്ഥർ എന്നിവർക്കു നടപടിയെടുക്കാം.

(മ.മ, 22/11)

ശബരിമലയ്ക്ക് പ്രത്യേക ബോർഡ് : 1190 ക്ഷേത്രങ്ങൾ പ്രതിസന്ധിയിലാകും

ശബരിമലയ്ക്കുമാത്രം പ്രത്യേക ബോർഡ് രൂപീകരിക്കണമെന്ന സുപ്രീംകോടതി നിർദ്ദേശം നടപ്പാക്കിയാൽ തിരുവിതാംകൂർ ദേവസ്വം ബോർഡിന് കീഴിലെ 1190 ഓളം ക്ഷേത്രങ്ങളുടെ പ്രവർത്തനം പ്രതിസന്ധിയിലാകും. ആറായിരത്തിലേറെ ജീവനക്കാരുടെയും അയ്യായിരത്തോളം പെൻഷൻകാരുടെയും ജീവിതവും വഴിമുട്ടും. ക്ഷേത്രകലാപീഠം, കോളേജുകൾ, സ്കൂളുകൾ അടക്കമുള്ള സ്ഥാപനങ്ങളുടെ പ്രവർത്തനവും സ്തംഭിക്കും. ശബരിമല വരുമാനത്തെ ആശ്രയിച്ചാണ് ബോർഡിന് കീഴിലെ 1248 ക്ഷേത്രങ്ങളിൽ 1190 ഓളം ക്ഷേത്രങ്ങളിലും നിത്യനിദാന ചെലവുപോലും നടക്കുന്നത്. 60 ഓളം ക്ഷേത്രങ്ങൾക്കുമാത്രമാണ് സാമ്പത്തിക സ്വയംപര്യാപ്തയുള്ളത്.

(ദേ., 22/11)

കർഷകർക്ക് ഇനി ക്ഷേമനിധി; ബോർഡ് രൂപീകരിച്ചുള്ള ബിൽ പാസായി, അവകാശ ലാഭത്തിനും അർഹത

കേരളത്തിലെ കർഷകർക്ക് സാമൂഹ്യസുരക്ഷ ഉറപ്പാക്കുന്ന സുപ്രധാന ബിൽ നിയമസഭ പാസാക്കി. 2018-ലെ കേരള കർഷക ക്ഷേമനിധി ബില്ലാണ് പാസാക്കിയത്. കർഷകർക്ക് "അവകാശ ലാഭം' ലഭ്യമാക്കുന്നുവെന്നതാണ് ഈ ക്ഷേമനിധിയുടെ പ്രധാന പ്രത്യേകത. കാർഷികോത്പന്നങ്ങൾ മൂല്യവർദ്ധിത

ഉത്പന്നങ്ങളാക്കി മാറ്റി വ്യാപാരം നടത്തുന്ന ഓരോ വ്യാപാരിയും ഒരു വർഷത്തെ ലാഭത്തിന്റെ ഒരു ശതമാനം വരുന്ന തുക കാർഷിക ഇൻസെന്റീവായി ബോർഡിലേക്ക് നൽകണം. രാജ്യത്തെ മറ്റു സംസ്ഥാനങ്ങൾക്ക് കൂടി മാതൃകയാണ് കർഷക ക്ഷേമനിധി ബോർഡെന്ന് ബിൽ അവതരിപ്പിച്ച മന്ത്രി വി. എസ്. സുനിൽകുമാർ പറഞ്ഞു. നിയമസഭ സെലക്ട് കമ്മിറ്റി വിവിധ ഭാഗങ്ങളിൽ സിറ്റിംഗ് നടത്തുകയും ജനപ്രതിനിധികൾ, കർഷക സംഘടനകൾ, കർഷകർ തുടങ്ങിയവരിൽ നിന്ന് നിർദ്ദേശങ്ങളും അഭിപ്രായങ്ങളും സ്വീകരിച്ച് പല ഘട്ടങ്ങളിലായുള്ള ചർച്ചകൾക്ക് ശേഷം ഭേദഗതികൾ കൂടി ഉൾപ്പെടുത്തിയാണ് സഭയിൽ ബിൽ അവതരിപ്പിച്ചത്.

(ഭേ., 23/11)

മിൽമ തിരിച്ചെടുക്കേണ്ടത് പ്രതിദിനം 31 ലക്ഷം കവർ

ഒറ്റത്തവണ മാത്രം ഉപയോഗിക്കുന്ന പ്ലാസ്റ്റിക് വസ്തുക്കളുടെ നിരോധനത്തോടെ പ്രതിദിനം മിൽമ തിരിച്ചെടുക്കേണ്ടത് 31 ലക്ഷം പ്ലാസ്റ്റിക് കവറുകൾ. പ്രതിവർഷം ബവ്കോ (ബവ്റിജസ് കോർപ്പറേഷൻ) തിരിച്ചെടുക്കേണ്ടത് 38 കോടി പ്ലാസ്റ്റിക് കുപ്പികളും! 2016-ലെ പ്ലാസ്റ്റിക് മാലിന്യ സംസ്കരണ ചട്ടങ്ങളിലെ എക്സ്ടൻഡഡ് പ്രൊഡ്യൂസേഴ്സ് റെസ്പോൺസിബിലിറ്റി (ഇപിആർ) എന്ന നിയമം ബാധകമാകുന്നതോടെയാണിത്. ക്ലീൻ കേരള കമ്പനിയാകും 2 കമ്പനികളുടെയും പ്ലാസ്റ്റിക് കുപ്പികളും കവറുകളും തിരികെ ശേഖരിക്കുക. വിൽക്കുന്ന കവർ/കുപ്പി എന്നിവയുടെ എണ്ണത്തിനനുസരിച്ച് ക്ലീൻ കേരള കമ്പനിക്കു തുക നൽകും. മിൽമ കവർ തിരിച്ചുവാങ്ങാനുള്ള പൈലറ്റ് പദ്ധതി ഡിസംബറിൽ തിരുവനന്തപുരം, ആലപ്പുഴ, കോട്ടയം, കണ്ണൂർ ജില്ലകളിൽ. • ഹരിതകർമ്മ സേന, ഹോട്ടലുകൾ തുടങ്ങിയവയെ പങ്കാളിയാക്കും.

(മ.മ, 23/11)

ആറ് മെഡിക്കൽ കോളേജുകളുടെ വികസനത്തിന് 23 കോടി

സംസ്ഥാനത്തെ ആറ് സർക്കാർ മെഡിക്കൽ കോളേജുകളുടെ സമഗ്ര വികസനത്തിനായി 22,99,98,475 രൂപയുടെ ഭരണാനുമതി നൽകിയതായി മന്ത്രി കെ. കെ. ശൈലജ അറിയിച്ചു. തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ് - 5.5 കോടി, ആലപ്പുഴ മെഡിക്കൽ കോളേജ് - 3.5 കോടി, കോട്ടയം മെഡിക്കൽ കോളേജ് - 5 കോടി, കോഴിക്കോട് മെഡിക്കൽ കോളേജ് - 5.5 കോടി, എറണാകുളം മെഡിക്കൽ കോളേജ് - 50 ലക്ഷം, തൃശൂർ മെഡിക്കൽ കോളേജിന് മൂന്ന് കോടി എന്നിങ്ങനെയാണ് തുക അനുവദിച്ചത്.

(മാധ്യ., 24/11)

സ്കൂളുകളിൽ വിദ്യാർഥികളുടെ സുരക്ഷ ഉറപ്പാക്കാൻ സർക്കാർ ഇടപെടൽ

ബത്തേരി ഗവ. സർവ്വജന സ്കൂളിലെ ക്ലാസ് മുറിയിൽ പാമ്പുകടിയേറ്റ വിദ്യാർഥിനി ഷെഹ്ല ഷെറിൻ മരിച്ച പശ്ചാത്തലത്തിൽ സംസ്ഥാനത്തെ എല്ലാ സ്കൂളുകളിലും വിദ്യാർഥികളുടെ സുരക്ഷ ഉറപ്പാക്കാൻ സർക്കാർ ഇടപെടൽ. ക്ലാസ് മുറികൾ, മതിൽ, ശുചിമുറി തുടങ്ങി എവിടെയെങ്കിലും ദ്വാരങ്ങളോ വിള്ളലോ ഉണ്ടെങ്കിൽ ഡിസംബർ അഞ്ചിനകം സിമന്റും മണലും ഉപയോഗിച്ച് അടയ്ക്കണമെന്നു പൊതുവിദ്യാഭ്യാസ ഡയറക്ടർ സർക്കുലർ ഇറക്കി. ക്ലാസിൽ വിദ്യാർഥികൾ ചെരിപ്പ് ഉപയോഗിക്കുന്നതു വിലക്കുറവെന്നും കർശന നിർദ്ദേശം. അധ്യാപക പരിശീലനത്തിൽ പ്രഥമശ്രദ്ധ കൂടി ഉൾപ്പെടുത്തും. മന്ത്രി സി. രവീന്ദ്രനാഥിന്റെ അധ്യക്ഷതയിൽ ചേർന്ന യോഗത്തെത്തുടർന്നാണ് സർക്കുലർ ഇറക്കിയത്.

(മ.മ, 24/11)

കേരളത്തിന്റെ സ്റ്റാർട്ട് എക്സിപ്പ് വിദേശത്തേക്ക്

കേരള സ്റ്റാർട്ട് മിഷനുമായി സഹകരിച്ച് വിഎസ്ടി മൊബിലിറ്റി സൊല്യൂഷൻസ് കേരളത്തിൽ നിർമ്മിച്ച വാഹന ട്രാക്കിങ് ഉപകരണമായ “ സ്റ്റാർട്ട് എക്സിപ്പ്സ് ” നൂറിലേറെ രാജ്യങ്ങളിലേക്ക് കയറ്റുമതിചെയ്യാൻ ധാരണയായി. ഇതുവഴി 140 കോടിയുടെ വിദേശനിക്ഷേപം കമ്പനിക്ക് ലഭിച്ചു. രാജ്യാന്തര കമ്പനിയായ ഹിയർ ടെക്നോളജിയാണ് സ്റ്റാർട്ട് എക്സിപ്പ്സ് ലോകവിപണിയിലെത്തിക്കുന്നത്. തിരുവനന്തപുരത്ത് നടന്ന ചടങ്ങിൽ ഗതാഗത സെക്രട്ടറി കെ ആർ ജ്യോതിലാൽ ഉപകരണം പുറത്തിറക്കി. ഉപകരണം വാഹനത്തിൽ ഘടിപ്പിച്ചാൽ അതിന്റെ സഞ്ചാര വിവരം പൂർണ്ണമായും അറിയാൻ കഴിയും. വാഹനത്തിന്റെ സ്ഥാനം, ഡ്രൈവിങ് രീതി, വേഗത അടക്കമുള്ളവ ഇതുമായി ബന്ധിപ്പിച്ച മൊബൈൽ ഫോണോ കമ്പ്യൂട്ടറോ വഴി അറിയാം. അപകടമോ അത്യാഹിതമോ സംഭവിച്ചാൽ ഉടൻ സന്ദേശം ലഭിക്കും. പൊതുവാഹനങ്ങളിൽ ട്രാക്കിങ് സംവിധാനം നിർബന്ധമാക്കാൻ സർക്കാർ തീരുമാനിച്ചിട്ടുണ്ട്.

(ഭേ., 25/11)

1000 സ്കൂളിന് 1645 കോടി: പൊതുവിദ്യാലയങ്ങൾ അന്താരാഷ്ട്ര നിലവാരത്തിൽ

സംസ്ഥാനത്തെ പൊതുവിദ്യാലയങ്ങളെ അന്താരാഷ്ട്ര നിലവാരത്തിലേക്കെത്തിക്കുന്ന പദ്ധതിയുടെ ആദ്യഘട്ടനിക്ഷേപം 2038 കോടി രൂപ. കേരള അടിസ്ഥാനസൗകര്യ നിക്ഷേപനിധി ബോർഡ്(കിഫ്ബി) ന് തുക നിക്ഷേപിക്കുന്നത്. ഒന്നാംഘട്ടത്തിൽ 1000 സ്കൂളുകൾ മികവിന്റെ കേന്ദ്രങ്ങളാക്കും. ഇതിന്റെ അടങ്കൽ 1645 കോടി രൂപയാണ്. ക്ലാസ് മുറികൾ ഹൈടെക്കാക്കുന്ന പദ്ധതിയുടെ രണ്ടാംഘട്ടവും പുരോഗമിക്കുന്നു. 2017-18 ബജറ്റ് പ്രഖ്യാപനത്തിന്റെ ഭാഗമായി, നിയമസഭാമണ്ഡലത്തിലെ ഒരു സ്കൂൾ മികവിന്റെ കേന്ദ്രമാക്കുന്ന പദ്ധതിയിൽ 138 ഇടത്ത് നിർമ്മാണം ആരംഭിച്ചു. മൂന്നിടത്ത് ടെൻഡർ പൂർത്തിയാക്കി കരാറായി. എട്ടെണ്ണം നിർമ്മാണം പൂർത്തിയാക്കി കൈമാറി. 2018-19 ബജറ്റിൽ, 1000 ൽ കൂടുതൽ കുട്ടികളുള്ള സ്കൂൾ വികസനത്തിന് മൂന്നുകോടി രൂപ വീതം പ്രഖ്യാപിച്ച പദ്ധതിയിൽ ആദ്യഘട്ടം തെരഞ്ഞെടുത്തത് 166 എണ്ണമാണ്. 500 നും അധികത്തിനുമധ്യയിൽ കുട്ടികളുള്ള സ്കൂളുകൾക്ക് ഒരു കോടി രൂപയാണ് കിഫ്ബി വഴി പ്രഖ്യാപിച്ചത്. തദ്ദേശ സ്ഥാപനങ്ങൾക്കാണ് നിർമ്മാണ ചുമതല.

(ഭേ., 25/11)

വിദ്യാർത്ഥികളുടെ മാനസിക ആരോഗ്യം ഉറപ്പാക്കാൻ കോളേജുകളിൽ ‘ ജീവനി’

കോളേജ് വിദ്യാർത്ഥികളുടെ മാനസിക ആരോഗ്യം മെച്ചപ്പെടുത്താനും ആത്മഹത്യാ പ്രവണത കുറയ്ക്കാനും ‘ ജീവനി’ . സംസ്ഥാനത്തെ കോളേജുകളിൽ നടപ്പാക്കുന്ന പദ്ധതി ബംഗളൂരുവിലെ ‘ നിംഹാൻസി’ ന്റെ പഠനത്തിന്റെ അടിസ്ഥാനത്തിൽ. കലാലയങ്ങളിലെ ആറിലൊരു വിദ്യാർത്ഥി ‘ സ്ട്രെസ്സ്’ നേരിടുന്നുണ്ടെന്നാണ് പഠനം വ്യക്തമാക്കിയത്. സംസ്ഥാനത്തെ 53 കോളേജുകളിൽ പദ്ധതിക്കായി സൈക്കോളജിയിൽ ബിരുദാനന്തര ബിരുദമുള്ളവരെ നിയമിക്കും. കോളേജിലെ ഒരു മുറി ‘ ജീവനി’ കായി മാറ്റിവയ്ക്കും.

(മ.മ, 25/11)

ഫയർമാനിലു; ഇനി ഫയർ ആൻഡ് റെസ്ക്യൂ ഓഫീസർ

കേരള അഗ്നിരക്ഷാ സേനയിൽ ഇനി ഫയർമാനും ലീഡിങ് ഫയർമാനുമില്ല. ഫയർമാനെ ഫയർ ആൻഡ് റെസ്ക്യൂ ഓഫീസറായും ലീഡിങ് ഫയർമാനെ സീനിയർ ഫയർ ആൻഡ് റെസ്ക്യൂ ഓഫീസറുമായി പുനർനാമകരണം ചെയ്തു. ആഭ്യന്തര വകുപ്പാണ് ഉത്തരവിറക്കിയത്. ഫയർമാൻ ഡ്രൈവർ കം പബ് ഓപ്പറേറ്ററെ ഫയർ റെസ്ക്യൂ ഓഫീസർ (ഡ്രൈവർ) എന്നും ഡ്രൈവർ മെക്കാനിക്കിനെ സീനിയർ ഫയർ ആൻഡ് റെസ്ക്യൂ ഓഫീസർ (മെക്കാനിക്ക്) എന്നും പേരുമാറ്റി. ജീവനക്കാരുടെ വർഷങ്ങളായുള്ള

ആവശ്യമായിരുന്നു പേരുമാറ്റം. യൂണിഫോം ഫോഴ്സ് ആയ പൊലീസ്, എക്സൈസ്, ഫോറസ്റ്റ്, ജയിൽ തുടങ്ങിയവയിലെല്ലാം തസ്തികകൾ പുനർനാമകരണം ചെയ്തിരുന്നു.

(ഭേ., 26/11)

സെക്രട്ടേറിയറ്റിലേക്കുള്ള വിവരാവകാശ അപേക്ഷ ഇനി ഓൺലൈനിൽ

സെക്രട്ടേറിയറ്റിലേക്കുള്ള വിവരാവകാശ അപേക്ഷ ഇനി ഓൺലൈൻ വഴി നൽകാം. മറുപടിയും ഓൺലൈൻ വഴി ലഭിക്കും. അപേക്ഷ മലയാളത്തിലോ ഇംഗ്ലീഷിലോ നൽകാം. ഫീസ് ഓൺലൈനായി അടയ്ക്കാം. ഐടി മിഷനും നാഷണൽ ഇൻഫർമാറ്റിക്സ് സെന്ററും ചേർന്നാണ് സൗകര്യമൊരുക്കിയത്. <https://edistrict.kerala.gov.in> വെബ് പോർട്ടൽ വഴിയാണ് അപേക്ഷിക്കേണ്ടത്. New portal user creation എന്ന ലിങ്ക് ഉപയോഗിച്ച് യൂസർ ഐഡി ഉണ്ടാക്കണം. ഇതുപയോഗിച്ച് വെബ്സൈറ്റിൽ ലോഗിൻ ചെയ്യണം. ഏതു രീതിയിലാണ് മറുപടി നൽകേണ്ടതെന്ന് അപേക്ഷയോടൊപ്പം വ്യക്തമാക്കണം.

(ഭേ., 26/11)

മൃതദേഹം സൗജന്യമായി നാട്ടിലെത്തിക്കും

ഗൾഫ് രാജ്യങ്ങളിൽ മരിക്കുന്ന പ്രവാസി മലയാളികളുടെ മൃതദേഹം സൗജന്യമായി നാട്ടിലെത്തിക്കാൻ നോർക്കയും എയർ ഇന്ത്യയും ധാരണയിലെത്തി. തൊഴിൽ ഉടമ, സ്പോൺസർ, എംബസി എന്നിവയിൽ ആരുടെയും സഹായം ലഭിക്കാതെ വരുന്ന സാഹചര്യത്തിലാണ് സൗജന്യ സേവനം ലഭിക്കുക. നോർക്ക അസിസ്റ്റന്റ് ബോഡി റിപാട്രിയേഷൻ എന്ന പേരുള്ള പദ്ധതിയുടെ ഭാഗമായി നോർക്ക റൂട്സ് ചീഫ് എക്സിക്യൂട്ടീവ് ഓഫീസറും എയർ ഇന്ത്യ എക്സിക്യൂട്ടീവ് ഡയറക്ടർ - കാർഗോയും ധാരണാപത്രം ഒപ്പുവച്ചു. വിമാനത്താവളങ്ങളിൽ എത്തിക്കുന്ന ഭൗതികശരീരം നോർക്കയുടെ എമർജൻസി ആംബുലൻസിൽ വീടുകളിൽ എത്തിക്കും. അപേക്ഷാഫോമും വിവരങ്ങളും www.norkaroots.org യിൽ.

(മ.മ., 27/11)

ഓർമ നശിച്ചാലും പെൻഷൻ നിഷേധിക്കരുത്: ഹൈക്കോടതി

പ്രായാധിക്യവും രോഗവും കാരണം കിടപ്പിലായ വിരമിച്ച ജീവനക്കാർക്ക് റിസർവ് ബാങ്കിന്റെ മാർഗനിർദ്ദേശങ്ങളുടെ അടിസ്ഥാനത്തിൽ പെൻഷൻ തുക വിതരണം ചെയ്യണമെന്ന് ഹൈക്കോടതി. അടുത്ത ബന്ധുക്കളെ തിരിച്ചറിയാനാകാത്ത വിധം കിടപ്പിലാണെങ്കിൽ ബാങ്ക് ഉദ്യോഗസ്ഥന്മാരുടെ രണ്ട് സ്വതന്ത്ര സാക്ഷികളുടെ സാന്നിധ്യത്തിൽ വിരലടയാളം രേഖപ്പെടുത്തി വാങ്ങി പെൻഷൻ നൽകാം. ഇത്തരത്തിൽ വിരലടയാളം രേഖപ്പെടുത്താൻ കഴിയില്ലെങ്കിൽ സ്വതന്ത്ര സാക്ഷികളുടെ സാന്നിധ്യത്തിൽ ഏതെങ്കിലും തരത്തിലുള്ള അടയാളം ചെക്കിലോ ഫോമിലോ രേഖപ്പെടുത്തി വാങ്ങിയാൽ മതിയെന്ന് മാർഗനിർദ്ദേശത്തിൽ പറയുന്നുണ്ടെന്നും ജസ്റ്റിസ് പി ബി സുരേഷ്കുമാർ ചൂണ്ടിക്കാട്ടി.

(ഭേ., 27/11)

വരൂ, തരിശ് ഭൂമിയിൽ വൈദ്യുതി ' വിളയിക്കാം '

ഉപയോഗശൂന്യമായി കിടക്കുന്ന സ്ഥലങ്ങളിൽ സോളാർ പ്ലാന്റുകൾ സ്ഥാപിച്ച് വൈദ്യുതി ഉൽപ്പാദിപ്പിക്കുന്ന പദ്ധതിയുമായി കെഎസ്ഇബി. 50 മെഗാവാട്ട് വൈദ്യുതി ഉൽപ്പാദിപ്പിക്കുകയാണ് ലക്ഷ്യം. കുറഞ്ഞത് 100

കിലോവാട്ട് മുതൽ രണ്ട് മെഗാവാട്ട് വരെ ഉൽപ്പാദനശേഷിയുള്ള പ്ലാന്റുകൾ സ്ഥാപിക്കാനുള്ള സ്ഥലസൗകര്യം വേണം. കെഎസ്ഇബി സബ്സ്റ്റേഷന്റെ അഞ്ചു കിലോമീറ്റർ ചുറ്റളവിലുള്ള 50 സെന്റ് മുതൽ പത്ത് ഏക്കർവരെയുള്ളവർക്ക് പങ്കാളികളാകാം.11 കെവി ലൈൻ കടന്നുപോകുന്നതുകൊണ്ടും. രണ്ടു രീതിയിൽ പ്ലാന്റ് സ്ഥാപിക്കാം. സ്ഥലം ഉടമയ്ക്ക് സ്വന്തം മുതൽമുടക്കിൽ സൗരോർജ്ജ പ്ലാന്റ് സ്ഥാപിക്കാം. നിശ്ചിതനിരക്കിൽ ഉടമയിൽ നിന്ന് വൈദ്യുതി കെഎസ്ഇബി വാങ്ങും. കെഎസ്ഇബിയുടെ പൂർണ്ണമായ മുതൽമുടക്കിലോ സംരംഭകരുമായോ ചേർന്നും പ്ലാന്റ് സ്ഥാപിക്കാം.

(ദേ., 28/11)

മരുന്നവില കുറയും; 85% വരെ

വിലനിയന്ത്രണപ്പട്ടികയിൽ ഉൾപ്പെടാത്ത എല്ലാ മരുന്നുകളുടെയും വ്യാപാരലാഭം 30% ആയി കുറയ്ക്കണമെന്ന സർക്കാർ നിർദ്ദേശം ആഭ്യന്തര മരുന്നുകമ്പനികൾ തത്വത്തിൽ അംഗീകരിച്ചു. തീരുമാനം നടപ്പാകുന്നതോടെ 80% മരുന്നുകളുടെയും വിലയിൽ കാര്യമായ കുറവുണ്ടാകും. നാഷണൽ ഫാർമസ്യൂട്ടിക്കൽ പ്രൈസിങ് അതോറിറ്റി (എൻപിപിഎ), വ്യവസായ അസോസിയേഷനുകൾ, മരുന്ന് ഉൽപാദകർ, ആരോഗ്യ പ്രവർത്തകർ തുടങ്ങിയവരെ ഉൾപ്പെടുത്തി നടത്തിയ ചർച്ചയിലാണ് തീരുമാനം. സ്റ്റോക്കിസ്റ്റുകളുടെയും ചില്ലറ വ്യാപാരികളുടെയും ലാഭവിഹിതം കുറയും.

(മ.മ., 28/11)

കർഷകർക്ക് നേട്ടംകൊയ്യാൻ ‘ അവകാശ ലാഭം’

പുതുതലമുറയെ കാർഷികവൃത്തിയിലേക്ക് ആകർഷിക്കാൻ കാർഷികനയത്തിലെ ‘ അവകാശലാഭം’ പോലുള്ള ശുപാർശകൾ പൂർണ്ണമായും പരിഗണിക്കപ്പെടണമെന്ന് വിദഗ്ധർ. കർഷക ക്ഷേമനിധി രൂപവത്കരണത്തിനായി കഴിഞ്ഞയാഴ്ച നിയമസഭ പാസാക്കിയ ബില്ലിലാണ് ഇതുൾപ്പെടെയുള്ള ശുപാർശകൾ.കാർഷികനയത്തിന്റെ ചുവടുപിടിച്ചാണ് കർഷക ക്ഷേമനിധി പദ്ധതി നടപ്പാക്കാൻ സർക്കാർ നിയമനിർമ്മാണം നടത്തിയത്. അവകാശലാഭമെന്ന ആശയത്തിനും ഇതോടെ നിയമപ്രാബല്യം ലഭിച്ചു.കാർഷികോത്പന്നങ്ങൾ മൂല്യവർദ്ധിത ഉത്പന്നങ്ങളാക്കി വ്യാപാരം നടത്തുന്നവരുടെ ലാഭത്തിന്റെ ഒരു ശതമാനം വിഹിതം സ്വരൂപിച്ച് ക്ഷേമനിധിയിൽ നിക്ഷേപിക്കാമെന്നാണ് ക്ഷേമനിധി ബില്ലിലെ വ്യവസ്ഥ. വാർഷികലാഭം ഒരുലക്ഷത്തിൽ കൂടുതലുള്ളവരിൽനിന്നാണ് കാർഷിക ഇൻസെന്റീവായി തുക സ്വരൂപിക്കുക.

(മാ., 28/11)

ഫാസ്റ്റാകാൻ ഫാസ്ടാഗ്

ടോൾ പ്ലാസുകളിൽ ടോൾ തുക അക്കൗണ്ട് വഴി കൈമാറാവുന്ന ഏകീകൃത പ്രീപെയ്ഡ് സംവിധാനമാണ് ഫാസ്ടാഗ്.ദേശീയപാത അതോറിറ്റിയുടെ മേൽനോട്ടത്തിൽ ആണ് പ്രവർത്തനം. ഇലക്ട്രോണിക് ചിപ്പ് അടങ്ങിയ ഫാസ്റ്റാഗ് വാഹനത്തിന്റെ മുൻ ഗ്ലാസിൽ വാനിറ്റി മിററിനു പിന്നിലുള്ള ഭാഗത്ത് സ്റ്റാൻ ചെയ്യാവുന്ന പാകത്തിൽ അകത്തു നിന്ന് ഒട്ടിക്കണം. 100 രൂപയാണ് ടാഗിന്റെ വില, 200 രൂപയുടെ തിരിച്ചു കിട്ടുന്ന നിക്ഷേപം, വോലറ്റിൽ 200 രൂപ എന്നിങ്ങനെ 500 രൂപയാണ് ആദ്യം മുടക്കേണ്ടത്.റേഡിയോ ഫ്രീക്വൻസി ഐഡന്റിഫിക്കേഷൻ (ആർഎഫ്ഐഡി) സാങ്കേതിക വിദ്യ ഉപയോഗിച്ചാണ് പ്രവർത്തനം.വാഹന ഉടമയുടെ പേരിലുള്ള ഫാസ്റ്റാഗ് വോലറ്റ് റീചാർജ് ചെയ്യണം. വാഹനം ടോൾ ബുത്ത് കടക്കുമ്പോൾ ആർഎഫ്ഐഡി റീഡർ ടാഗ് സ്റ്റാൻ ചെയ്ത് ഫാസ്റ്റാഗ് അക്കൗണ്ടിൽ നിന്നു പണമെടുക്കും.

(മ.മ., 29/11)

അൺ എയ്ഡഡിലും ശമ്പളത്തോടെ 6 മാസം പ്രസവാവധി

അൺ എയ്ഡഡ് ഉൾപ്പെടെയുള്ള സ്വകാര്യ വിദ്യാഭ്യാസ സ്ഥാപനങ്ങളിലെ അധ്യാപകർക്കും അനധ്യാപകർക്കും പ്രസവാവധി 26 ആഴ്ചയാക്കി (6 മാസം) സർക്കാർ വിജ്ഞാപനമായി. ശമ്പളത്തോടെ പ്രസവാവധിക്കു പുറമേ, തൊഴിലുടമ 1000 രൂപ ചികിത്സാ ആനുകൂല്യവും നൽകണം. സ്വകാര്യ വിദ്യാഭ്യാസ മേഖലയിലും പ്രസവാവധി അനുവദിക്കുന്ന ആദ്യ സംസ്ഥാനമാണ് കേരളം. വിജ്ഞാപനം ഗസറ്റിൽ പ്രസിദ്ധീകരിച്ചതോടെ, അടുത്ത രണ്ടു മാസം പരാതികളുണ്ടെങ്കിൽ നൽകാം. കാര്യമായ പരാതികളില്ലാതെ ഈ നടപടിക്രമം പൂർത്തിയായാലുടൻ ആനുകൂല്യം ലഭ്യമാകും.സാമൂഹിക പ്രവർത്തക കസുമം ആർ. പുനപ്രയുടെ ഒന്നര വർഷത്തെ പോരാട്ടഫലമായാണ് സ്വകാര്യ വിദ്യാഭ്യാസ മേഖലയിലും പ്രസവാവധിക്കു നിയമഭേദഗതി വന്നത്.

(മ.മ., 29/11)

സാമൂഹ്യസുരക്ഷാ പെൻഷൻ : വെല്ലുവിളികൾ നേരിടുന്നവർക്ക് മസ്റ്ററിങ് വീട്ടിൽ

സാമൂഹ്യസുരക്ഷാ പെൻഷൻ വാങ്ങുന്ന 24 ലക്ഷത്തിലേറെ പേർ മസ്റ്ററിങ് പൂർത്തിയാക്കി. അക്ഷയ കേന്ദ്രങ്ങളിലും പ്രത്യേക ക്യാമ്പുകളിലുമെത്തി മസ്റ്ററിങ് നടത്താൻ കഴിയാത്ത വെല്ലുവിളികൾ നേരിടുന്നവർക്ക് വീട്ടിൽ എത്തിയുള്ള മസ്റ്ററിങ് സൗകര്യമൊരുക്കും. ഇതിനായി ബന്ധുക്കൾമുഖേന പഞ്ചായത്ത്, നഗരസഭാ സെക്രട്ടറിക്ക് ഡിസംബർ ഒമ്പതിനകം അപേക്ഷിക്കണം.എല്ലാത്തരം രോഗികൾ, മാനസികവും ശാരീരികവുമായി വെല്ലുവിളി നേരിടുന്നവർ, വികലാംഗ പെൻഷൻ ലഭിക്കുന്ന അഞ്ചുവയസ്സിനുതാഴെയുള്ളവർ, പ്രായാധിക്യംമൂലം അവശത അനുഭവിക്കുന്നവർ തുടങ്ങിയവർക്കാണ് ഈ സൗകര്യം ലഭിക്കുക. ഡിസംബർ 11 മുതൽ 15 വരെ അക്ഷയ കേന്ദ്ര പ്രതിനിധികൾ വീടുകളിലെത്തും. ക്ഷേമനിധി ബോർഡുകളിലെ ഈ വിഭാഗത്തിൽപ്പെട്ട അംഗങ്ങൾക്കും ഇതേ സൗകര്യമുണ്ടാകും.

(ഭേ., 30/11)

കേരള ബാങ്ക് നിലവിൽ വന്നു

ജില്ലാ സഹകരണ ബാങ്കുകളെ സംസ്ഥാന സഹകരണ ബാങ്കിൽ ലയിപ്പിച്ചു കേരള ബാങ്ക് രൂപീകരിച്ചു സർക്കാർ വിജ്ഞാപനമിറക്കി. കേരള ബാങ്ക് രൂപീകരണത്തിനുള്ള ലയന നടപടികളുമായി മുന്നോട്ടുപോകാൻ സംസ്ഥാനസർക്കാരിനു ഹൈക്കോടതിയുടെ അനുമതി ലഭിച്ചതിനു പിന്നാലെയാണ് നടപടി. വിജ്ഞാപനം രാത്രി വൈകി പുറത്തിറങ്ങി.ഇതോടെ ജില്ലാ സഹകരണ ബാങ്കുകളുടെ ആസ്തി ബാധ്യതകൾ സംസ്ഥാന സഹകരണ ബാങ്കിനു കൈമാറി.

(മ.മ., 30/11)

പ്ലാസ്റ്റിക് നിരോധനം: 3 വിഭാഗങ്ങളെ ഒഴിവാക്കി

ഒറ്റത്തവണ ഉപയോഗത്തിനുള്ള പ്ലാസ്റ്റിക് നിരോധിക്കാനുള്ള മന്ത്രിസഭാ തീരുമാനത്തിന്റെ അടിസ്ഥാനത്തിൽ സർക്കാർ ഉത്തരവിറങ്ങി. 2020 ജനുവരി 1 മുതലാണ് നിരോധനം. കർശനമായി നടപ്പാക്കാനുള്ള ചുമതല കലക്ടർ, സബ് ഡിവിഷനൽ മജിസ്ട്രേട്ട്, മലിനീകരണ നിയന്ത്രണ ബോർഡ് ഉദ്യോഗസ്ഥർ, തദ്ദേശസ്ഥാപന സെക്രട്ടറിമാർ എന്നിവർക്കാണ്. നിരോധനത്തിൽ നിന്ന് ആരോഗ്യ, കയറ്റുമതി മേഖല അടക്കം 3 വിഭാഗത്തെ ഒഴിവാക്കി. കയറ്റുമതിക്ക് നിർമ്മിച്ച ബാഗ്, ഇതര വസ്തുക്കൾ, ആരോഗ്യ രംഗത്ത് ഉപയോഗിക്കുന്ന പ്ലാസ്റ്റിക് വസ്തുക്കൾ, ഉപകരണങ്ങൾ എന്നിവയ്ക്കു പുറമേ സംസ്കരിക്കാവുന്ന പ്ലാസ്റ്റിക് (കമ്പോസ്റ്റബിൾ പ്ലാസ്റ്റിക്) ഉപയോഗിച്ചുള്ള വസ്തുക്കളെയും നിരോധനത്തിൽ നിന്ന് ഒഴിവാക്കി. നിരോധിക്കുന്നവയ്ക്കു പകരം ഉൽപന്നങ്ങൾ നിർമ്മിക്കാൻ വ്യവസായ വകുപ്പിനെ ചുമതലപ്പെടുത്തിയിട്ടുണ്ട്.

(മ.മ., 30/11)

NATIONAL NEWS

CBI gets fresh info from Facebook on voters' data harvesting

The Central Bureau of Investigation is analysing the fresh additional information shared by Facebook and Cambridge Analytica (CA) in connection with its probe related to alleged data harvesting of Indian voters from the social networking platform, officials familiar with the developments told HT. The central agency had, last year, registered a preliminary enquiry, a precursor to the FIR, against CA after allegations surfaced that the company used personal information harvested from 87 million Facebook accounts to help Donald Trump win the 2016 US presidential election. An official said CBI had sought additional information from Facebook and CA, based in the United States and the United Kingdom respectively, on the data collection methods adopted by the latter. Based on the details received in the reply, the CBI had dispatched more questions with some "specific queries" to the companies earlier this year, which have been provided by them, the officer said. Facebook has more than 20 crore users in India.

(H.T., 1/11)

Surveillance via WhatsApp: On snoop target list—Rights lawyers to activists, DU prof to Defence journalist

Rights activists and lawyers working in tribal areas, an Elgar Parishad case accused, a Bhima Koregaon case lawyer, a Dalit activist, journalists reporting on defence and strategy and a Delhi University lecturer are among more than two dozen people in India whose phones have been alleged targets of surveillance by operators using Israeli spyware Pegasus via WhatsApp. On Thursday, The Indian Express reported that Facebook-owned WhatsApp, which sued Pegasus-developer NSO Group in a US federal court Tuesday, confirmed it was aware that journalists and human rights activists in India were targeted for surveillance and it had contacted each one of them. In the latest vulnerability, it is alleged that operators penetrated smartphones through missed video calls to install the spyware. A Reuters report from Washington said senior government officials in multiple US-allied countries were targeted earlier this year with hacking software that used WhatsApp to take over users' phones.

(I.E., 1/11)

Govt has no dealings with Israel firm behind WhatsApp snoopgate, says official: Report

Indian government has no dealings with Israeli company NSO that is said to be behind a software used to snoop on activists and journalists around the world, a top government source said on Friday. The source, who requested anonymity, said WhatsApp had not disclosed the alleged spying incident in its conversations with the Indian government that it has had since the attack in May this year. India, the source said, will continue to insist on WhatsApp bringing in traceability and will also want the Facebook-owned company to respond to the latest incident in full details. WhatsApp has

been given time till November 4 to respond, and the government will decide on the future course of action once it receives a reply from the company. A WhatsApp spokesperson said that in May, the company had “quickly resolved a security issue and notified relevant Indian and international government authorities”. “Since then we’ve worked to identify targeted users to ask the courts to hold the international spyware firm known as the NSO Group accountable”, the spokesperson said in a statement. WhatsApp emphasised that it accords the highest priority to the privacy and security of its users. “We agree with the government of India it’s critical that together we do all we can to protect users from hackers attempting to weaken security.” NSO has so far maintained that it only sold its “technology to licensed government intelligence and law enforcement agencies to help them fight terrorism and serious crime” and is not “designed or licensed for use against human rights activists and journalists.” It was not clear to whom the company has sold its software to in India and at whose behest journalists and activists were targeted.

(H.T., 2/11)

Sukhbir requests PM Modi to treat Sikh who deserted Army post Operation Blue Star as ex-servicemen

Shiromani Akali Dal president Sukhbir Singh Badal urged Prime Minister Narendra Modi to acquit the 390 Sikhs soldiers who had deserted the Army in the aftermath of the Operation Blue Star of all charges as a goodwill gesture on the occasion of 550th birth anniversary of Guru Nanak Dev, and treat them as ex-servicemen by restoring all benefits to them. These soldiers are called dharmi faujis (soldiers who batted for religion) for their act of deserting the army and keeping their religion and faith above everything. Majority of them were employed by the SGPC, predominantly in SGPC task force where they are currently working. In a letter to the Prime Minister, the SAD president said, “309 Sikh soldiers had left their barracks in June, 1984 at various places in the country in a state of shock after the attack on Sri Darbar Sahib and Sri Akal Takth Sahib by former Prime Minister Indira Gandhi.” “The action, during the course of which tanks and artillery were used, was perceived as an attack on their souls by the Sikh community worldwide. The soldiers were later court-martialled for this act,” he said. Stating that “the crime committed by the ruling Congress government was even graver and unpardonable”, the SAD president urged the Prime Minister to “treat all the 309 court-martialled soldiers as ex-servicemen and restore all benefits due to them.”

(I.E., 2/11)

India, Germany Ink Pacts for Cooperation in Skill Development and Vocational Education

India and Germany signed two major agreements, referred to as the Joint Declaration of Intent, for cooperation in the field of skills development and vocational education. The Ministry of Skill Development and Entrepreneurship signed the Joint Declaration of Intent with the Federal Ministry for Economic Cooperation and Development (BMZ), Germany. The association will provide a systematic structure for conducting mutual consultations, advisory work and policy

exchanges at ministerial and expert levels and provide technical assistance. This collaboration will help further develop the successful cooperation in the various fields covered by the Indo-German Joint Working Group on Vocational Education and Training.

(N.I.E., 03/11)

India sends subtle message to China

New Delhi has sent a subtle geostrategic message to Beijing by showing Aksai Chin and Gilgit-Balistan-whose areas are controlled by China-as part of the newly formed Union Territory of Ladakh in a political map released. The Chinese government had recently called India's move to declare Ladakh as Union Territory "a challenge to China's sovereignty" and warned of serious repercussions. The new political map that came with the notification shows Pakistan occupied Kashmir as part of the UT of J&K and Gilgit-Baltistan and Aksai Chin as parts of Ladakh.

(N.I.E., 03/11)

Ahead of Ayodhya verdict, Muslim groups stress on peace, keep legal option open

A CLUTCH of Muslim organisations met on Friday and resolved to explore all legal actions if the Ayodhya verdict of the Supreme Court is "not satisfactory" but also stressed on the need to maintain peace and harmony "at all costs". There was general consensus in the meeting that the position of the Supreme Court as the principal legal recourse must be respected and legal remedies, such as review petition or any other option, could be explored. The meeting was convened by Navaid Hamid, president of All India Muslim Majlis-e-Mushawarat. It came a day after RSS leaders reached out to Muslim organisations in a Paigam e Hubbal Watni (Conference of Nationalism) where they asked the community to be vigilant against attempts to create "bhram, bhay, bhadkaw (diversion, fear, provocation)" once the verdict is out.

(I.E., 4/11)

India among most vulnerable to rising sea levels, says UN chief Guterres

Describing climate change as the biggest threat to sustainability, UN Secretary General Antonio Guterres has voiced deep concern over the rising level of oceans and said the most vulnerable areas are in Japan, China, Bangladesh and India. Guterres, speaking to reporters in Bangkok where he is attending the ASEAN Summit, said the biggest threat to sustainability today in the world is climate change. He cited a recent report by a research center that said the level of the oceans is rising much faster than what was forecasted because of climate change. The UN Chief stressed that unless nations are able to reverse this trend, because climate change for the moment is running faster than actions being taken by governments, the research forecasted that 300 million people will be flooded by sea water in the world by 2050.

(H.T., 5/11)

Opposition to meet President Kovind over WhatsApp breach

The Opposition plans to approach President Ram Nath Kovind over the WhatsApp privacy breach issue and aim to raise the matter during the upcoming winter session of Parliament, leaders who attended a meeting of Opposition parties on Monday said. Several rights activists, lawyers, and journalists on Thursday said they had been identified as targets of a phone hack aimed at snooping on them, a day after WhatsApp went public with allegations against an Israeli firm for having misused its platform to aid spying on around 1,400 people across the world. Speaking on condition of anonymity, a leader who attended Monday's meeting said members from over 13 Opposition parties will submit a memorandum to the President, demanding an independent inquiry into the privacy breach. "Apart from the memorandum, we will also raise the issue in the winter issue of the Parliament," the leader said and added that they have sought an appointment from the President. Union minister Ravi Shankar Prasad has said that the government is "concerned at the breach of privacy of citizens of India" on WhatsApp.

(H.T., 5/11)

Not only Kudankulam, ISRO, too, was alerted of cyber security breach

Not just the Kudankulam plant of the Nuclear Power Corporation of India Limited (NPCIL), the Indian Space Research Organisation (ISRO), too, was alerted of a possible breach by suspected malware, On September 3, the National Cyber Coordination Centre, set up under a classified project "to generate necessary situational awareness of existing and potential cyber security threats and enable timely information sharing," received intelligence from a US-based cybersecurity company that a "threat actor" had breached master "domain controllers" at the Kudankulam plant and at ISRO with a malware, later identified as a "Dtrack." Sources said both NPCIL and ISRO were alerted on September 4. The breach at the Kudankulam plant became public on October 28 after some of the plant's data showed up on virustotal.com, an online malware scanning service. On October 29, Kudankulam Nuclear Power Project (KKNPP) said that no cyber-attack was possible on the plant's standalone control system. The next day, however, NPCIL admitted there had been an infection "in the internet connected network used for administrative purposes" and that "the matter was immediately investigated by DAE specialists." It added: "This (network) is isolated from the critical internal network. The networks are being continuously monitored. Investigation also confirms that the plant systems are not affected."

(I.E., 6/11)

SC gives CBI four weeks for report on Rajiv Gandhi killing probe

The Supreme Court gave four weeks to the Central Bureau of Investigation (CBI)-led Multi Disciplinary Monitoring Agency (MDMA) to file its latest status report on a probe into the larger conspiracy behind the 1991 assassination of former Prime Minister Rajiv Gandhi. The direction was

issued after the top court noted that the last MDMA report was filed about a year ago. As per that report, the agency had not received a response to several Letters Rogatory (LRs) sent to other countries with regard to the case. Letters Rogatory are requests for information sent to overseas authorities. Set up in 1998 on the recommendations of the justice M C Jain Commission of Inquiry, MDMA is tasked with the job of unravelling the deeper conspiracy behind the former PM's assassination. The agency comprises officers from the Intelligence Bureau, Research and Analysis Wing, Revenue Intelligence, and other agencies. During the hearing, a bench of justices LN Rao and Hemant Gupta told additional solicitor general Pinky Anand that MDMA's latest report should also include the status of the LRs sent to Sri Lanka, Thailand and other countries. SC was hearing the petition of one of those convicted in the case, 46-year-old A G Perarivalan, in which he has asked the court to suspend his life sentence in the case till the MDMA's probe into the larger conspiracy is concluded. Former prime minister Rajiv Gandhi was assassinated on the night of May 21, 1991 at Sriperumbudur in Tamil Nadu by a woman suicide bomber, identified as Dhanu, at a poll rally.

(H.T., 6/11)

Refrain in Ayodhya: No celebrations, no matter which way verdict goes

With the Supreme Court verdict in the Ramjanmabhoomi-Babri Masjid case expected any day now, Ayodhya is a sea of khaki. There are policemen every few steps on the road leading to the disputed Ram Janmabhoomi-Babri Masjid site and the Hanuman Garhi temple — at the corner kirana store, outside the crumbling temple in the Ramkot area, in buses and cars, on motorcycles. But people walk past the policemen and groups of personnel of the Rapid Action Force in their camouflage blue, largely unmindful of their presence. Sitting in his shop at Singar Haat, on the road leading to the disputed site, Arun Kumar Gupta, 62, says the people of Ayodhya are used to the presence of policemen. "This is not the first time Ayodhya is going through a critical phase due to the Babri Masjid issue. We are not bothered by the presence of policemen. The trouble starts only when politicians bring outsiders to the town," says Gupta. There are few customers at his hardware shop this noon. Additional Director General of Police, Prosecution, Ashutosh Pandey, who has been assigned to chalk out the security arrangements and supervise the deployment of the police force, reached Ayodhya on Wednesday and held a meeting with officials. Besides the present deployment, more personnel will arrive in Ayodhya, Pandey said. According to Census 2011, Muslims make up a mere 6.19 per cent of Ayodhya's population, with Hindus at over 90 per cent.

(I.E., 7/11)

Govt plans year-long celebrations of Constitution Day, joint sitting of both houses of Parliament: Report

The government is planning to organise year-long celebrations of the 70th anniversary of the adoption of the Indian Constitution, the Union council of ministers was informed sources

said. Cabinet Secretary Rajiv Gauba made a presentation in this regard before the council of ministers. During the presentation, the top bureaucrat said the focus of the celebrations would primarily be on the importance of the Constitution and the contribution of India's founding fathers, according to the sources. Besides, Gauba also gave a presentation on a review of the decisions taken by the new government so far, the sources said. Union Commerce and Industry Minister Piyush Goyal gave a presentation on India's decision not to join the China-backed mega free-trade agreement -- Regional Comprehensive Economic Partnership (RCEP). Prime Minister Narendra Modi said in Bangkok on Monday that India will not join the RCEP deal as negotiations had failed to address New Delhi's "outstanding issues and concerns". Meanwhile, the prime minister told the ministers at the council meeting to visit the districts of the newly-created Union territories of Jammu and Kashmir and Ladakh, and not to restrict their visits to Jammu, Srinagar and Leh. To mark 70 years of the adoption of Indian Constitution, a joint sitting of both houses of Parliament will be held on November 26. It is likely to be addressed both by President Ram Nath Kovind and Prime Minister Modi, according to sources in the Lok Sabha secretariat.

(H.T., 7/11)

Every state has a role to play in achieving target of \$5tn economy: PM

Every state and district of India has a role to play in the country's efforts to transform itself into a \$5 trillion economy by 2025, Prime Minister Narendra Modi said, stressing the importance of healthy competition among state governments and the need to provide an enabling ecosystem for investors. "Every state and every district has great potential and they will play a vital role in achieving the target," Modi said at the inauguration of an investors' summit organised by the Himachal Pradesh government here. The ruling Bharatiya Janata Party (BJP) promised to make India a \$5 trillion economy by 2025 in its manifesto ahead of the national polls in April-May although declining economic growth has caused some economists to wonder if the target wasn't too ambitious. The size of India's economy was estimated at \$2.75 trillion at the end of March. In his speech, Modi noted India's climb up the World Bank's Doing Business (DB) 2020s, a measure of how easy it is to do business in the country, as it aspires to become a business-friendly destination, improve service delivery and the ecosystem for investors. India ranked 63rd in DB 2020, a 14-notch improvement over last year.

(H.T., 8/11)

3 years after demonetisation: Security features delayed as Govt and RBI juggle currency printing, demand

Three years after Rs 500 and Rs 1,000 currency notes were demonetised on November 8, 2016, the effect is still being felt in the currency printing sector. The government's currency printers and RBI are grappling with maintaining a balance between existing stocks and fresh printing of various denominations of currency, while enforcing the new security features, last introduced in 2005,

against escalating costs. Minutes of the last meeting of the Strategic Planning Group of the Currency and Coins Division of the Ministry of Finance, held on June 3, show that printing and bank note paper stock situation continue to be in flux after demonetisation. The meeting, held under the chairmanship of the Finance Secretary, approved the Bank Note Printing Plan for 2019-20, the long-term indent for coins, as well as the proposal for new security features. The minutes show that one fallout of demonetisation has been the delay in approval of the new security features, which had been fast-tracked at the level of the Finance Minister in 2015. The minutes state, "Due to the withdrawal of Rs 500 and Rs 1000 denomination notes after demonetisation and introduction of new denominations of Rs 200 and Rs 2000, the inter-se revision of new security features among various denominations of bank notes has now been proposed by the RBI for approval."

(I.E., 8/11)

India to host 2023 Hockey Men's World Cup

India will host the Men's Hockey World Cup in 2023 while Spain and Netherlands will jointly host Women's World Cup in 2022, the International Hockey Federation (FIH) announced. The venues will be announced by the host nations. India will, thus, become the first country to stage four men's Hockey World Cups after having hosted the showpiece in 1982 (Mumbai), 2010 (New Delhi) and 2018 (Bhubaneswar). The Netherlands' had hosted three men's tournaments.

(H.T.,09/11)

Sample Registration System Report finds decline in Maternal Mortality Rate in India

Sample Registration System (SRS) measured that maternal mortality rate (MMR) in India has declined. The report found the number of MMR per lakh live births. Assam (229) was registered with the highest MMR while Kerala (42) was at the lowest. As per the report, MMR has been declined up to 26.9 per cent. In southern states, MMR has come down from 77 to 72 per one lakh births, while in other states the figure has come down from 93 to 90. The report indicates that India has prevented about 2000 MMR per year. The government has started various public health initiatives to provide a safe and secure environment. Some of these initiatives are - Janani Suraksha Yojana (JSY), Pradhan Mantri Matru Vandana Yojana (PMMVY), Pradhan Mantri Surakshit Matritva Abhiyan (PMSMA), Poshan Abhiyan and Laqshya.

(H.T.,09/11)

Please all Ayodhya verdict

In a landmark unanimous ruling, the Supreme Court cleared the way for the construction of a Ram temple at the disputed site in Ayodhya while ordering an alternative five-acre land for building a mosque in the town to compensate for the 1992 Babri mosque demolition. A Constitution bench comprising Chief Justice of India Ranjan Gogoi and justices S A Bobde, D Y Chandrachud, Ashok

Bhushan and S A Nazeer ruled that the disputed 2.77 acres will go to the deity, Ram Lalla. The bench tasked the Centre with forming a trust within three months to take charge of the 2.77 acre land and begin temple construction. Also, the Centre or the state government has to allot five acres to Muslims to construct a new mosque at a prominent location in Ayodhya.

(N.I.E.,10/11)

Imran Khan inaugurates Kartarpur Corridor, welcomes first batch of pilgrims

Amid tensions involving Kashmir, India and Pakistan threw open the Kartarpur Corridor, which will provide for Indian pilgrims to visit one of Sikhism's holiest shrines in Pakistani town of Narowal without a visa. The historic inauguration of the corridor comes in the midst of frayed ties between India and Pakistan following New Delhi's decision in August to withdraw Jammu and Kashmir's special status and bifurcate the State into two Union Territories. While Pakistan Prime Minister Imran Khan inaugurated the corridor on the Pakistani side, his Indian counterpart Narendra Modi attended a similar event on the Indian side.

(H.,10/11)

Railways plans to use face recognition technology to identify criminals

Indian Railways is planning a complete overhaul of security at railway stations through the use of facial recognition technology backed by artificial intelligence to identify and nab criminals, a proposal which, one Internet freedom activist warned, could be a violation of individual privacy. The national transporter's security arm, the Railway Protection Force (RPF), aims to link the facial recognition system (FRS) with existing databases such as the Crime and Criminal Tracking Network & Systems (CCTNS) to identify criminals who may be prowling railway stations. Facial recognition technology was launched at the Bengaluru airport in July, and tested in the Hyderabad airport, stoking fears among human rights groups and Internet advocates of potential privacy violations and increased surveillance.

(H.T., 11/11)

Centre considers raising insurance for deposits, more RBI scrutiny for banks

The government is considering increasing the insurance on bank deposits to more than the Rs 1 lakh at present, with greater protection for senior citizens, and may bring all financial institutions under the Reserve Bank of India's scrutiny as part of measures to improve safeguards for depositors. The plans come in the wake of the crisis at Mumbai-headquartered Punjab and Maharashtra Cooperative Bank (PMC) where customers have not been able to withdraw more than Rs 50,000 since late September when the central bank found violations of banking rules and under-reporting of bad loans.

(H.T., 11/11)

JNU students protest against fee hike, HRD says will find a way out

UNION HRD Minister Ramesh Pokhriyal was trapped inside the All India Council for Technical Education (AICTE) campus for around three hours Monday, after the main gate was blocked by JNU students protesting against a hike in hostel fee. Pokhriyal had been invited as guest of honour to JNU's third convocation ceremony. Alleging that the Vice-Chancellor had refused to meet them, the students, led by the JNU Students' Union, raised the slogan: 'No convocation without affordable education.' The main point of protest is the introduction of service charges — for maintenance, mess workers, cook and sanitation — which were so far not included in the hostel fee. Under the new hostel charges, students have to pay an approximate service charge of Rs 1,700 per month. Rent for a single room has been increased from Rs 20 per month to Rs 600 per month, and for a double-sharing room from Rs 10 per month to Rs 300 per month. Students will also have to pay utility charges, which they did not have to so far. The JNU Executive Council is supposed to give the final nod to the new hostel charges on November 13. During the course of the protest outside the venue, which began shortly before noon, police tried several means to move students away from the gate, including the use of a water cannon which was deployed around 1:30 pm.

(I.E., 12/11)

Centre may create single agency for cyber defence

India may soon have a single authority or agency responsible for the entire spectrum of defensive cyber operations in the country, a senior official in a security agency said on condition of anonymity. The move comes even as India faces renewed threat of cyber attacks and cyber terrorism. For instance, the breach in a part of a network of India's largest civil nuclear facility, the Kudankulam Nuclear Power Plant (KNPP) in Tamil Nadu, in September. The attack did not compromise critical systems, but gained access to the plant's administrative network. According to the official cited in the first instance, the government's plan is to rearrange and reorganize over a dozen agencies engaged in the protecting India's cyber infrastructure. Currently, these agencies have their individual control and reporting systems. The idea is to restructure these to ensure better coordination and functioning, the official added. The Ministry of Electronics and Information Technology, the Ministry of Home Affairs, the Ministry of Defence, the National Security Council Secretariat (NSC), and the National Technical Research Organization (NTRO), and several other departments and agencies have their own cyber units that look at various aspect of cybersecurity. Then there are specialised units including the Computer Emergency Response Team, India (CERT.IN), National Critical Information Infrastructure, and the National Cyber Coordinator Centre.

(H.T., 12/11)

BRICS meet begins today, host Brazil's envoy says J&K internal issue

AS PRIME Minister Narendra Modi headed to Brazil for the 11th BRICS summit on November 13-14, Brazil's ambassador to India, André Aranha Corrêa do Lago, said Brazil supports India's stand that Jammu and Kashmir (J&K) is an "internal issue". Asked if the government's decision on J&K would be part of the discussions, he said, "I don't believe so". In an interview to The Indian Express, he said: "I think that the key to the strength of BRICS is to keep looking for consensus on complex issues. And also to make sure that we respect each other's differences... We are very different. Some countries are more democratic than others, some countries are growing more than others, some countries are in the (United Nations) Security Council. So we have to respect (that). We don't want to bring to BRICS issues that are already being discussed in the appropriate context, so it really has to be a group that goes into an exercise of finding what they can do, (rather) than (what they can) say together." "I think that in Brazil, we have complete support for the idea that Kashmir is an internal issue of India. And if the issue with Pakistan has to be dealt (with) bilaterally, we have always been very supportive of this,".

(I.E., 13/11)

After Ayodhya verdict, all eyes on SC ruling on Sabarimala review pleas

After the verdict on the contentious Ram Janmabhoomi-Babri Masjid issue, all eyes are now on the Sabarimala hill temple. The Supreme Court is expected to rule on a bunch of review petitions - 65 in all - questioning the September 28, 2018 verdict which had allowed women of all ages to worship at the temple. Kerala had witnessed large-scale violence and five shutdowns last year when the CPI(M)-led state government tried to implement the verdict. At least 50,000 protestors were booked at the height of the agitation which also affected pilgrims' footfall and revenue of the temple frequented by 20 million devotees during the three-month pilgrimage season. Many devotees who called for status quo at the temple have pinned hopes on the main content of the Ayodhya verdict that deity Ram Lalla is a juristic person - a juristic person is a non-human legal entity recognised by the law and entitled to rights like a human being. But they agree that both the cases are totally different. Traditionalists have argued that the idol in Sabarimala temple, Lord Ayyappa, is celibate so there are some restrictions on women of child-bearing age entering it. They contend that the deity has certain rights that have to be respected and constitutional morality should not be applied to matters of faith.

(H.T., 13/11)

INS Viraat, Navy's 'grand old lady', to go under the hammer

The decommissioned aircraft carrier INS Viraat, which was consigned to being scrapped in July this year, will be up for auction on December 17 before it is sent to be scrapped. Those interested in

owning a piece of Indian naval history will have to pay a pre-bid earnest money deposit of ₹5.30 crore. Originally commissioned as the HMS Hermes of the British Royal Navy in 1959, INS Viraat holds the Guinness record for being the oldest serving warship in the world. Known as the 'Grand Old Lady', INS Viraat entered service with the Indian Navy in 1987 and was decommissioned in 2017 after spending nearly 2,250 days at sea, sailing 5,88,288 nautical miles.

(H.T., 14/11)

Navy's woman officer to be posted abroad as defence attache

A woman navy officer will be posted as an assistant naval attache to Moscow soon. This will be the first time that a woman officer of the Indian Navy and the second from the military will be posted as a defence attache to an Indian mission abroad. Normally, only male officers, whether from the army, navy and air force, were posted as defence attaches to Indian missions. This trend was broken when an Indian Air Force woman officer Wing Commander Anjali Singh became India's first woman defence attache at an Indian mission. She was posted to Moscow and has taken charge as the deputy air attache.

(E.T., 14/11)

Supreme Court throws Sabarimala test open to more faiths

The Supreme Court referred pleas seeking a review of its September 28, 2018 order allowing the entry of women of all ages into the ancient Sabarimala temple to a larger seven-judge bench, saying in a majority 3-2 verdict that gender-based restrictions on the entry of women were not limited to the hilltop shrine in Kerala, but were also prevalent in places of worship belonging to other religions. The larger bench will re-examine the Sabarimala issue as well as those related to the entry of women into mosques, and the denial of access to fire temples for Parsi women who marry outside the community.

(H.T., 15/11)

Air pollution claimed over 5 lakh lives in India since 2016: Report

More than five lakh people died prematurely in India in 2016 due to dangerous levels of outdoor air pollution and over 97,000 of them died after being exposed to pollutants from coal-burning, a new report revealed. The Lancet Countdown 2019 on health and climate change also cautioned that the impact of air pollution in India will worsen if the country does not shift from coal-based energy. It emphasised on rapidly decreasing coal use to zero, saying it was crucial to meeting the commitments of the Paris Agreement. Power plants in India take the highest toll in the world when it comes to health as coal-fired power plants produce more than just carbon dioxide, which contributes to global warming.

(N.I.E., 15/11)

Indian Army set to retain only 15 per cent of overall Army Education Corps

The Army, undergoing a major overhaul with the planned restructuring exercise, has decided to retain a small number of personnel of the Army Education Corps (AEC). After the recommendation to close AEC by the 2016 Shekatkar Committee, the ongoing initiative of restructuring Army also concluded to wind up the Corps. At present there are 4,700 Officers and around 5,000 Junior Commissioned Officers and other ranks in the Corps. The number of women officers is also high in this corps which functions as part of Military Training Directorate under Directorate General of Military Training.

(H.T., 16/11)

Specialist doctors in private sector can be visiting faculty

In a decision that opens a new window of opportunity for specialist doctors in the private sector, the medical education regulator has decided to allow them to teach MBBS and PG students in government and private medical colleges. The decision taken by the Medical Council of India-Board of Governors (BOG) is aimed at addressing the crippling shortage of teachers in medical colleges. At present, only full-time faculty in relevant disciplines can be hired. "Full-time faculty, in addition to teaching, are also responsible for clinical care in their college or hospital as well as research," a senior BOG official told this newspaper.

(N.I.E., 16/11)

Craze for guns going down in India; UP bucks the trend

Possession of private firearms or flaunting guns during celebrations might be perceived as a status symbol in many parts of the country, but a RTI reply has revealed a declining trend of 'gun culture' across India in last few years. Reply received from the Ministry of Home Affairs (MHA) to an RTI query by this newspaper has revealed that the trend of possessing private arms came down to nearly 30% between 2016 and 2019. BJP-ruled Uttar Pradesh is the only state that has bucked the trend. MHA data reveals the total arms licences issued in the year 2016 was 93,811 which came down to 24,028 in 2019 (till September). All the states have shown a declining trend of possessing private arms.

(N.I.E., 17/11)

Specialist doctors in private sector can be visiting faculty

In a decision that opens a new window of opportunity for specialist doctors in the private sector, the medical education regulator has decided to allow them to teach MBBS and PG students in government and private medical colleges. The decision taken by the Medical Council of India-Board

of Governors (BOG) is aimed at addressing the crippling shortage of teachers in medical colleges. At present, only full-time faculty in relevant disciplines can be hired. “Full-time faculty, in addition to teaching, are also responsible for clinical care in their college or hospital as well as research,” a senior BOG official told this newspaper.

(N.I.E., 17/11)

Sharad Arvind Bobde takes oath as 47th Chief Justice of India

Chief Justice of India Sharad A Bobde has been sworn-in by President Ram Nath Kovind at a simple ceremony at Rashtrapati Bhavan. Chief Justice Bobde, the eighth chief justice from Maharashtra, will have a tenure of a little over 18 months. Before his elevation to the top judicial post in the country, Chief Justice Bobde was part of the benches of the Supreme Court that delivered the historic verdict in the Ram Janmabhoomi-Babri Masjid title suit that ruled in favour of the construction of a Ram temple at Ayodhya and upheld the right to privacy as a fundamental right.

(H.T., 18/11)

UAE citizens can now get Indian visa on arrival

India has granted visa-on-arrival facility to the citizens of the United Arab Emirates (UAE) with an aim to enhance people-to-people contacts and trade relations, officials said. The visa-on-arrival facility for the nationals of the UAE came into effect from Saturday. It will be available for a period of up to 60 days with double entry for business, tourism, conference and medical purposes, a government official said. This facility is aimed at further strengthening people to people contacts and trade relations as well as strategic ties between the two countries. The visa-on-arrival will be available only to those UAE nationals who have earlier obtained an e-Visa or a normal paper visa for India, irrespective of whether the person actually visited India or not.

(N.I.E., 18/11)

Isro to launch Cartosat-3, 13 nanosatellites from US

India will launch its cartography satellite Cartosat-3 and 13 commercial nanosatellites into sun synchronous orbit on November 25, the Indian space agency said. According to the Indian Space Research Organisation (ISRO), its rocket Polar Satellite Launch Vehicle-XL variant (PSLV-XL) will put into orbit Cartosat-3 and 13 commercial nanosatellites from the US on November 25. The rocket is expected to lift off at 9.28 a.m. Cartosat-3 satellite is a third generation agile advanced satellite having high resolution imaging capability. The satellite will be placed in an orbit of 509 km at an inclination of 97.5 degrees.

(H.T., 19/11)

Government huddles to prevent another spike in bad air

The Union government said it will crack down on those violating anti-pollution rules over the next fortnight in an attempt to prevent another severe deterioration in air quality in the national capital during the winter season, a remark that followed a high-level meeting with officials from Delhi and neighbouring states. While the air quality in the National Capital Region (NCR) improved over the past two days, with pollutants being dispersed by high wind speeds, forecasts show that the pollution could again enter the “severe” zone by Thursday.

(H.T., 19/11)

Protests erupt in northeastern states against citizenship bill

Protests erupted against the contentious Citizenship (Amendment) Bill or CAB across the northeastern states on Monday, with the Centre slated to table the bill during the ongoing winter session of Parliament. The bill seeks to amend the Citizenship Act, 1955 and fast track the process under which non-Muslims from Bangladesh, Pakistan and Afghanistan can get Indian citizenship. The bill was passed by the Lok Sabha in January of this year but was not tabled in the Rajya Sabha. It lapsed after the term of the last Lok Sabha ended in May.

(H.T., 19/11)

SC recommends permanent commission for women in Army

The Supreme Court said the armed forces should consider granting permanent commission to women officers under the Short Service Commission before March 2020. The Army had notified permanent commission to women officers who join the forces under SSC, after March 2019. The court asked the Centre to look at the positive side of granting permanent commission to women officers with retrospective effect and expand the ambit of the benefit to those serving under SSC before March 2019. “It will show India in a different way on the world platform”, the Court observed.

(H., 20/11)

House panel to take up spyware issue

The Standing Committee on Information and Technology, headed by Shashi Tharoor, will meet to discuss the recent breach in WhatsApp using the Pegasus spyware. The committee has also received a representation from 17 persons who have come together on a common platform, Pegasus Targeted Persons. Officials from IT and Home Ministries have been summoned for the meeting. Kudankulam Nuclear Plant authorities too have been asked to depose. The nuclear power plant had reported a malware attack on its system.

(H., 20/11)

Cabinet gives green light to BPCL privatisation

The Cabinet Committee on Economic Affairs on wednesday gave the green signal for the privatisation of three public sector enterprises: Blue-chip oil marketing company Bharat Petroleum Corporation (BPCL), the Shipping Corporation of India (SCI) and cargo transport major Concor. The Cabinet also approved reducing the government's stake in select PSUs to below 51% while retaining management control.

(N.I.E., 21/11)

SEBI tightens company disclosure norms, hikes PMS investment limits

The Securities and Exchange Board of India (SEBI) on wednesday asked all listed companies to disclose within 24 hours, payment delays beyond 30 days. The regulator also decided to increase the net worth and minimum investment requirements for portfolio managers, while revising the timeline for completion of rights basis to 31 days.

(N.I.E., 21/11)

Govt refers surrogacy bill to select panel

After two days of exhaustive debate on whether the Surrogacy (Regulation) Bill, 2019, should be passed in its current form, the government referred it to a select committee of the Rajya Sabha. Union health minister, Dr Harsh Vardhan, moved a resolution referring to a select committee for further scrutiny of the bill that aims to ban commercial surrogacy. The bill bans commercial surrogacy and allows altruistic surrogacy, where the surrogate mother is a close relative who has been married and has had a child of her own. The proposed bill bans monetary exchange except for necessary medical expenses.

(H.T., 22/11)

Rajya Sabha marshals lose their military-style caps that offended army

Marshals in the Rajya Sabha have stopped wearing their peak caps as the first step in an ongoing review of their uniform ordered by chairman of parliament's upper House M Venkaiah Naidu this week. Their new uniform had sparked off criticism including from former Army chief General Ved Prakash Malik who had described the attire illegal and a security hazard. Naidu had taken note of this sentiment and ordered officials to revisit the military-style uniform. On Thursday, they appeared in the Rajya Sabha without their new peak caps.

(H.T., 22/11)

3 in 4 Indian adolescents not active enough: Study

Three in four adolescents and teens in India are not getting the one hour of daily exercise prescribed for optimal health, but they are still far more active than 11-17 year olds in the rest of the world, according to a new study. Globally, 81% of those surveyed were insufficiently physically active in 2016, with boys more active than girls. Around 77.6% boys were inactive, compared to 84.7% girls. In India, 73.9% children got “insufficient physical activity” in 2016, increasing their chances of being obese and developing heart disease, diabetes and mental health problems, including depression, according to a World Health Organisation analysis of 1.6 million students across 146 countries.

(H.T., 23/11)

India, China finalise 70 activities to celebrate 70 years of diplomatic ties

India and China will commemorate the 70th anniversary of the establishment of diplomatic relations next year with 70 celebratory activities, including cultural, religious and trade promotion events besides military exchanges. Considering the ancient trade links between Tamil Nadu and China's Fujian province, the two sides will engage in cooperative projects in studying ancient maritime links through establishment of sister-state relations between Tamil Nadu and Fujian province. Both the countries will explore the possibility of establishing an academy to study links between Tamil Nadu and Fujian province and conduct research on maritime links between the countries.

(E.T., 23/11)

It's time for a democratic demand for clean air

Members of Parliament in the Rajya Sabha, which is currently in session, debated air pollution. Besides the National Capital Region, which continues to suffer many days of severe air pollution, large swathes of the Indo-Gangetic plain are affected too. An MP from Maharashtra complained that even in a city like Pune, the air quality index in Hinjewadi (a major Information Technology hub) was over 400. Delhi has implemented another round of the Odd-Even scheme although claims that air pollution has significantly abated are unverifiable because of data gaps. That elected representatives are choosing to raise the issue shows that creating a democratic demand for clean air is beginning to find salience. Air pollution affects our health (there were 1.24 million related deaths in 2017) as well as economic growth. Using a 2013 World Bank estimate that the health cost of air pollution is 3% of the GDP, this amounts up to \$80 billion as of 2018.

(H.T., 24/11)

Supreme Court seeks Maharashtra governor's letter, decision on floor test tomorrow

The Supreme Court ordered the Centre to produce by Monday morning Maharashtra governor Bhagat Singh Koshyari's letter to Bharatiya Janata Party (BJP)'s Devendra Fadnavis to form a government in the state. A three-judge bench of the court also asked the central government to produce the letters of support by legislators submitted by Fadnavis to the governor. The court asked Solicitor General Tushar Mehta to produce letters of the governor on Monday 10.30 am. Mehta sought two days' time, a request that was declined by the court.

(H.T., 24/11)

India courts private hospitals to boost insurance programme

India will offer incentives to private hospitals to take part in the government's health insurance programme, potentially the biggest of its kind in the world, a senior government official told. Launched last year, the scheme is critical to Prime Minister Narendra Modi's plans to reform the country's health system, where private healthcare is too expensive for most people and public hospitals are overburdened and often dilapidated. The "Modicare" programme offers families health cover of up to 500,000 rupees (\$7,000) a year for serious ailments - a significant amount by Indian standards - but the scheme has struggled to gain traction.

(H.T., 25/11)

Centre eases cash limit for pilgrims visiting Kartarpur

The Centre has eased the cash restriction on pilgrims visiting Gurdwara Darbar Sahib through the Kartarpur Corridor. Earlier, a maximum amount of Rs 11,000 could be carried by pilgrims. As per the fresh electronic travel authorisation issued by the Ministry of home affairs, pilgrims travelling to Pakistan can now carry cash up to Rs 25,000. A counter has also been opened at the passenger terminal in India for exchanging Indian rupees with US dollars as Pakistan charges a service fee of USD 20 per head. Meanwhile, there has been an increase in footfall with as many as 1,470 pilgrims visiting Gurdwara Darbar Sahib, Kartarpur the highest number of Indian pilgrims since the opening of the corridor.

(H.T., 25/11)

Centre launches app-based coding programme for schoolchildren

Principal scientific adviser Vijay Raghavan's office launched a two-week training module titled CodeIndia on application-based programming for middle and intermediate level students across the country. Through CodeIndia, students will get to learn programming skills and develop an aptitude for building applications for various sectors like business, neuroscience, nuclear physics, artificial

intelligence, aerospace and others. CodeIndia will be utilised to develop a model curriculum for the human resource development ministry to be later introduced in the curriculum.

(H.T., 26/11)

1,000 dams on Ganga basin obstructing tributaries: Study

There are at least a thousand dams on the Ganga basin obstructing the flows of its various tributaries and adversely affecting the overall health of the river system, according to a recent assessment by researchers and experts from multiple organisations. “Rejuvenating Ganga — a citizen’s report” released during ongoing India Rivers Week, has put together an analysis of why flows in most rivers of the Ganga basin are dwindling, and recommended that the Centre make environmental flows mandatory for the entire basin and not just the main stem of the river.

(H.T., 26/11)

ISRO launches PSLV-C47 carrying Cartosat-3 and 13 nanosatellites from Sriharikota

India’s Polar Satellite Launch Vehicle-XL (PSLV-XL) rocket carrying advanced earth observation satellite Cartosat-3 and 13 US nanosatellites lifted off from the second launch pad of the rocket port here. At about 9.28 a.m. the 44.4 metre tall, weighing 320 ton PSLV-C47 rocket blasted off from the second launch pad at the country’s rocket port here. The launch was normal despite a clouded sky. According to ISRO, the 1,625 kg Cartosat-3 is an advanced agile satellite to obtain panchromatic and multispectral imagery with an operational life of five years.

(H.T., 27/11)

Devendra Fadnavis 1st CM in Maharashtra with shortest 2nd tenure

Devendra Fadnavis is likely to go down in the annals of Maharashtra history as the Chief Minister with the shortest second tenure, a mere three days. The BJP-led government helmed by Fadnavis and Ajit Pawar as his deputy was sworn in on Saturday morning. Ajit Pawar finally backed out of the alliance on Tuesday, after the Supreme Court ordered a floor test on Wednesday; the rest of his party MLAs had re-grouped under his uncle NCP chief Sharad Pawar, a day earlier.

(H.T., 27/11)

Lok Sabha passes bill to ban e-cigarettes

Amid a heated debate, the Lok Sabha passed a bill that aims to ban electronic cigarettes even as health minister Harsh Vardhan said such a measure was necessary to protect the youth from a new intoxication being promoted by companies as a “fashion”. The Prohibition of Electronic Cigarettes

(Production, Manufacture, Import, Export, Transport, Sale, Distribution, Storage and Advertisement) Bill, 2019, seeks to replace an ordinance issued on September 18. E-cigarettes that are technically called the Electronic Nicotine Delivery Devices (ENDS) is increasingly being seen by smokers as a harm reduction device, especially among the youth, with at least 900% growth in usage between 2011 and 2016 in the United States of America, making the government to take measures to curb its use in India.

(H.T., 28/11)

Government to push localisation of data after snooping row

The Union government is likely to cite the WhatsApp snooping controversy to push through with its plan to compel digital companies to store data of Indian users locally, which, according to officials aware of the developments, would have helped the administration carry out its own investigation in the incident. The mandatory data localisation rule is part of the provisions of the personal data protection law, which could be introduced for Parliament's approval during the ongoing Winter session. Multinational companies such as Amazon and Facebook have opposed the rule through prominent trade bodies that they are a part of.

(H.T., 28/11)

Government okays over Rs 22,000-crore military project deal

India set the ball rolling for purchasing weapons and systems worth Rs 22,800 crore to enhance the military's capabilities, a defence ministry spokesperson said. The Defence Acquisition Council, the defence ministry's top procurement body, green-lit the indigenous development and manufacturing of thermal imaging night sights for assault rifles to bolster the Make in India initiative. "The sights will be manufactured by the Indian private industry and used by troops deployed on the frontline... would enable troops to undertake long range accurate engagement in dark and all weather conditions thereby enhancing the night fighting capabilities," a release said.

(H.T., 29/11)

Government extends ban on insurgent outfit ULFA by five years

The Centre has extended the ban on the Assam-based insurgent outfit ULFA for five years for continuing subversive activities, including killings, kidnapping and extortions. In a notification, the Ministry of Home Affairs (MHA) said the ULFA has been indulging in various illegal and violent activities intended to disrupt the sovereignty and territorial integrity of India in furtherance of its objective of liberating Assam. The home ministry said in its notification that the ULFA has aligned

itself with other unlawful associations of Northeastern region to secede Assam from India and in pursuance of its aims and objectives, engaged in several unlawful and violent activities during the currency of its declaration as an unlawful association.

(H.T., 29/11)

India's GDP growth falls to 4.5%, lowest in 6 years

India's economy grew 4.5% in the July-September quarter (the second quarter of fiscal 2019-20), the slowest pace of expansion since March 2013, hurt by inadequate revival in consumption and stagnant investment, with only strong government spending preventing an even steeper slowdown. The latest numbers mark the longest continuous deceleration in gross domestic product (GDP) growth, which has been slowing for six straight quarters. The index of eight core sector industries contracted by 5.8% on a year-on-year basis in October. This is the second consecutive monthly contraction after September, when the index shrank 5.1%.

(H.T., 30/11)

Uddhav Thackeray-led Maharashtra govt to face floor test today

The Uddhav Thackeray-led Maharashtra Vikas Aghadi (MVA) government will face its floor test on Saturday, when a special two-day sitting of the legislative assembly begins. On Friday, Nationalist Congress Party (NCP) leader and former speaker Dilip Walse Patil was appointed pro-tem speaker, replacing the Bharatiya Janata Party (BJP)'s Kalidas Kolambkar who was appointed on the recommendation of the short-lived Devendra Fadnavis government sworn in on November 23. Ambegaon legislator Patil, serving his seventh term, will conduct the floor test through a head count.

(H.T., 30/11)

NEWS FROM OTHER STATES

CHHATTISGARH

Chhattisgarh CM forms panel to probe WhatsApp privacy breach

Chief Minister Bhupesh Baghel has formed a probe panel to investigate phone hacking complaints of Chhattisgarh-based right activists and also to look into a presentation Israeli cyber intelligence company NSO Group, which has been blamed for snooping, had made to top police officers in the state in 2017, according to an order issued in this regard. Chhattisgarh's principal secretary (home) Subrat Sahu would head the panel. Several rights activists, lawyers, and journalists on October 1 said that they had been identified as targets of phone hack aimed at snooping on them.

(H.T.,11 /11)

Chandigarh to establish more cradle points

The Union Territory Child Protection Society plans to establish more cradle facilities in Chandigarh for parents to surrender their children anonymously. "These cradle points are places where parents can drop their children without revealing their identity. But the children should be of less than two years old, so that they fit in a cradle," said Bisman Ahuja, the Programs Officer for the Union Territory Child Protection Services. "A lot of parents who wish to abandon their child due to various reasons cannot do so openly because it is illegal under the Juvenile Justice Act of 2015. They turn to illicit methods or just leave their children on the street which poses a threat to the child's life. By establishing a cradle point, these parents can make the decision to leave their children to the right authorities without fearing punishment," Ahuja added.

(I.E.,19/11)

DELHI

Delhi pollution: No respite as AQI remains 'severe' for fifth consecutive day

Delhi's air quality index (AQI) continued to remain in the 'severe' category Saturday and stood at 480 at 8 am, according to data by the System of Air Quality and Weather Forecasting And Research (SAFAR). A public health emergency was declared by the Supreme Court-mandated Environment Pollution (Prevention and Control) Authority (EPCA), which ordered a complete ban on construction till 6 am Tuesday. The EPCA's directions extended the existing ban — from 6 pm to 10 am — to the whole day till Tuesday morning. EPCA also ordered the closure of hot mix plants and

stone crushers, along with the closure of all industries that have still not shifted to using natural gas (except power plants) to avoid the addition of more pollutants to the air. On the account of poor air quality, the Delhi government ordered that all schools in the city remain shut till November 5 and distributed 50 lakh masks to students. The actions are a part of a series of incremental steps to be taken under the Graded Response Action Plan (GRAP) as the quality of the air deteriorates. However, according to officials at IMD, the city is expected to see some relief by Monday evening with an increase in wind speed.

(I.E., 2/11)

No respite, air pollution continues its choking grip on Delhi

Despite a light drizzle, the air emergency continued in Delhi on Sunday morning as a thick layer of smog engulfed the city with the air quality index (AQI) reaching 473 at 9 am, according to Central Pollution Control Board (CPCB) data. The air quality at most monitoring stations on Sunday morning was in the 'severe' category. At ITO the AQI levels were 488, while at Anand Vihar and RK Puram the levels were 483 and 457 respectively as the national capital continued to grapple with its annual nightmare. The brief improvement on Saturday, with the overall AQI of the city settled at 399, in the 'very poor' category, did not last long and after 9 pm on Saturday the pollution levels started rising again. On Friday, Delhi witnessed the worst air in two years with the AQI being recorded as 484, the worst since November 2017 when it was 486. "By 8.30 pm on Saturday the wind speed had dropped to around 6 kmph. As the wind speed dropped, pollutants again started accumulating," said a senior official of the India Meteorological department (IMD) explained. An increase in wind speed and sporadic rain in some parts of Delhi and the national capital region (NCR) had helped bring air pollution out of the "emergency" status on Saturday, but weather officials and meteorologists warned the crisis is not over yet.

(H.T., 4/11)

Horn Not OK in Shimla, to cost defaulters dear

If you are found unnecessarily honking in the Himachal Pradesh capital, you will be fined as the state government is observing the Horn Not OK drive to generate awareness about noise pollution. During the drive, the department of environment, science and technology will organise a series of events in tourist resorts of Shimla and Manali till November 20. This campaign was launched by chief minister Jai Ram Thakur in August last year to create awareness among common citizens and tourists about the ill-effects of noise pollution. State environment, science and technology director DC Rana said the awareness campaign will be extended to school children. Besides lectures and activities during the morning assembly, they will be given stickers of Horn Not OK to be affixed on their parents' cars. Debate, declamation, painting and essay writing on noise

pollution will also be part of this campaign. Rana said the traffic police will impose fines in Shimla for the use of pressure horns and unnecessary honking.

(H.T., 4/11)

Delhi pollution: Protesters at India Gate demand government action

In the wake of the air pollution reaching alarming levels in Delhi, hundreds of people gathered near the Amar Jawan Jyoti at India Gate Tuesday evening, demanding government action. My eyes and lungs are burning while I talk right now," said Aman Sharma, a student at the protest. "I suffer from rhinitis, which has gotten worse due to the present situation. There is no need for us children to be here, demanding clean air to breathe. Air pollution is a political, environmental, national, human rights issue. Why do we have to protest or things as basic as clean air?" Talking about the AAP government's odd-even road rationing scheme, which came into effect since yesterday, a resident of Golf Links, a posh locality in the city, is worried about how people in her neighbourhood are using fake number plates to escape the law. "These are all rich, upper class people who do not want to comply with the law," she said. Tamseel Hussain, from the NGO Let Me Breathe, said that the protest is a reflection of people's anger. Manisha, who studies in a government school, is worried about her future in a city which is getting worse day by day. "It is very difficult to step outdoors without a mask. Breathing in this air is equivalent to killing yourself," she said.

(I.E., 6/11)

BEST receives 'ladies special buses', to be inducted into service soon

The three "all women special" buses received by Brihanmumbai Electrical Supply and Transport (BEST) under Tejaswini scheme of State government will be inducted on existing routes to improve bus frequency. BEST is in the process of procuring a total of 37 diesel powered buses, of which three have reached Mumbai from the dealer in Jaipur. These buses will first be registered with the regional transport office, which is expected to take about 15 days, and then will be inducted into the service. "There is no need for new routes, as there are multiple routes on which only ladies special buses run," a BEST official said. "These buses will be used to enhance frequency on existing routes." The buses will cover all business districts such as Nariman Point and Bandra-Kurla Complex.

(I.E., 7/11)

HARYANA

MCG makes use of plastic waste a must for paving roads in Gurugram

Nearly a year after it constructed the city's first-ever plastic road in Sector 51, the Municipal Corporation of Gurugram (MCG) has now made the use of plastic waste mandatory in the

construction of arterial roads. MCG chief engineer Raman Sharma said that henceforth all tenders will be floated with this clause and the concessionaires will have to procure plastic waste from MCG's shredding centre in Begumpur Khatola. "In December last year, we had constructed the first-ever plastic road in the city, a 100-metre stretch in Sector 51. We found plastic roads to be extremely durable. The use of plastic lowered our maintenance costs as it does not allow water to stagnate and form potholes. Hence, we have passed a rule mandating the use of plastic in road construction falling under MCG's jurisdiction," said Sharma. The development comes in the backdrop of MCG starting construction of 10-kilometre roads with plastic waste — four km in Sushant Lok 1 and six km in Palam Vihar last week. The shredding centre operated by KK Plastics, MCG's concessionaire, sells plastic at ₹23 per kg. Opened on May 18, the centre has so far sold 26 tonnes of plastic waste. Ten tonnes of plastic has been procured by the MCG, six tonnes by civic authorities in Noida, one tonne by civic authorities in Okhla, one tonne by the National Highways Authority of India (NHAI) for the Sohna elevated road project and eight tonne for the Delhi-Meerut expressway, said officials of the company. Last month, the Union ministry of road transport and highways had announced it would be using plastic waste in the construction of highways across India.

(H.T.,13/11)

Haryana starts plans to develop Gurugram 2.0

Back in the saddle, the Haryana government is sketching the blue print of a "Dream City", an urban settlement flanking Gurugram in the south. Conceived to ease pressures of urbanization on Delhi and Gurugram, the proposed city is being touted as Gurugram 2.0. The new urban centre is proposed to come up on about 50,000 hectares of 159 villages of Rewari, Gurgaon and Mewat, officials said. The city would be developed as a Smart City with a comfortable living environment – shaded streets and ample space of pedestrians. Issues like seismic vulnerability, water scarcity, transportation would be kept in mind during the planning stages. Besides, the development and planning strategy would consider the existing villages and towns to ensure a reciprocal relationship between urban and rural areas.

(H.T., 28/11)

Chandigarh railway station now 'visually-impaired friendly'

The Chandigarh railway station has become 'visually-impaired friendly' with the inauguration of a Braille-enabled tactile map, platform indicators, train itinerary sign, and general signages. Pancham Cajla, founder member of the NGO, Anuprayas, which initiated the project, said the tactile map is the blueprint of the railway station raised surfaces that describes the distance and location of the entrance, platforms, counters, washrooms, etc. "The map will let visually-impaired persons know where they are, which side to turn to and how many steps to take to reach a help desk," Cajla said,

adding that general braille signs for washrooms, waiting rooms, shops along the railings of the staircase will help them get to various platforms.

(H.T., 29/11)

Chandigarh admn plans dedicated lanes for ambulances

In order to give hindrance-free way to ambulances, the UT administration is actively considering the creation of dedicated lanes for these on city roads. "Ambulances have no way on city roads, particularly, during peak traffic-hour situations. Hospitals in Panchkula and Mohali tend to refer a large number of their patients to Post Graduate Institute of Medical Education and Research and Government Medical College and Hospital, Sector 32, for urgent treatment. But crucial minutes for saving a patient's life are lost due to ambulances stuck in traffic. For solving this problem, dedicated lanes for ambulances are being considered," said a senior UT official privy to the development.

(H.T., 25/11)

JHARKHAND

Centre of excellence for malnourished children

To provide special treatment to children suffering from serious malnourishment in Jharkhand, National Health Mission will establish a centre of excellence at Rajendra Institute of Medical Sciences (RIMS) in Ranchi. Officials claimed that formal approval for the Centre has been obtained from RIMS administration. Initially, the centre will have 10 beds where children suffering from serious malnourishment will be referred from malnourishment treatment centres across the state.

(N.I.E., 09/11)

Parks to be developed in mining zones

Park will be developed at places where mining work has been completed in Jharkhand. CM Raghubar Das has asked the mining companies to follow norms and develop parks where mining has been completed. Das said that people have no option but to live in dust in mining areas, therefore, efforts should be made to get rid of the dust. According to rules, park or public utility places has to be developed in the areas where mining has been completed, but the norms are being ignored and coal dust is causing hazardous diseases among people living in the mining areas.

(N.I.E., 09/11)

EC to roll out booth app for Assembly polls

To ensure transparency, clarity and convenience in the voting process, the Election Commission(EC) will, for the first time in its history of conducting elections in the country, introduce the booth application for the Jharkhand Assembly elections. The app, to be used in 15 Assembly Constituencies would enable voters to avail timely information on when is the right or convenient time to cast their votes in their designated booths. By giving them all necessary information, the app will not only help voters reach their booths on time but will also save the whole panel the hassle of having to reach out to them in a bid to draw them to the polling stations.

(N.I.E.,21/11)

KARNATAKA

Railway Board gives clearance to establish Bengaluru suburban rail

The Railway Board gave clearance to establish Bengaluru suburban rail, said Union Minister of State for Railways Suresh Angadi. "In order to fast track the Bengaluru Suburban Rail, the extended railway board met today and gave its clearance," tweeted Angadi. Assuring Bengaluru residents, Angadi said he will make all efforts with Union Railway Minister Piyush Goyal to ensure the implementation of Bengaluru suburban rail at the earliest. Thanking Angadi, Bengaluru South MP Tejasvi Surya tweeted, "Karnataka is lucky to have him (Angadi) handling the railway ministry." Surya expressed hope that Bengaluru suburban rail will be completed during Angadi's tenure and help the city dwellers achieve ease of living. The 148 km Bengaluru suburban rail proposal with four corridors has been a much delayed project, languishing for decades. The four proposed corridors include KSR Bengaluru city to Devanahalli, Chikkabanavara to Yeshwantpur to Byappanahalli, Heelalige to Yelahanka to Rajanukunte and Kengeri to KSR Bengaluru to Whitefield.

(H.T., 5/11)

Bengaluru gets new Anti-Terrorist Cell to deal with terror cases

Bengaluru City Police now has a new Anti-Terrorist Cell (ATC). The City Crime Branch (CCB) added three new wings — Anti Narcotics Wing, Women Protection wing, and the Anti Terrorist Cell. The decision of setting up a separate cell to deal with terror cases was taken in a recent review meeting with Karnataka Home Minister Basavaraj Bommai. According to the police sources, the development of setting up an ATC comes after the National Investigation Agency (NIA) announced the presence of Jamaat-ul-Mujahideen Bangladesh (JMB) in several states, including Karnataka. On October 14, the NIA announced that Karnataka was among the states that were on the banned terror outfit JMB's radar to spread its terror network in. The terror group had reportedly set up hideouts in Bengaluru and had even carried out training sessions in Krishnagiri hills along Karnataka's border with Tamil Nadu. Apart from

Bengaluru, cities, like Mumbai, New Delhi, and Chennai also have dedicated ATCs. Earlier, Bommai had said that about 36% of the total crime incidents in Karnataka are being reported from Bengaluru city. The ATC would work in tandem with the NIA and added that all precautionary measures would be taken.

(I.E., 6/11)

Bengaluru: 85 roads to get smart parking system to tackle traffic

To tackle the surge in the number of vehicles and attendant parking issues across Bengaluru, the Bruhat Bengaluru Mahanagara Palike (BBMP) has decided to implement the smart parking system for vehicles on 85 roads in the Central Business District (CBD). As the pilot project, Kasturba Road in CBD will get the smart parking project by the month-end. Later, the BBMP will set up the smart parking facilities phase-wise on 85 roads across the city. The project was first announced during the presentation of the state budget in February this year by the then Chief Minister HD Kumaraswamy. According to the civic body, the parking spaces will be equipped with sensors installed along the roads, which will send information about available slots to the display boards on the streets, and also to a dedicated mobile app which can be downloaded by the vehicle users. The driver will get the information about parking availability through the display boards and updates in the app. The driver can pay the fee through the app online or on the spot by swiping their debit, credit cards or smart cards in the parking meter. The BBMP is expecting the revenue of Rs 315 crores in 10 years by the smart parking project. The company, which has received the tender, will construct the parking infrastructure, develop the software and equipment along with running the smart parking.

(I.E., 12/11)

Book those who put up illegal ads: Karnataka HC

Cracking down hard on visual pollution in Bengaluru and other parts of the state, the Karnataka High Court directed the State Government to register criminal cases against those putting up advertisements on billboards, banners, hoardings, flexes and posters. The court also said action should be taken immediately to remove such illegal advertisements. The court directed the government to issue necessary instructions to the police authorities across the state to register FIRs under Section 3 of the Karnataka Open Places (Prevention of Disfigurement) Act immediately, upon receiving complaints regarding illegal advertisements from the public authorities.

(N.I.E., 23/11)

MAHARASHTRA

First-of-its-kind facility in Pune: Hospital starts rehab centre for cognitive, memory issues

The Sancheti Institute of Orthopaedics and Rehabilitation has started a Memory and Cognitive Rehabilitation Center, the first of its kind in Pune, in association with neuropsychologist Mangal Kardile. The programme

will help rehabilitate people suffering from memory-related and cognitive deficits due to reasons such as epilepsy, developmental disorders, migraines, strokes, Parkinson's disease, dementia, Alzheimer's, rare brain infections and trauma injuries. The centre is equipped with tools including the award-winning BrainNext Tool Kit developed by Dr Mangal Kardile. The BrainNext concept has been recognised by the Indian Academy of Neurology and was recently conferred the first Neurorehabilitation Innovation of the Year Award. "Memory and cognitive deficits arise due to various reasons and can be in forms such as scholastic difficulties, behavioural problems, forgetfulness, difficulty remembering faces and places, locations and routes, aggression, frustration, depression and apathy and lack of fluency in speech. The BrainNext Tool Kit comprises of more than 500 brain exercises, divided into 18 sets, and is designed to understand memory and cognitive impairment early. The same tools are used to correct the deficit. They are suitable for almost all age groups from 6 months and above", said Kardile.

(H.T., 8/11)

Mumbai colleges go the green way, adopt villages

Amid rising concerns over climate change, college students from the city have started to adopt villages and plant trees on and off campus, in addition to the regular awareness programmes. Recently, students of RD National College in Bandra conducted a five-day environment enrichment programme, planting around 1,700 plants in their adopted village in Mangaon. "Students first found donors and after buying the plants, tied up with local farmers to ensure the trees are maintained well," said Vijendra Shekhawat, head, National Service Scheme (NSS). The UGC had reiterated the 'One Student, One Tree' concept, where college students plant as well as nurture at least one tree during their stay on campus.

(H.T., 11 /11)

Cruise tourism hub

Mumbai is rapidly gaining fame as a cruise tourism hub. In the past four years, there has been a 78% rise in cruise traffic in India. According to the Mumbai Port Trust, from 128 cruise callings in 2015-16 that catered to 1.25 lakh passengers, India's five major ports are now looking at 593 cruise callings in 2019-20, catered to 4.18 lakh passengers. In Mumbai, 40 cruise ships catered to 37,820 passengers in 2015-16 and the number has now increased to 259 cruise ships catering to 108 lakh passengers.

(N.I.E., 20/11)

MMRDA to boost Metro travel with bicycles, bus connectivity

Come January 2020, you can rent a bike or take a bus from the Mumbai metro stations to your office/home. The Mumbai Metropolitan Region Development Authority (MMRDA) announced the winners of a mobility challenge launched in July this year. The winning start-ups, which include a bike-sharing mobile application, a bus aggregator and a face-recognition system, will be

implemented on a pilot basis at select stations on the Metro-1 line (Versova-Andheri-Ghatkopar) in a month. The pilot will be tested for three months.

(H.T.,22/11)

Govt has Maha plan to conserve migratory birds, their habitats

The Maharashtra government proposed an action plan for the conservation of migratory birds and their habitats within the state along the Central Asian Flyway (CAF). CAF covers migratory bird routes across 30 countries, with maximum routes passing through India. The proposal was presented by representatives of the state forest department before the International Conference on Wetlands and Migratory birds in Lonavala. The state's action plan consists of six objectives – species conservation, habitat conservation, capacity building (training forest officers), communication and outreach, research and monitoring, and international cooperation..

(H.T.,22/11)

Devendra Fadnavis takes oath as Maharashtra CM, Ajit Pawar as his deputy

BJP's Devendra Fadnavis was sworn in as Maharashtra chief minister and NCP's Ajit Pawar as his deputy in an early morning political strike that stunned the Shiv Sena and Congress. This came just hours after the Shiv Sena, NCP and Congress went through the final motions of forming a new coalition government with NCP chief Sharad Pawar saying there was "unanimity" over Uddhav Thackeray as chief minister. Ajit Pawar, nephew of Sharad Pawar, had justified his decision to join the BJP-led government saying: "I took this decision as the discussions of the alliance of the three parties Congress, NCP and Shiv Sena was not ending. There was a need to give a stable government in Maharashtra."

(E.T., 23/11)

Schools in Maharashtra asked to do self-assessment under Centre's initiative

The state education department has asked all schools in Maharashtra to complete their self-evaluation for the central government's National Programme on School Standards and Evaluation (also known as Shaala Siddhi) initiative. Schools have to assess their performance on some important teaching-learning parameters. As part of the self-evaluation, all stakeholders including head teacher/ principal, teachers, students, parents and members of the school management committee have to participate in the process. Schools have to assess their performance on various outcomes. From entering infrastructural details to assessing learning levels of students at various classes in some key subjects is essential under the system. At the end of self-evaluation, schools have to enter the data on a centralised portal.

(H.T., 24/11)

Law students to learn Indian art of advocacy

Students enrolled in the bachelors laws programme at the Maharashtra National Law University in Nagpur will soon learn the ancient Indian logic of arriving at truth in a lawsuit. After decades of imparting legal knowledge sourced from ancient Greek and Latin principles, this is the first time any school here will attempt to teach aspiring lawyers how to apply Indian logic to analyse legal propositions. Ancient Indian logic takes within its sweep the Baudhic and Jain knowledge systems that prescribe ways to arrive at the truth. A separate department called the Centre for Shastric Studies and Research in Law has been set up at the university to identify the principles to be included in various subjects such as the Indian Evidence Act, Administrative Law, Company Law, even the Indian Constitution.

(H.T., 25/11)

State: Won't give permits to autos to ply school kids

Permits will not be granted to autorickshaws to ply students to and from school, the government assured the Bombay high court (HC), adding that a special drive will be undertaken to stop three-wheelers from ferrying schoolchildren. The state was responding to a public interest litigation (PIL) filed by PTA United Forum, which works for safe transportation of school children. In the PIL, the forum pointed out that in Maharashtra, smaller vehicles are allowed to ferry children to and from schools, which is unsafe. In 2011, the state government framed rules laying down guidelines for safe transportation of school children. The rules provide duties of the bus conductor and attendants, and also list safety measures like compulsory women attendants for buses ferrying girl students.

(H.T., 26/11)

Maharashtra gets new govt; all eyes now on trust vote, portfolios for ministers

After forming the government, the next big task for the Maharashtra Vikas Aghadi (MVA) will be to get its trust vote passed on the floor of the Assembly, followed by expansion of the Uddhav Thackeray-led ministry. The MVA government is likely to convene a special session of the Maharashtra Legislature in the next few days. While staking claim with Governor BS Koshiyari, the three-party alliance had submitted letters of support of 166 MLAs. The Governor has given the MVA seven days, till December 3, to submit proof of the support. The MVA plans to pass the trust vote by convening a special session in the next couple of days. In the wake of an attempt of a split in the NCP, leaders from the three parties are trading cautiously.

(H.T., 29/11)

City to get a junior ‘bicycle mayor’ by February 2020

To encourage cycling among children, the city will get a junior ‘bicycle mayor’ in February 2020. The mayor will be aged between nine and 16. The world’s first junior bicycle mayor was selected in Amsterdam. In India, Gujarat’s Valsad was the first city to get a junior bicycle mayor in September 2019. The initiative was started by Amsterdam-based BYCS to make “cities fit for children” and close to 50 bicycle mayors reportedly have adopted the theme. BYCS is a social enterprise working towards increasing use of cycles in cities across the world.

(H.T., 30/11)

MADHYA PRADESH

Kartarpur Gurudwara included in state-sponsored travel scheme of Madhya Pradesh

The Kamal Nath-led Congress government in Madhya Pradesh decided to include the recently-opened Gurudwara Darbar Sahib Kartarpur in Pakistan among the list of pilgrimages covered under the existing Mukhyamantri Teerth Darshan Scheme. The Mukhyamantri Teerth Darshan Scheme, started by the Shivraj Singh Chouhan-led BJP government in September 2012 is an ambitious pilgrimage scheme which facilitates state-sponsored tours to religious locations for elderly citizens (aged above 60 years) of the central Indian state. It’s one-time assistance in a lifetime to Madhya Pradesh-domiciled senior citizens to visit a pilgrimage of their choice outside the state.

(H.T.,14/11)

Madhya Pradesh plans air-conditioned spaces for tipplers to boost revenue

The Madhya Pradesh government plans to soon open air-conditioned drinking spaces next to wine shops selling branded alcohol in a bid to boost excise revenue, officials said even as the move drew flak from the opposition Bharatiya Janata Party (BJP) which termed it as “retrograde”. According to a state government official familiar with the development, a decision has been taken to provide the space (called Ahata in local parlance) for drinking next to Indian Made Foreign Liquor (IMFL) shops. The government already has a provision for similar facility next to shops selling country made liquor in the state which were opened during the reign of the previous BJP government. But these ahatas are not air conditioned.

(H.T.,16/11)

Madhya Pradesh plans air-conditioned spaces for tipplers to boost revenue

The Madhya Pradesh government plans to soon open air-conditioned drinking spaces next to wine shops selling branded alcohol in a bid to boost excise revenue, officials said even as the move drew flak from the opposition Bharatiya Janata Party (BJP) which termed it as “retrograde”. According to a state government official familiar with the development, a decision has been taken to provide the space (called Ahata in local parlance) for drinking next to Indian Made Foreign Liquor (IMFL) shops. The government already has a provision for similar facility next to shops selling country made liquor in the state which were opened during the reign of the previous BJP government. But these ahatas are not air conditioned.

(H.T.,18/11)

MEGHALAYA

Meghalaya replicates IPL regime for outsiders

Non-resident visitors coming to Meghalaya will need to register themselves before entering the state, similar to the Inner Line Permit system in Arunachal Pradesh, Nagaland and Mizoram. The Cabinet approved the amended Meghalaya Residents, Safety and Security Act, 2016. The decision was made following consultations with different stakeholders, including political parties and tribal bodies. According to the amended, Safety and Security Act, 2016, an outsider willing to stay in the state for more than a day, will be required to furnish necessary documents to the government.

(H., 03/11)

ODISHA

Odisha hit by over nine lakh lightning strikes this year

Five states accounted for half of the lightning strikes in India in 2019 led by Odisha with 9,37,462 or about 16% of the cloud-to-ground strikes. This is among the findings of an analysis of lightning strikes in India—the most widespread killer among natural calamities – from January to August by the private weather agency Skymet. There were 20 million lightning strikes in that period, with 72% of them being instances of ‘in-cloud’ lightning. In-cloud strikes result from a friction in a cloud, whereas cloud-to-ground ones, which are responsible for deaths, happen when electric charges travel to the ground. Odisha accounts for nearly 7,00,000 more total lightning strikes than the second-placed West Bengal, though it had only 3,50,000 more of the cloud-to-ground strikes. Jharkhand, Andhra Pradesh and Madhya Pradesh accounted for the rest.

(H., 10/11)

Odisha malnutrition problem requires urgent intervention

The malnutrition problem in Odisha, especially in rural areas, is a public health emergency and requires urgent interventions, experts working in the field of child nutrition told. As per the National Family Health Survey-4 the total number of under five children in Odisha suffering from severe wasting has increased from 5.2 percent to 60.4 percent in the last 10 years. As a result the state is leading to high rates in malnutrition, poor health and hunger. There is an urgent need to streamline community-based management of acute malnutrition guidelines as a routine part of the government system.

(D.C., 20/11)

Hospitals to get Aadhaar centres to enrol newborn

The State Government decided to open Aadhaar facilitation centres at hospitals and urban local bodies to get newborn babies enrolled for Aadhaar. This was decided at the State level Unique Identification Implementation (UDAI) committee meeting held under the chairmanship of Chief Secretary Asit Tripathy in Lokseba Bhawan here. "It has been decided that Aadhaar facilitation centres would be opened at hospitals and urban local bodies for Aadhaar generation at the time of birth and issue of birth certificates. For this purpose, new updated kits would be procured. Target was set to roll out the process for registration by January, 2020," said IT Secretary Monoj Kumar Mishra.

(N.I.E., 27/11)

PUNJAB

Change name of Chandigarh airport, appeals Sikh group

THE SRI Guru Granth Sahib Seva Society on Tuesday appealed the Central Government and the governments of Punjab and Haryana to come together and support their proposal of renaming the Chandigarh International Airport as Guru Nanak Dev Ji International Airport on the occasion of 550th birth anniversary of Guru Nanak Dev. General Secretary of Sri Guru Granth Sahib Seva Society, H S Sabharwal, while addressing a press conference related to the demand, said that they had written to various authorities including the Chief Minister of Punjab, Captain Amrinder Singh and the Chief Minister of Haryana, Manohar Lal Khattar for the purpose. "If we can dedicate this to Guru Nanak Dev, there cannot be a bigger achievement than it during the ongoing celebrations," he said.

(I.E., 1/11)

Punjab: House resolves to allow Sikh women to perform kirtan at Golden Temple

The Punjab Assembly unanimously passed a resolution urging the Akal Takht and the Shiromani Gurdwara Parbandhak Committee (SGPC) to allow Sikh women to perform kirtan sewa at the Golden Temple in Amritsar even. Only Shiromani Akali Dal (SAD) opposed the resolution saying it cast aspersions on the temporal seat of the Sikhs. Moving the resolution during the special session of the Vidhan Sabha, Cabinet minister Tript Rajinder Singh Bajwa said Guru Nanak Dev fought against caste and gender inequality throughout his life and this discrimination against women should also end on his 550th Parkash Purab. He said the resolution was aimed at the 'baani siddhant virodh' that led to gender discrimination. Only Sikh men perform kirtan at the Golden Temple as of now. The resolution, which was endorsed by Aam Aadmi Party (AAP) and Lok Insaaf Party (LIP) members, was passed by the Assembly passed by voice vote. The SAD, which earlier objected to the wording of the resolution, later came out in support.

(I.E., 8/11)

Chandigarh considers converting leasehold properties of civic body into freehold

THE UT Administration is considering converting leasehold properties of Municipal Corporation into freehold. As many as 500 properties of the corporation and about 50 acres of land are lying vacant and not getting any takers. UT Adviser Manoj Parida told Chandigarh Newslines, "Yes, the Municipal Corporation has put forth this issue before the Administrator as well. We are considering it as it will help them earn revenue." The issue was raised when UT Administrator V P Singh Badnore had called all the municipal councillors and officials to announce financial help of Rs 152 crore to the civic body. At that time, officials had said that a lot of revenue can be generated for the civic body and they need not depend on special grants if the vacant properties are rented out. Municipal Commissioner K K Yadav said, "This issue will be discussed in the General House this time. Our all properties are lying vacant because they are leasehold and bidders don't come forward for it. There are about 50 acres of land in Manimajra pockets as well. About eight pockets are there."

(I.E.,12/11)

Only 700 pilgrims cross over by Kartarpur Corridor despite fee waiver on Parkash Purb

Barely three days after the opening of the Kartarpur Corridor, only 700 Indian pilgrims crossed over to Pakistan to visit Darbar Sahib gurdwara even though Pakistani authorities waived a \$20 service fee and doubled the number of pilgrims who can use the facility on the 550th birth anniversary of Guru Nanak. Indian officials cited the online registration process and the requirement of passports to register as two major reasons for the low footfall for the corridor, which gives Indians visa-free access to the gurdwara built at the spot when the founder of Sikhism spent the last 18 years of his life. On Sunday and Monday, as few as 250 and 122 Indian pilgrims went to Kartarpur through the corridor that was

thrown open on November 9. Thousands of pilgrims from India and other country had attended the inauguration ceremony in Pakistan that was addressed by Prime Minister Narendra Modi. On Tuesday, more than 40,000 devotees, who paid obeisance at the Gurdwara Chola Sahib and Gurdwara Darbar Sahib in Dera Baba Nanak had a glimpse of the Kartarpur gurdwara from the 'darshan asthan', a raised platform near the zero line, with binoculars installed by the Border Security Force (BSF).

(H.T.,13/11)

Punjab to use optical satellite images for clearer picture on farm fires

The number of farmers facing action for burning paddy stubble is likely to increase significantly soon as the Punjab Remote Sensing Centre (PRSC) in Ludhiana is preparing optical satellite imagery (OSI) database to identify specific affected areas. "Thermal imagery system sends us a daily report of active fires in the fields that are forwarded to the district authorities for further action. However, delay in official field inspections and ploughing of fields by farmers immediately after setting the stubble afire are the main reasons behind non-detection of farm fires. But OSI will enable us to analyse better about areas actually put under fire," says Verma.

(H.T.,16/11)

Councillors to get Rs 1 cr each from special grant for development works

More than 50 per cent of special funds given by UT Administrator V P Singh Badnore for urgent development works are now at the disposal of the councillors. For, a few days after UT Administrator V P Singh Badnore announced a special grant to the cash-starved Chandigarh Municipal Corporation, Mayor Rajesh Kalia announced that every councillor will get Rs 1 crore each from this fund to get works done in their ward as per their discretion. This way, a whopping Rs 26 crore of the Rs 50 crore meant for development works will go to the councillors who will spend these as per their will.

(P.,17/11)

RAJASTHAN

Sambhar bird tragedy impacts salt industry

The bird tragedy at the Sambhar Lake in Rajasthan has severely impacted the salt industry in the area. A ban has been imposed on trading salt as authorities suspect the new crop could be contaminated. Nearly 40,000 people are employed in the salt industry that has an annual turnover that runs into thousands of crores. Over 18,000 birds died near the Sambhar Lake and an investigation revealed that Avian Botulism germs were responsible for the deaths. The Salt Commissionerate issued circulars to over a 1,000 units producing salt.

(N.I.E., 27/11)

TAMIL NADU

In Tamil Nadu, students to get ten-minute break for drinking water

In a novel initiative, school students in Tamil Nadu will get a 10-minute break to drink water at regular intervals to ensure that they stay hydrated, state School Education Minister KA Sengottaiyan said on Thursday. "The break will be given between classes facilitating them to drink water. This will help them stay hydrated and healthy," he told reporters on the sidelines of Children's Day celebrations in Chennai. Kerala has a similar system of ringing of a 'Water Bell', which serves as a reminder for students to drink water. Karnataka announced earlier this week that it would follow the Kerala model.

(H.T.,15/11)

TELANGANA

Telangana Legislative Assembly is now plastic-free zone

At the meeting of the Legislative Committee on Environment and Wildlife Conservation the Telangana Assembly precincts were declared plastic-free. During the meeting convened at the Assembly, Speaker Pocharam Srinivas Reddy announced that plastic materials will not be used in the Assembly precincts and items like plastic bottles will be replaced with those made from eco-friendly material, like glass. The need for increasing the number of sewage as well as the industrial effluent treatment plants in the State was also stressed in the meeting.

(N.I.E.,19/11)

Telangana to get Rs 10 crore Central aid to tackle air pollution

The Central government will give Rs 10 crore to the State in the current financial year for installing Ambient Air Quality Monitoring Stations (AAQMS) at 28 places and also for other related activities to reduce the air pollution. Minister of State for Environment Forest and Climate Change Babul Supriyo said this to an unstarred question raised by TRS MP G Ranjith Reddy in Lok Sabha on Friday. The ministry launched National Clean Air Programme (NCAP) under the Central Sector 'Control of Pollution' Scheme.

(H.T., 30/11)

UTTARAKHAND

Back to basics, Uttarakhand to criminalize usage of chemical fertilisers

Uttarakhand government in a bid to go organic, has passed a law which criminalizes usage of chemicals in the form of fertilisers or pesticides in selected areas. The aim is to make the hill state

100 per cent organic. The act titled as Organic Agriculture Act 2019 will come into force soon. The law will impose Rs 1 lakh fine and a prison sentence of one year for those who violate the law by using chemical fertilizers, insecticides or pesticides in blocks notified by the state government as organic blocks. At first, the initiative will be implemented in total 8 blocks across the hill state.

(N.I.E.,15/11)

Uttarakhand government starts virtual classroom to mitigate teacher shortage

Benefitting around 1.90 lakh students from classes 6-12, the Uttarakhand government started the Virtual Classroom Project, an online method of teaching, where teachers sitting in special studios in Dehradun will teach students live. This project was started under the Information and Communication Technology scheme of 'Samagra Sikshar Abhiyan' in the state. While launching the project, which in the initial phase covers 150 schools, chief minister Trivendra Singh Rawat inaugurated the first such studio in Dehradun. At present, the project covers 150 schools, which will be expanded to 500 schools within one month.

(H.T.,17/11)

UTTAR PRADESH

Over 250 vehicles with casteist and aggressive words challaned in Noida and Greater Noida

Over 250 vehicles, including two wheelers, having casteist or "aggressive" remarks or tampered number plates were penalised in Noida and Greater Noida on Friday, police said. The action was taken across Gautam Buddha Nagar as part of the district police's ongoing 'Operation Clean' to ensure hassle-free traffic and check crime, the officials said. "As many as 133 vehicles, 100 in urban areas and 33 in rural areas, were challaned for having casteist remarks or words on them. Another 91 challans, 78 in urban areas and 13 in rural areas, were issued against those having aggressive remarks on their vehicles. Also, 56 challans were slapped against owners of vehicles which were found having tampered number plates," a police spokesperson said. The police also carried out inspections at major jewellery shops, fuel stations and markets from 11 am till 11 pm as it stepped up security checks and patrolling in view of Diwali festivities. "The practice of writing casteist words or aggressive remarks on number plates needs to be discouraged. Such writings create a feeling of insecurity among people and becomes a nuisance. Hence, we have taken action against them," Senior Superintendent of Police, Gautam Buddha Nagar, Vaibhav Krishna said. He said similar action would continue in the coming days and appealed to people to abide by the law and follow traffic rules for hassle-free movement.

(H.T., 1/11)

Ayodhya verdict: Security beefed up across UP, DGP says monitoring suspicious elements

With the Supreme Court verdict in Ram Janmabhoomi-Babri Masjid title suit case expected soon, UP Director General Police Om Prakash Singh Monday said all security arrangements were in place and directions had been issued to all district police chiefs, DIG ranges and ADG zones to identify people who were earlier booked for posting objectionable or communal content on social media. "We are keeping a tab on all those elements who were earlier booked for posting objectionable remarks on social media. Police are keeping a watch and there is surveillance on all suspicious elements. The National Security Act (NSA) would be invoked on all those who try to disrupt law and order through objectionable posts online or making remarks with communal tones on social media," said the DGP. "Intelligence machinery has been geared up and under no circumstances will anyone be allowed to disrupt law and order." Meanwhile, the Ayodhya district administration has also issued an advisory asking people to be cautious and avoid engaging with any defamatory media posts that may disturb communal harmony. District Magistrate Anuj Kumar Jha also asked people avoid social media messages and posters on the Ayodhya matter that could disturb communal harmony.

(I.E., 5/11)

UP schools with high-tension wires running overhead not to be made exam centres

The Uttar Pradesh Madhyamik Shiksha Parishad (UPMSP), commonly known as UP Board, has issued specific instructions to district inspectors of schools (DIOSs) across the state that no school with a high-tension power cable passing over its building will be made a centre for the UP Board's high school and intermediate examination-2020, state education department officials aware of the development said. The UP Board's high school and intermediate examinations are scheduled to begin from February 18, 2020, for which, the board is expected to release the list of examination centres on November 9, the officials said. The step comes months after 55 school children suffered burn injuries, four of them seriously, when a high-tension wire fell on a school in state's Balrampur district. The incident occurred on July 15, when an 11,000 KV high-tension wire fell on the Vishnupur Government Primary School premises in Utraula. Taking cognizance of the incident, all district and divisional level education department officials were ordered to undertake an audit of school buildings to identify those having high-tension wires passing over them or having transformers installed inside or near the school premises, to shift and avoid a repetition of the tragedy anywhere in the state, officials add. Taking the initiative further, the UP Board, has taken the decision to exclude schools having a high-tension wire passing over its premises from becoming an examination centre for its 2020 high school and intermediate exams, they explained.

(H.T., 7/11)

UP governor advocates 'garbh sanskar' to inculcate values in children

UP governor Anandiben Patel on Wednesday asked women to inculcate cultural and moral values in children and also suggested mothers to practise 'garbh sanskar' during pregnancy. Garbha sanskar is a Sanskrit term, which literally means 'education in the womb'. It is traditionally believed that a child's mental and behavioural development starts as soon as he is conceived. His personality begins to take shape in the womb and could be influenced by the mother's state of mind during pregnancy.

(H.T., 28/11)

WEST BENGAL

Mamata pegs loss due to cyclone 'Bulbul' at Rs 50,000 crore

West Bengal Chief minister Mamata Banerjee, after conducting an aerial survey of cyclone Bulbul in North 24 Parganas that the loss incurred by the state due to the natural calamity might go up to Rs.50000 crore. Banerjee handed over a cheque of Rs 2.4 lakh each to the family members of five people from the district who lost their lives in the calamity. Taking note of the fact that at least 15 lakh hectares of agricultural land was damaged due to the storm, she said the affected farmers would get all help from her government.

(T.O.I., 14/11)

In a first, Bengal government all set to manufacture 'Banglar Rosogolla'

West Bengal government will manufacture Bengal's delectable Rosogolla (Rasgulla) with the help of Jadavpur University's food technology department. The decision was taken after Bengal bagged Rasgulla's Geographical Indications (GI) status following a bittersweet battle with the Odisha government over the origin of the coveted dessert. "The animal resources development department of the state government will manufacture Rasogolla. The product will be sold under the banner of Mother Dairy Kolkata brand. The dessert will be made using machines," said Swapan Debnath, the minister of the department. West Bengal was given GI tag for 'Banglar Rasogolla' in November, 2017.

(N.I.E., 18/11)

University of Calcutta introduces third gender option in admission forms

The University of Calcutta has included the Third Gender option in its admission forms from the next academic session, Vice-Chancellor Sonali Chakraborty Banerjee said. Along with male and female, the admission forms for post-graduate and under-graduate courses in the university will

now have the option of Third Gender, Banerjee told .The decision to include the option was taken after a notice by the University Grants Commission (UGC) called for the inclusion of Transgender as Third Gender in various scholarships and fellowships, she said.

(H.T., 24/11)

New Larvicide: Plant-based solution may tackle mosquitoes

Scientists from the Zoological Survey of India (ZSI) have developed a plant-based mosquito larvicide, claimed to be the first-of-its-kind in the country and it will help control the menace of mosquito-borne diseases such as dengue, malaria and chikunguniya, among others, researchers said. “This is probably the first mosquito larvicide that has been developed from plant-based products. It will help minimize the synthetic and chemical insecticides in mosquito control. It is totally safe for humans and the environment, as it is a 100% plant extract-based product,” said Kailash Chandra, director of ZSI, India’s apex organisation on animal taxonomy under the Union ministry of environment and forest.

(H.T., 26/11)

INTERNATIONAL NEWS

Spain likely to host COP25 climate change summit after Chile's withdrawal

Spain will likely host the United Nations' COP25 climate change summit in Madrid, following Chile's withdrawal as host amid raging street protests in the South American nation, a Spanish government source said. The summit is aimed at fleshing out details of the implementation of the landmark Paris Agreement climate pact, amid calls for urgent action from environmental groups and climate protesters. The Spanish government said in a statement earlier on Thursday that Prime Minister Pedro Sanchez was ready to do what was needed to host the summit in Madrid. A formal decision on hosting the summit in Madrid will be taken on Monday, the source said on Thursday. The so-called Conference of the Parties (COP) is the formal meeting of parties to the United Nations Framework Convention on Climate Change (UNFCCC). A spokesman earlier on Thursday said the UNFCCC was waiting to receive an official letter from Spain offering to host the talks and would then organize a meeting to assess the offer. Chile's withdrawal is the first time that a nation has pulled out of hosting the conference with just a month to go. Violent riots in recent days have left large parts of capital Santiago shut down, with its vital metro transport system suffering nearly \$400 million in damage.

(I.E., 1/11)

New EU referendum in 6 months, promises Corbyn

The UK was due to leave the European Union on Thursday, October 31, but saw the first day of what promises to be an intense campaign period before the December 12 election, with Labour leader Jeremy Corbyn promising another referendum on EU membership. Launching the poll campaign, Corbyn, who has so far pursued an ambiguous policy on Brexit in view of the party's anti and pro-Brexit supporters, he for the first time offered clarity in the choice voters will be offered: to leave with a 'sensible' agreement or remain in the EU. Prime Minister Boris Johnson has blamed Corbyn and Labour for not being able to deliver Brexit on October 31. Labour was part of cross-party moves in the House of Commons that got bills passed to ensure that the UK does not leave the EU without an agreement. Over 50 sitting MPs have declared their intention not to contest the election. Speaker John Bercow, who riled ruling benches with decisions and allowances seen to favour the opposition, presided over the House on his last day on Thursday. A new speaker is to be elected next week.

(H.T., 1/11)

TikTok under national security review in US

The United States government has opened a national security review of a Chinese company's acquisition of the American company that became TikTok, the hugely popular short-form video app, according to people briefed on the inquiry. The Committee on Foreign Investment in the United States, a federal panel that reviews foreign acquisitions of American firms on national-security grounds, is now reviewing the two-year-old deal after lawmakers raised concerns about TikTok's growing influence in the United States, said the people, who spoke on the condition of anonymity because the investigation was confidential. One of the people said that the US government had evidence of the app sending data to China. The move is the latest in a back and forth between the United States and China, which are enmeshed in a global competition for technological dominance that has begun to cleave the high-tech world in two and start what some analysts refer to as a new Cold War.

(I.E., 2/11)

Treatment of WikiLeaks founder Julian Assange may end up costing his life: UN expert

The treatment of WikiLeaks founder Julian Assange, who is facing the threat of extradition from Britain to the US on espionage charges, is putting his life "at risk", an independent UN rights expert said. "Unless the UK urgently changes course and alleviates his inhumane situation, Mr. Assange's continued exposure to arbitrariness and abuse may soon end up costing his life," the UN special rapporteur on torture and other cruel, inhuman or degrading treatment, Nils Melzer, said in a statement. Melzer, who visited the 48-year-old Australian whistleblower in a London prison on May 9, nearly a month after his arrest at Ecuador's embassy where he had been holed up for seven years, has previously warned he was being subjected to drawn-out "psychological torture". The independent expert, who does not speak on behalf of the United Nations, has not met Assange since, but he told AFP in an email that his growing concern was based on "new medically relevant information received from several reliable sources." This information, he said, indicated that "Mr Assange's health has entered a downward spiral of progressively severe anxiety, stress and helplessness typical for persons exposed to prolonged isolation and constant arbitrariness." "While the precise evolution is difficult to predict with certainty, this pattern of symptoms can quickly develop into a life threatening situation involving cardiovascular breakdown or nervous collapse," he warned.

(H.T., 2/11)

At least 54 dead in jihadist attack on Mali Army

Jihadists attacked the Malian military near the border with Niger, leaving at least 53 soldiers and one civilian dead, in the second major assault against the country's armed forces in a month, the government said. The latest violence to target Mali's armed forces took place Friday in Indelimane,

located in Mali's volatile Menaka region."Reinforcements have been sent to the scene and the situation is under control with the support of the French military, which is helping to evacuate the wounded," government spokesman Yaya Sangare told The Associated Press.

(N.I.E., 3/11)

Pakistan anti-government protesters call off Islamabad sit-in

Thousands of anti-government protesters in Pakistan called off a two-week sit-in on Islamabad's main highway, but began what they called "Plan B" aimed at crippling the country's roads and toppling Prime Minister Imran Khan. Protest leader Fazl-ur-Rehman, chief of the conservative Assembly of Islamic Clerics (Jamiat Ulema Islam-Fazl; JUI-F) party, told his supporters to return to their home states to begin the "next phase" of the "ongoing movement", which he said would continue until the government resigns and fresh elections are held. The protests have been fuelled by a deepening economic crisis, with the opposition condemning Khan's Pakistan Movement for Justice (Pakistan Tehreek-e-Insaf; PTI) party-led government of mismanagement. The protesters are mainly from the JUI-F party, and a large number of teachers and students from the party's extensive network of religious schools across the country.

(N.I.E., 3/11)

Hong Kong's Carrie Lam on mission to help people move to mainland China to work.

Hong Kong leader Carrie Lam will fly to China this week to discuss how to make it easier for people in the Chinese-ruled city, rocked by violent anti-China protests overnight, to live and work on the mainland, her office said on Sunday. Lam, despised by pro-democracy protesters in the former British colony, will arrive in Beijing on Tuesday for a meeting the next day of the "leading group" for developing the Greater Bay Area of southern China. The group has already met twice, "endorsing a number of measures to facilitate Hong Kong people to develop, work and reside in the mainland cities of the Greater Bay Area, as well as strengthen the convenient flow of people and goods", her office said. The idea was to attract "high-end talent" from Hong Kong with tax breaks and encourage "innovation and entrepreneurship" from young people in Hong Kong and Macau. Lam has promoted the Greater Bay Area as a way to provide jobs for people in Hong Kong and ease social tension.

(I.E., 4/11)

'Only way to get Brexit done is to go with my deal': UK PM Boris Johnson

The only way out of the EU now is to go with the deal that we have got, said British Prime Minister Boris Johnson. "Failure to leave the EU on October 31 is a matter of deep regret," he added, while maintaining that his deal remained to only way to get Britain out of the bloc. "The only way out of

the EU now, the only way to get Brexit done, is to go with the deal that we've got," he told Sky News in an interview at the start of his campaign for next month's election. "Anybody who looks at our deal can see it is a great deal... it allows us to have full unfettered control of our tariff schedule," Johnson said. Johnson had rejected a call from the Brexit Party to drop the deal he negotiated with the European Union last month in order to form a new electoral pact. "What we've got is a fantastic deal that nobody thought we could get," Johnson said. "As soon as we get back in the middle of December, we can put that deal through," he had said. In Britain's tumultuous journey since the 2016 referendum vote to leave the European Union, economists and businesses have cautioned that leaving the bloc without a deal to smooth the transition would deliver a big blow to the British economy.

(I.E., 4/11)

North Korea says US terrorism blacklist hinders nuke diplomacy

North Korea said the US redesignation of Pyongyang as a sponsor of terrorism is dimming prospects for nuclear diplomacy between the countries. The North's statement comes as North Korea is escalating its pressures on the United States over a stalemate in nuclear negotiations. Last week, North Korea test-fired projectiles from what it called a newly developed "super-large" multiple rocket launcher in the country's first weapons test in about a month. The North's Foreign Ministry said Tuesday the State Department's terrorism blacklist report released last week proves again the United States maintains a "hostile policy" and "inveterate repugnancy" toward North Korea. North Korea had been on the terrorism blacklist for two decades after its agents were blamed for the bombing of a South Korean airliner that killed 115 people in 1987. It was delisted in 2008 as Washington tried to entice North Korea into a nuclear deal. But the Trump administration relisted it in 2017, saying the North repeatedly supported acts of international terrorism. Last year, North Korea and the United States launched on-and-off diplomacy on what terms North Korea would give up its advancing nuclear arsenal. But the talks largely have stalled since the second summit between Kim and President Donald Trump collapsed in February due to disputes over sanctions. Negotiations met in Stockholm last month but made no meaningful progress.

(I.E., 5/11)

US formally starts withdrawal from Paris climate accord

The United States on Monday formally notified the United Nations that it was withdrawing from the Paris climate accord, making the world's largest economy the sole outlier from the agreement. President Donald Trump went ahead with the pullout despite mounting evidence of the reality and impact of climate change, with September the fourth month in the row with near- or record-breaking temperatures. The United States presented its withdrawal letter to the United Nations on the first possible date under the accord negotiated by Trump's predecessor Barack

Obama. It will be officially out of the Paris accord on November 4, 2020, one day after the US election in which Trump is seeking a second term on appeals to the white working-class. Announcing the move, Secretary of State Mike Pompeo reiterated Trump's rationale in 2017 that the accord would disadvantage US businesses. Pompeo said in a statement that the United States would advocate a "realistic and pragmatic model" that included renewable energy but preserved a role for fossil fuels. The United States, the number-two emitter, is still planning to attend this month's COP climate negotiations in Spain, according to a State Department official.

(H.T., 5/11)

H-1B denial rates highest for Indian IT companies under Trump admin, says report

As a result of the more restrictive Trump Administration policies, denial rates for H-1B petitions have increased significantly from just six per cent in 2015 to 24 per cent in the third quarter of the current fiscal, a study carried out by an American think-tank has showed. The study by the National Foundation for American Policy, based on data received from the US Citizenship and Immigration Services or USCIS, also reflects that denial rate for H-1B visas is highest among major Indian IT companies, thus giving credence to charges that Indian companies are being unduly targeted by the current administration. For instance, the denial rate of H-1B petitions for initial employment for Amazon, Microsoft, Intel and Google in 2015 was just one per cent. In 2019, the same increased respectively to six, eight, seven and three per cent. The denial rate for Apple remained the same at two per cent. In response to being unable to hire high-skilled foreign nationals, US companies increase their hiring overseas, which causes more innovation by foreign nationals to take place in other countries, benefiting those nations, the think-tank said. H-1B visa restrictions, such as those now being implemented by the administration, push jobs outside the United States and lead to less innovation in America, it said.

(H.T., 6/11)

Will try to resolve India's outstanding issues: China on RCEP

A day after India opted out of the Beijing-backed Regional Comprehensive Economic Partnership (RCEP), citing "unresolved issues", China Tuesday said it will follow the principle of "mutual understanding and accommodation" to resolve the outstanding issues raised by India. China also said it would welcome India joining the deal at an early date. Closing the door for now on the Regional Comprehensive Economic Partnership (RCEP), India said it will not join the 16-nation trade agreement since it "does not reflect its original intent" and the outcome is "neither fair nor balanced". The other 15 nations in the regional grouping — 10 of ASEAN plus China, Japan, South Korea, Australia and New Zealand — decided to go ahead and sign the pact next year. Underlining his government's decision, Prime Minister Narendra Modi, in his statement, said "neither the Talisman of Gandhiji nor my own conscience permit me to join RCEP". Delhi's decision comes in

the wake of opposition to the pact from the Congress as well as outfits of the Sangh Parivar, apart from some in the domestic industry. Asked on India not joining the RCEP deal over concern of cheap Chinese products potentially harming its domestic industry, Chinese Foreign Ministry spokesman Geng Shuang said the “RCEP is open” and welcomes India joining the deal.

(I.E., 6/11)

Population control crucial for climate fight: Scientists

Forty years ago, scientists from 50 nations converged on Geneva to discuss what was then called the “CO2-climate problem.” At the time, with reliance on fossil fuels having helped trigger the 1979 oil crisis, they predicted global warming would eventually become a major environmental challenge. The scientists got to work, setting forth proposals on how to attack the problem, setting the stage for the eventual creation of the Intergovernmental Panel on Climate Change, the world’s preeminent body of climate scientists. Their goal was to get ahead of the problem before it was too late. But after a fast start, the fossil fuel industry, politics and the prioritization of economic growth over planetary health slowed them down. Now, four decades later, a larger group of scientists is sounding another, much more urgent alarm. More than 11,000 experts from around the world are calling for a critical addition to the main strategy of dumping fossil fuels for renewable energy: there needs to be far fewer humans on the planet. “We declare, with more than 11,000 scientist signatories from around the world, clearly and unequivocally that planet Earth is facing a climate emergency,” the scientists wrote in a stark warning published Tuesday in the journal *BioScience*. While warnings about the consequences of unchecked climate change have become so commonplace as to inure the average news consumer, this communique is significant given the data that accompanies it.

(H.T., 7/11)

Putin proposes to replace Wikipedia with ‘reliable’ Russian version

Russian President Vladimir Putin proposed replacing the crowd-sourced online encyclopedia Wikipedia with a Russian version. “It’s better to replace it with the Big Russian new encyclopedia in electronic form...here it will be in any case, reliable information in a good modern form” the RIA Novosti news agency reported Putin saying on Tuesday. The Russian President was speaking at a meeting of the Russian Language Council, held at the Kremlin. The Kremlin announced in September in a draft law that it plans to spend 1.7 billion for the creation of the Russian version of the online Wikipedia during the years 2020-2022. The publishing house which publishes the paper copy of the Russian Encyclopedia will receive the money to create the electronic version. Putin’s statement follows just a day after a new law went into effect meaning Russian authorities can disconnect its internet from the rest of the world’s — forming a nationwide intranet. The country also plans to create an independent Russian Domain Name System (DNS) in 2021. This will mean

that the Russian government would have control over which sites users are directed to. Each evening at 1830 UTC, DW's editors send out a selection of the day's hard news and quality feature journalism.

(I.E., 7/11)

France president says NATO suffering 'brain death', questions US commitment

French President Emmanuel Macron, in an interview with British weekly *The Economist*, warned fellow European countries that they could no longer rely on the United States to defend North Atlantic Treaty Organization (NATO) allies. "What we are currently experiencing is the brain death of NATO," Macron was quoted as saying. Asked whether he still believed in the Article Five "collective defence" stipulations of NATO's founding treaty — under which an attack against one ally is considered as an attack against all allies — Macron answered: "I don't know." "(NATO) only works if the guarantor of last resort functions as such. I'd argue that we should reassess the reality of what NATO is in the light of the commitment of the United States," Macron added. The United States is showing signs of "turning its back on us", as demonstrated by President Donald Trump's sudden decision last month to pull troops out of northeastern Syria without consulting the allies, the French leader said. That move caught NATO's leading European powers — France, Britain and Germany — by surprise, and paved the way for Turkey, another NATO member, to launch a cross-border military operation targeting Syrian Kurdish forces. At the time Macron decried NATO's inability to react to Turkey's offensive and said it was time Europe stopped acting like a junior ally of the United States when it came to the Middle East. The European allies fear the US withdrawal from northeastern Syria will cause a security vacuum that can be exploited by Islamist militants.

(I.E., 8/11)

European Union hails 'fast, ambitious' pace towards digital tax

An international effort to better tax tech giants such as Google or Facebook has achieved surprising results, a top EU official said. Competition Commissioner Margrethe Vestager, who takes over as the EU's digital supremo next month, made her comments at the Web Summit in Lisbon, a major European conference for high tech. Expectations are rife that the G20 group of the world's biggest economies will seal an OECD proposal that aims to find an agreement on taxing global tech giants by June next year. If achieved, the deal will have survived major resistance, including by Washington and low tax nations such as Ireland or Luxembourg where big tech have set up international headquarters. According to Pascal Saint-Amans, the OECD's top tax negotiator, "designing fundamental changes in such a short time is not easy and should not go wrong. The scramble to find a solution became urgent when public outrage exploded over profit shifting by multinationals, which critics say deprives governments of their fair share of tax revenue. Tech giants with towering profits are accused of shirking tax in countries from where they shift huge

earnings to low-tax nations. Ireland, backed by Sweden and Denmark, last year torpedoed an EU effort to draw up a European digital tax, saying a broader solution by the OECD was the best way.

(H.T., 8/11)

Trump says US hasn't agreed to full tariff rollback with China

President Donald Trump said that the U.S. hasn't agreed to roll back all tariffs on China, diluting hopes the U.S. would make such a concession to secure a trade deal. "They'd like to have a rollback, I haven't agreed to anything," Trump told reporters. "China would like to get somewhat of a rollback - not a complete rollback, because they know I won't do it." U.S. bonds rallied and stocks slipped after the president's remarks reduced some of the optimism that had been increasing around the prospects for a truce.

(I.E., 09/11)

US announces increase in H-1B application fee by USD 10 as part of revised selection process

As part of its revised selection process, the US has hiked by USD 10 the application fee of the H-1B work visa, the most sought-after among Indian IT professionals. The H-1B programme allows companies in the United States to temporarily employ foreign workers in occupations that require the application of a body of highly specialised knowledge and a bachelor's degree or higher in the specific specialty, or its equivalent. This non-refundable fee will support the new electronic registration system to make the H-1B cap selection process more efficient for both petitioners and the federal agency, said the US Citizenship and Immigration Services (USCIS).

(N.I.E, 09/11)

Lula's release reignites Brazil's opposition

Former Brazilian President Luiz Inacio Lula da Silva has walked out of prison, injecting new energy into a weakened opposition. His exit drew cheers from supporters who had gathered to celebrate the release of the man who rose from poverty to lead the country through an economic boom, but was jailed for corruption and money laundering. Hundreds of red-shirted Brazilians applauded the popular, 74-year-old politician as he walked out of the federal police building in the southern city of Curitiba. His release came less than a day after the Supreme Court ruled that a person can be imprisoned only after all their appeals have been exhausted.

(H.T., 10/11)

21 Lakh evacuated as cyclone Bulbul hits B'desh

Two people were killed and over 21 lakh evacuated from low-lying areas as cyclone Bulbul made predawn landfall on Sunday in Bangladesh, ravaging southwestern coastlines alongside India's West

Bengal, before weakening into a deep depression. Bangladesh's authorities has earlier ordered a temporary ban on the movements of ferries and boats in internal river routes alongside all fishing boats and trawlers over northern part of the Bay of Bengal, where the storm originated initially in the form of low pressure. Bangladesh's Meteorological Department in a special bulletin said the cyclone "weakened" and "started crossing" India's West Bengal and Bangladesh's southwestern Khulna coast.

(N.I.E.,10/11)

Justin Trudeau's victory sparks calls for 'Wexit' in Canada

The growing calls for Wexit are threatening to overshadow the second term of Canadian Prime Minister Justin Trudeau. Wexit or Western Exit, drawn from the term Brexit - the withdrawal of Britain from the EU, refers to the growing demand in provinces like Alberta and Saskatchewan for separation from Canada. Wexit moved from cyberspace into the real world after the October 21 general election results came in, with Trudeau poised to form a minority government in Ottawa. Canada's has experienced separatism before, with the province of Quebec twice holding unsuccessful referendums for independence.

(H.T., 11/11)

Hundreds of thousands evacuated as cyclone Bulbul hits Bangladesh

A strong cyclone made landfall in Bangladesh, where hundreds of thousands of people have moved to shelters across the low-lying delta nation's vast coastal region. Up to 1.8 million were expected to be evacuated ahead of Cyclone Bulbul, said Enamur Rahman, Bangladesh's junior disaster management minister. More than 5,000 shelters had been prepared. The cyclone was packing winds of up to 120 kilometers (75 miles) per hour and gusts of up to 130 kph (80 mph), but was forecast to weaken after crossing the coast. It slammed ashore near Sagar Island and its path included the southwestern Khulna region, which has the world's largest mangrove forest, the Sundarbans, which straddles the Bangladesh-India border.

(H.T.,11/11)

Google secret project gathers health data of millions of Americans: Report

Alphabet Inc's <GOOGL.O> Google is teaming up with a health-care company on a secret project to collect personal health-related information of millions of Americans across 21 states, the Wall Street Journal reported. Google launched "Project Nightingale" last year with St. Louis-based Ascension, according to the report, citing people familiar with the matter and internal documents. Google and Ascension did not immediately respond to a Reuters request for comment. The data involved in Project

Nightingale includes lab results, doctor diagnoses and hospitalization records, among other categories, and amounts to a complete health history, complete with patient names and dates of birth, the Journal reported. The news follows an earlier announcement from Google that it would buy Fitbit Inc. for \$2.1 billion, aiming to enter wearables segment and invest in digital health.

(H.T., 12/11)

France, UK, Germany, EU 'extremely concerned' by Iran's nuclear deal breach

France, Germany, Britain and the European Union have said they are "extremely concerned" by Iran's decision to re-start nuclear activities at one of its key sites, in breach of a landmark 2015 deal with international powers. "The Foreign Ministers of France, Germany and the United Kingdom and the High Representative of the European Union are extremely concerned by the latest announcements that Iran is restarting uranium enrichment activities at the Fordow facility, as confirmed by the International Atomic Energy Agency (IAEA) in its November 11 report," they said in a joint statement. Paris, Berlin, London and Brussels said that Iran's action was "inconsistent" with the 2015 Joint Comprehensive Plan of Action, or JCPOA, under which Tehran had agreed to curb some of its nuclear activities -- notably uranium enrichment -- in return for a lifting of economic sanctions. But the Islamic republic has said it no longer feels bound by the JCPOA after the US unilaterally pulled out of the accord last year. Tehran's latest decision "represents a regrettable acceleration of Iran's disengagement from commitments under the JCPOA, including exceeding the maximum allowed low enriched uranium stockpile and the maximum allowed enrichment limits," the joint statement said. The IAEA, in its latest report on Iran on Monday, said it has detected uranium particles at an undeclared site in Iran. The report also confirmed that Iran has ramped up uranium enrichment, with its stockpile now reaching the equivalent of 551 kilogrammes, as opposed to the 300-kilogramme limit laid down in the JCPOA.

(H.T.,12/11)

These Indian IT firms are banned from applying for H-1B visas

A new study from National Foundation for American Policy shows that the US government is making things worse for major Indian IT companies. They revealed the denial rate of H-1B visas touched 24 per cent in the third quarter of the current fiscal year. Other than denial of H-1B visa petitions, The US Department of Labor has recently revealed the firms that have been disqualified from applying for H-1B visas. The major IT companies disqualified from applying for H-1B visas are, Azimetry, Inc., Bulmen Consultant Group, Inc., Business Reporting Management Services, Inc., NETAGE, Inc., Kevin Chambers, E-Aspire IT LLC and more. The data received from the US Citizenship and Immigration Services (USCIS), indicates the strict policy of Trump-led US administration on H-1B visa petitions. The rejection rate is highest among major Indian IT companies, the study revealed.

(H.T., 13/11)

New Zealand's votes in favour of euthanasia bill, referendum to be held

New Zealand lawmakers voted in favour of making euthanasia legal, paving the way for the issue to be put to voters in a referendum next year. The law, enabling terminally ill people to request a medically assisted death was passed 69-51 at its final reading, ending years of passionate debate in parliament. Prime Minister Jacinda Ardern has publicly stated her support for euthanasia reform and reluctantly voted for the referendum saying it was the only way of advancing the legislation. The referendum was a demand of the New Zealand First Party, which threatened to vote against the legislation if it wasn't put to the public -- possibly condemning it to fail.

(H.T., 14/11)

Chaos in Hong Kong; protesters hold ground with 'blossom everywhere' campaign

Pro-democracy protesters stepped up a "blossom everywhere" campaign of road blocks and vandalism across Hong Kong that has crippled the international financial hub this week and ignited some of the worst violence in five months of unrest. The new phase in the crisis, which has forced schools and shopping malls to close as well as the shutdown of large chunks of the vital train network, has prompted police to warn the city is on the verge of "total collapse" and a "breakdown". China, facing the biggest challenge to its rule of the territory since it was handed back by the British in 1997, has insisted it will not buckle to the pressure and warned of even tougher security measures.

(H.T., 14/11)

Italy declares state of emergency in Venice after flood

Italy declared a state of emergency for Venice after an exceptional tide surged through churches, shops and homes, causing millions of euros worth of damage to the UNESCO city. Prime Minister Giuseppe Conte said the cabinet had approved the state of emergency and ordered the immediate release of 20 million euros (\$22 million) in funds for "the most urgent interventions" in the devastated city after Tuesday's flooding. Despite the emergency, tourists larked around in the flooded St Mark's Square in the sunshine, snapping selfies in their neon plastic boots and taking advantage of a respite in bad weather which has driven the high tides.

(H.T., 15/11)

International Criminal Court authorises probe into alleged Myanmar Rohingya abuse

The International Criminal Court approved a long-awaited full investigation into Myanmar's alleged abuse of Rohingya Muslims, including crimes against humanity and persecution. The Hague-based war crimes court said in a statement it "authorised the prosecutor to proceed with an investigation for the

alleged crimes within the ICC’s jurisdiction” relating to Myanmar. The probe will look at allegations of “systematic acts of violence”, deportation as a crime against humanity, and persecution on the grounds of ethnicity or religion against the Rohingyas, it said. Myanmar launched a military crackdown in 2017 that forced 740,000 Rohingya to flee over the border into sprawling camps in Bangladesh, in violence that United Nations investigators say amounts to “genocide”.

(H.T., 15/11)

US Senate unanimously passes resolution on Sikh

The United States Senate has unanimously passed a resolution recognizing the historical, cultural and religious significance of the 550th birthday of Sikhism founder Guru Nanak Dev, besides the Sikh’s contributions in the US’ growth. Introduced by Republican Senator Todd Young from Indiana and Democratic Senator Ben Cardin from Maryland, the first of its kind resolution on Sikhism was passed by the US Senate on the 550th birth anniversary of the first Sikh guru. The resolution said Sikhs in the United States and around the world live as per the values and ideals of equality, service, and devotion to God, first preached by Guru Nanak.

(H.T., 16/11)

Twitter tightens bans on political ads and causes ahead of 2020 US election

Twitter Inc said its political advertising ban will include references to political candidates or legislation, and it will not allow ads that advocate for a certain outcome on social and political causes. The popular social media site, which first announced its political ads ban last month, had not previously provided details on the new policy. On Friday, it said it will define political content as anything that references “a candidate, political party, elected or appointed government official, election, referendum, ballot measure, legislation, regulation, directive, or judicial outcome.” Twitter said it will use a combination of automated technology and human teams to enforce the new ad policies.

(H.T., 16/11)

Iran: Protests erupt over shock fuel price hike

Demonstrations broke out around Iran night after the government raised the price of fuel by at least 50%, the country’s state news agency reports. In the city of Sirjan in central Iran, demonstrators tried to set a fuel warehouse on fire in protests that police described as “severe.” Protesters also gathered in a dozen other cities. Some crowds attempted to block traffic. State media reported that protests had ended by midnight. Authorities raised fuel prices and instituted rationing measures without warning earlier in the day.

(H.T., 17/11)

Chinese soldiers help clean Hong Kong streets after protests

China's People's Liberation Army (PLA) soldiers in shorts and t-shirts made a surprising appearance in some Hong Kong streets briefly helping residents clean up debris after anti- government protests blocked roads. The presence of PLA troops on the streets even to help clean up roads near the base, could stoke further controversy over the Chinese-ruled territory's autonomous status. The clean-up followed some of the worst violence seen this year, after a police operation against protesters at the Chinese University of Hong Kong.

(H.T., 17/11)

Gotabaya Rajapaksa wins Sri Lanka presidential election

Sri Lanka's ruling party presidential candidate has conceded defeat to rival Gotabaya Rajapaksa in the Indian Ocean island nation's election. Housing Minister Sajith Premadasa says in a statement he will "honor the decision of the people" in polls Saturday favoring Rajapaksa, the civil war-era defense secretary who served under his brother, ex-President Mahinda Rajapaksa. Rajapaksa spokesman Keheliya Rambukwella described the win as a "people's victory." Rajapaksa reached the threshold for victory of 50% plus one vote with most of Premadasa's electoral strongholds counted.

(H.T., 18/11)

China army in Hong Kong for first time since pro-democracy protests began

China deployed its troops in Hong Kong for the first time since the unprecedented pro-democracy protests began in the former British colony more than five months ago over a proposed extradition law, with soldiers in plain clothes clearing the roadblocks. Soldiers from the Hong Kong Garrison of People's Liberation Army (PLA) -- the world's largest military -- have been deployed for the first time in more than five months of civil unrest in Hong Kong, as dozens marched from their Kowloon garrison to help clear roadblocks, Hong Kong-based South China Morning Post reported.

(H.T., 18/11)

China's aircraft carrier sails near Taiwan, to train in disputed South China Sea

China's first domestically built aircraft carrier is set to be deployed in weeks as it is set for a critical pre-launch training session in the dispute-ridden South China Sea after having sailed through the Taiwan Strait over the weekend, the People's Liberation Army (PLA) said. The carrier, known as Type 002, is the largest warship built by China. Sunday's sail through the Taiwan Strait was its first appearance on a strategic waterway. The Chinese aircraft carrier fleet passed through the narrow

Taiwan Strait days after an UN warship took the same route: The passage of the Chinese unnamed carrier is said to be a message to self-ruled Taiwan, which Beijing claims is a breakaway province.

(H.T., 19/11)

Hong Kong high court finds Carrie Lam's mask ban unconstitutional

A Hong Kong court has found that the local government's controversial mask ban unconstitutional, delivering a fresh legal blow to an administration struggling to contain increasingly violent protests. The High Court ruling came Monday in response to a challenge filed by the city's opposition lawmakers. Chief Executive Carrie Lam imposed the ban last month by invoking colonial-era emergency powers for the first time in more than a half century. "The government should fully respect the decision," Alvin Yeung, an opposition lawmaker, said of the court's ruling.

(H.T., 19/11)

Sydney covered in smoke blanket

Sydney was shrouded in dangerous haze as smoke bushfires blazing along Australia's eastern seaboard sent pollution levels soaring in the country's biggest city. Official data showed that pollution had reached "hazardous" levels across Sydney, with the highest readings of PM 205 particulates in the city's north-west reaching 186 parts per million on the air quality index-comparable to Delhi-and residents warned to avoid outdoor exercise. The usually blue skies of the harbour city turned a miserable grey, with world-famous landmarks the Sydney Opera House and Harbour Bridge dulled against the skyline.

(H., 20/11)

Botswana revokes hunting ban

Botswana's president announced the government will start issuing trophy hunting licences by December after it controversially scrapped a five year ban on the practice, and angered conservationists. President Mokgweetsi Masisi in May removed the moratorium, just a year after he succeeded Ian Khama, and environmentalist, who had introduced a blanket hunting ban in 2014 to reverse a decline in the population of wild animals.

(H., 20/11)

NASA Confirms water vapour in Europa

Scientists at NASA have detected water vapour for the first time above the surface of Europa, a finding that supports the idea of a liquid water ocean sloshing beneath the miles – thick ice shell of the Jupiter's moon. The study published in the journal Nature Astronomy measured the vapour by

peering at Europa through W.M.Keck Observatory in Hawaii, U.S. Missions to the outer solar system amassed enough information about Europa to make it a high priority target of investigation in NASA's search for life.

(NIE., 21/11)

BIMSTEC nations meet to enhance maritime security

In a first, the representatives of BIMSTEC nations came together to discuss maritime security and ways to increase cooperation. Cooperation is the key in the security domain of special salience under BIMSTEC, a official of the Ministry of External Affairs said on wednesday. The workshop, being held from November 20 to 22, is organised by Information Fusion Centre- Indian Ocean Region under Indian Navy on issues related to security, non-traditional trends in the region and other challenges in the maritime domain.

(NIE., 21/11)

Ex-president Mahinda Rajapaksa sworn in as Sri Lanka's new prime minister

Sri Lanka's newly elected President Gotabaya Rajapaksa sworn in as prime minister his brother and the former president, Mahinda Rajapaksa, capping a victorious return to power of the brothers credited with a military victory over Tamil rebels but also implicated in human rights violations. Ranil Wickremesinghe stepped down as prime minister earlier Thursday to clear the way for the president to form his government. Wickremesinghe said in a statement that he was quitting despite having a parliamentary majority, respecting the mandate Gotabaya Rajapaksa received in last Saturday's presidential election.

(H.T., 22/11)

India finishes 400 social infrastructure projects in Afghan

Developing strategic partnership with India is a critical element of President Donald Trump's South Asia strategy, a senior administration official said noting that there were encouraging results of the move. India has completed 400 social infrastructure projects in this war-torn country and another 150 were under way. All the Indian projects are undertaken in partnership with the Afghan government and are spread across each and every of the 34 provinces of Afghanistan in diverse fields of development, including education, healthcare, infrastructure, administrative capacity, flood control, irrigation, agriculture, sports.

(H.T., 22/11)

Donald Trump suggests he may not sign Hong Kong democracy bill

President Donald Trump stopped short of saying he will sign legislation supporting the Hong Kong pro-democracy movement that has cast a shadow over his efforts to cinch a trade deal with Beijing. Six weeks after it was announced, the "phase one" bargain between Washington and Beijing appears no closer to becoming a reality as both sides claim they are prepared to hold out for better terms. In Beijing, President Xi Jinping said China wants a deal but is "not afraid" to "fight back" if necessary. Beijing has denounced new US legislation adopted this week to support the restive semi-autonomous city's democracy movement.

(N.I.E., 23/11)

Boeing unveils a new 737 MAX even as grounding drags on due to safety concerns

Boeing unveiled its latest version of the 737 MAX even as the aircraft remains grounded globally following two deadly crashes. Officials unveiled the 737 MAX 10 at a company ceremony at Boeing's Renton, Washington factory and released a photograph of the white and blue plane emblazoned with the Boeing logo. The MAX has been grounded since March following a pair of deadly crashes that killed 346 people. Boeing has curtailed deliveries of new planes and cut its production level as the company works to satisfy regulators that the MAX is safe.

(N.I.E., 23/11)

Divided Hong Kong to hold first elections since protests began

Millions of Hong Kong residents will vote on Sunday in local elections, marking their first chance to weigh in at the polls after five months of increasingly violent protests calling for greater democracy in the former British colony. Ahead of the District Council election, Hong Kong officials warned the vote could be postponed after some candidates came under attack and the city was paralyzed as protesters blocked roads and riot cops laid siege to a university. Police are dispatching at least two officers clad in riot gear to each polling booth, all of which are set to close at 10:30 p.m. Results are expected in the early morning hours on Monday. The vote comes at a time of unprecedented political polarization in the city, with divisions hardening as the protests turn more violent.

(H.T., 24/11)

Air strikes declined sharply in Yemen: UN envoy

Air strikes in Yemen have sharply declined in number over the past two weeks, UN envoy Martin Griffiths said, pointing to the trend as a possible prelude to a general cease-fire in the country. Griffiths said the rate of air strikes fell by 80 percent during that period, which he said was

“perhaps an even more important sign that something is changing in Yemen.”“In recent weeks, there have been entire 48-hour periods without air strikes for the first time since the conflict began,” he said via a video link to the UN headquarters.“We call this de-escalation, a reduction in the tempo of the war, and perhaps a move towards an overall ceasefire in Yemen,” he said.

(H.T., 24/11)

Bloomberg enters 2020 presidential race with a record ad blitz

Micheal Bloomberg, the eighth richest American, became the 18th candidate running for the Democratic presidential ticket to take on Donald Trump in 2020.“We cannot afford four more years of President Trump’s reckless and unethical actions,” Bloomberg wrote in an announcement on his campaign website. “He represents an existential threat to our country and our values. If he wins another term in office, we may never recover from the damage.”Bloomberg joins a large field of candidates that started with more than 20. It shrank somewhat as candidates dropped out, failing to keep up with the rest in raising money or in polls. But the numbers rose in recent days with former Massachusetts governor Deval Patrick and, now, Bloomberg pumping in.

(H.T., 25/11)

US urges social media platforms to block Iran officials

The US State Department has called on Facebook, Instagram and Twitter to suspend the accounts of Iranian government leaders until Tehran re-establishes internet coverage throughout the riot-torn country.The government imposed a near-total Internet blackout more than a week ago amid violent protests.“It is a deeply hypocritical regime,” Brian Hook, special US representative for Iran, said in an interview with Bloomberg posted on the official State Department Twitter account.“It shuts down the internet while its government continues to use all of these social media accounts.

(H.T., 25/11)

European police launch cyber attack on Islamic State

Police have carried out a cyber attack on a global scale against online propaganda outlets of the Islamic State extremist group, Belgian prosecutors said .The operation began as part of a Belgian judicial probe of Amaq, the media agency of the banned jihadist group, and involved international officers from Europol.Federal prosecution spokesman Eric van der Sypt confirmed the operation but he could not give a detailed breakdown of sites and accounts targeted.Belgian agents were involved in a wave of cyberattacks against Amaq last year.

(N.I.E., 26/11)

UK's newest Mahatma Gandhi statue unveiled in Manchester

A new statue of Mahatma Gandhi, described as a gift to the UK city of Manchester, was unveiled amid fanfare. The 9-foot high, 800 kg bronze statue, created by well-known Indian artist Ram V Sutar, marks one of the tallest sculptures of the Father of the Nation outside India. It is part of the Mahatma Gandhi Statue Project, an initiative of Shrimad Rajchandra Mission Dharampur UK (SRMD), a worldwide spiritual movement-related Shrimad Rajchandraji" Gandhi's spiritual mentor. The cost of the statue, installed outside Manchester Cathedral in the city's Medieval Quarter, was sponsored by the Indian-origin Kamani Family in memory of their grandfather Bhanji Khanji Kamani.

(N.I.E., 26/11)

Chinese state media downplay pro-democracy win in Hong Kong

State-controlled media in mainland China have downplayed the victory of the pro-democracy camp in Hong Kong's district election on Sunday, focusing instead on how "patriotic" candidates were targeted and on the need to end violence in the city. In Beijing, the vice foreign minister Zheng Zeguang summoned US ambassador Terry Branstad following the landslide victory for the pan-democrats to lodge China's protest against Washington passing the Hong Kong Human Rights and Democracy Act of 2019. "It (the bill) is in serious violation of international law and basic norms governing international relations. China strongly condemns and firmly opposes it," Zheng told Branstad, according to a ministry statement.

(H.T., 27/11)

In a first, Labour Party vows to teach colonial history in Britain's schools

If you grow up in Britain, you will finish school without being taught anything about the brutalities of the British empire in India and elsewhere, because the subject is not part of the curriculum, but Labour has promised to bridge this historical gap. It is the first time the issue has figured in electoral discourse in Britain, despite growing demands in recent years by academics, parents and employers seeking individuals with an enhanced awareness of global contexts. The gap in historical awareness is more evident in UK-born and educated people of Indian origin. The 2018 visit to India by a 14-member group of London-based youngsters was described by them on their return at the Indian high commission as an 'eye-opener'.

(H.T., 27/11)

Donald Trump approves legislation backing Hong Kong protesters

US President Donald Trump signed into law congressional legislation backing protesters in Hong Kong despite angry objections from Beijing, with which he is seeking a deal to end a damaging trade war. The legislation, approved unanimously by the US Senate and by all but one lawmaker in the House of

Representatives last week, requires the State Department to certify, at least annually, that Hong Kong retains enough autonomy to justify favourable US trading terms that have helped it maintain its position as a world financial centre. The law also threatens sanctions for human rights violations. Congress passed a second bill, which Trump also signed, banning the export to the Hong Kong police of crowd-control munitions, such as teargas, pepper spray, rubber bullets and stun guns.

(H.T., 28/11)

France warns Iran over nuclear deal dispute mechanism

France's foreign minister suggested on Wednesday that Paris was seriously considering triggering a mechanism within the Iran nuclear deal that could lead to U.N. sanctions, given Tehran's repeated breach of parts of the 2015 accord with world powers. The comments come at a time of heightened friction between Iran and the West, with Tehran breaching the deal's restrictions step by step in response to Washington's withdrawal from the deal and renewed sanctions. "Every two months, there is another dent (in the deal by Iran) to the point where today we ask ourselves, and I'm saying this very clearly, about the implementation of the dispute resolution mechanism that exists in the deal," Jean-Yves Le Drian told a parliamentary hearing.

(H.T., 28/11)

250 students, including Indians, held from fake US university: Report

US investigators may have continued to arrest students enrolled in a fake university authorities had set up to check immigration fraud till July, an American news outlet has reported. Most of the students were from India. An estimated 600 students were enrolled at the University of Farmington in Michigan, which was set up by the Department of Homeland Security to entrap foreigners allegedly intending to stay in the US by enrolling themselves in US colleges and universities in a pay-to-stay scheme. Nearly 250 students were arrested or detained during January to July by the US Immigration and Customs Enforcement (ICE), taking up the total from 161 previously reported last March, the news article by Detroit Free Press reported.

(H.T., 29/11)

Pakistan's top court to rule on controversial extension for army chief

Pakistan's top court will rule on whether to grant an extension to the country's army chief, in a rare case that pits the judiciary against the government and the military. The cabinet of prime minister Imran Khan approved a three-year extension for General Qamar Javed Bajwa in August, citing a worsening national security situation in the region over its rivalry with India. But in a surprise ruling on Tuesday, the Supreme Court suspended the extension, citing a series of irregularities and

ordering the government and the army to produce legal provisions and detailed arguments on the reasoning behind the move.

(H.T., 29/11)

Here comes China's 'artificial sun', a likely source for clean, limitless energy

Chinese scientists are close to deploying an “artificial sun” by 2020, state media has reported, adding that the device will be able to provide clean energy through controlled nuclear fusion. “The HL-2M Tokamak, China’s next-generation “artificial sun,” is expected to be operational in 2020 as installation work has gone smoothly since the delivery of the coil system in June,” official news agency, Xinhua reported this week. The device works by replicating the natural reactions that occur in the sun using hydrogen and deuterium gases as fuels.

(H.T., 30/11)

French President Macron defends 'wake-up call' for NATO after talks with chief

French President Emmanuel Macron stood by his claim that NATO is suffering “brain death” with no strategic cooperation among members, after talks with alliance chief Jens Stoltenberg ahead of a high-stakes meeting outside London next week. “I totally stand by raising these ambiguities because I believe it was irresponsible of us to keep talking about financial and technical matters given the stakes we currently face,” Macron said at a joint news conference after the talks.

(H.T., 30/11)
